Pradesh. Due to this the price in the open market is also going up like anything. The price of rice in the open market has shot up to Rs. 4.90 to Rs. 5 per kg. from Rs. 2.30 per kg. in November last year.

Everybody knows that Kerala is chronically deficit to the extent of about 60 per cent of its requirements in rice, which is the basic staple food for the Keralites.

Sir, Kerala is the only State in the country where the entire State covered with the statutory rationing system. The monthly requirement for the State is about 2 lakh tonnes per month. When the single State food zonal system was introduced, there was a firm commitment from the Union Government that the needs of the State will be fully met from the Central pool, But, Sir, unfortunately, at no time has the Government of India fulfilled this commitment. The maximum quantity received in any month was only 1,35,000 tonnes, that is, less than 70 per cent of the full requirements. But suddenly in November, 1982 the Government of India reduced the monthly allocation of rice to State from 1.35 lakh tonnes to 90,000 tonnes. Then the quota was slithly enhanced by 5000 tonnes from De. cember, 1982, onwards. Consequent on the restrictions imposed by surplus States, the arrivals of rice in our State on account of private trade have become negligible. The Government of India is totally against the purchase of rice from other States through Kerala State Civil Supplies Corporation, which is fully owned by the State Government.

In this context, I would like to mention about the promise given by the Prime Minister to the people of Kerala at the time of the last General Elections. She asked the voters in Kerala to vote for Congress(I)—led front because a Government which is cooperative to the Centre would be able to solve the problems of the State. And she even

those Governments indicated that which are cooperative to the Centre will get a better treatment from the Centre. Anyhow, we have already experienced which type of treatment we are getting now. We are getting CRPF in abundance and not rice or money. Time Bell rings). In Kerala, there is a Government under the leadership of Congress (I) Sri Karunakaran. I know his difficulty. He is an obedient servant of the Central Government. I know he is not in a position to raise any voice against the Central Government. That is why I am raising this question here on behalf of the starving people of Kerala. And I request the Central Government to fulfil their commitment and to save the people of Kerala from starvation deaths.

Thank you.

# MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

(Contd.)

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now, we continue the discussion on the Motion of Thanks on the President's Address. I would like to inform hon. Members that the Leader of the House, Shri Pranab Mukherjee, will intervene at 4 p.m. Now. Dr. Adiseshiah.

DR. MALCOLM S. ADISESHIAH (Nominated): Mr. Vice-Chairman I started yesterday by saying that I will concentrate on the profile of the economy contained in summary form in the Presidential Address, supplemented by a more detailed information for the third year of the Sixth Five Year Plan given in the Economic Survey. So, we would be able to know where we stand at the end of three years. We passed the midterm of the Sixth Five Year Plan. Where do we stand at the end of the three years? First of all, from the overall point of view, the President makes a remark that we are able to maintain the tempo of development. I think that this would not apply to

[Dr. Malcolm S. Adiseshiah]

this year if you look at this year along because this year has several problems. But, if we look at the three years, as I pointed out yesterday, the average Gross Domestic Product is 4.8 per cent. The Economic Survey puts the average at 5 per cent for the Gross National Product. Now, the Sixth Plan set the target of 5.2 per cent of Gross Domestic Product. So there is a small shortfall of 0.4 per cent with regard to our tar-Now, can this be regarded, as the President says, that we are able to maintain the tempo of development? I am not sure. I am not sure that at the end of the Sixth Plan we would be able to break out of the 30 years trend of overall growth of 3.5 per cent, per capita growth 1.3 per cent and per capita consumption of 1.1 per cent.

Sir, turning next to the resource outlay, we stated that we would be investing Rs. 97,000 and odd crores in public sector in the Sixth Plan and Rs. 74,000 and odd crores in the private sector. Now, at the end of the three years, we see that in the public sector we would have invested Rs. 55,000 and odd crores. And there is no doubt that aniticipating we will do this year and next year, we will be reaching the target of investing Rs. 97,000 and odd crores in the public sector. My studies on what the private sector has been able to do on which there is no documentation like we have in the public sector, but using various indicators that made available by the Reserve Bank and so on of gross domestic capital formataion-all of which show that there also we can see that the private sector is going to reach the financial target of Rs. 74,000 and odd crores. And so, when the President in his Address draws attention to the fact that the Central Plan Outlay has increased by 27 per cent and the State and Central Plan together by 21 per cent, he is quite right. I thing, the financial targets are going to be attained. But these targets were established at 1979-80 And, prices.

therefore, if you deflate the target that we are reaching, we will find that in public sector, we will be short by Rs. 18,000 crores, and in the private sector we will be short by Rs. 7,000 and odd crores. And my general computation is that in 1979-80 price terms, which is the Sixth Plan base, we will be financially 10 per cent short of our target and in physical terms we will be short by anything from 15 to 20 per cent.

Sir, turning next to the agricultural side, this year the agricultural situation is depressing. The Economic Survey reports that we will probably have a minus 3 per cent growth, a decline of some 5 to 8 million tonnes of foodgrains, though on the commercial crop side, namely, sugar, cotton, jute, cotton and so on, there will not But the be such a great cut back. result of this decline in agricutural production would mean that in my opinion we will not be able to reach at the end of the Sixth Plan the target that we had set for ourselves at 4 per cent. Now, on the manufacturing side again, we started the first year with 4.1 per cent growth. the second year we had a good per cent growth. And this year the Economic Survey forecasts a growth of 4.5 per cent. As of January, the growth registered is 4 per cent.

#### 3 P.M.

And the President in his points to the various areas where we are doing well. like crude and public sector and small sector, where no figure is given, but the Economic Survey says that there will be some 10 per cent rate of growth. Now, putting all these things together, at the end of the Sixth Plan we will be well short of the public sector target from 7 to 8 per cent. On the infrastructure the President calls attention to the good performance of the railways, Yes, the railways have been performing or performing well. But would like to call attention to, in this connection is to what has been repeatedly warned by the Railway Reforms

[24 FEB. 1983]

Committee, namely, that we are living on our capital as far as the railways are concerned. We need Rs. 2780 crores before the end of the Sixth Plan if we are going to revive 15 thousand kms. of sick tracks and 32,000 sick wagons. And if that is available the railway will deliver the targets that have been established for them in the Sixth Plan. For the next Plan we will be in very serious difficulties, unless we increase the depreciation fund and go in for investment in railways.

As far as power is conerned, the President refers to the increase in power but my comparison is not in relation to last year. In relation to last year it is quite right to say that it has increased by 7.7 per cent. But if you take power in relation to the targets established in the Sixth Plan Document, you will find that in everything whether it is in installed capacity or generation or transmission, we are now 10 per cent short and by the end of the Plan the gap may increase to 12 to 15 per cent. Now, coming from the South I may say that South is going to become or has become a longterm deficit area. For the first time in the history of Kerala, Kerala has become a deflicit area and that is not an accident. One reason is deforestation in the hydel reservoir area. The rest of Kerala receives all the rains, but hydel reservoirs do not receive the rain, and now Kerala joins Karnataka and Tamil Nadu as a deficit State. And, therefore, over Rs. 1200 crores in the three States have been lost already this year because of the power shortage. Now, as far as coal is concerned, we are doing well. The President points out that there has been an increase of 4.2 per cent. But I want to call attention to the fact that 100 per cent of this increase is from open cast mines and therefore, the quality of coal delivered at thermal stations delivered to the various industries, cement, and so on, is of poor quality, creating its own problems. But the major problem in this connection, I want to point out, is that if you take

the average capacity of any industry, whether it is vanaspati or any other whether it is vanaspati or any other industry, the capacity utilisation is only 50 per cent. And this is in a year which we call the Productivity Year. Now, I have already referred to the infrastructure. I think we are doing very well with regard to oil as the President says. The only thing is that we are not making an effort to cut down on the consumption, the rate of consumption of crude oil, which is such a scarce, high cost commodity. I pointed but earlier that the annual rate of increase in crude oil consumption in our country of 15 per cent is unacceptable and this should be cut down. I welcome the decision of the Government to raise crude product prices. The only thing I said was that I wish it had been done by the Finance Minister in the budget, so that we could see what the totality of the revenue raising measures for the country was that he would be proposing. The general problems are infrastructure that we face here and we may not be able to promote the growth of the economy in coming vears because of the various bottlenecks I referred to.

Then a word about the balance of payments problem. Here the Sixth Plan Document forecasts that we will have a total five year balance of trade deficit of Rs. 17,600 crores. But now the Government and the IMF are both agreed that for the Sixth Plan it will be a little less than double at total of Rs. 31,000 crores.

And the balance of payment deficit will go up from the Sixth Plan target of 9000 odd crores to Rs. 17,000 odd crores according to the Government and the IMF. Now this balance of payment and trade deficit is not Godgiven it is something that is in out hands and we can do something about it. I have in some studies shown that there are 12 items that we are importing which we can cut down on. If we use 100 per cent of our capacity in these 12 industries, we would save Rs. 1900 crores, I have no doubt about

#### [Dr. Malcolm S. Adiseshiah]

it. But I think this is an idealistic assumption to use 100 per cent capacity. So, the second alternative I have shown is that if we use the same capacity that we have used—the best capacity—in the last 3 years, we will save Rs. 1000 crores. I have also indicated what are the areas where we can, by increased production, increase our exports. This will cut our balance of trade deficit to something more manageable, like Rs. 2000 crores, rather than the present Rs. 5000 crores.

Then I refer to President's remark and the Economic Survey's remark that we have done well on the price front this year. It is true that we will be ending the year with 2 to 3 per cent rate of inflation, using the wholesale price index as the norm. But two things I want to point out that the conis nearly 3 sumer price index times the inflation measured by wholesale index and I think Mr. Vankataraman in his last Economic Survey that he presented, suggested that inflation is better measured by consumer price index rather than wholesale price index. If we follow that, I think we are in trouble. As far as the consumer prices are concerned the rate of inflation is over 8 per cent compared to loss than 3 per cent of the wholesale prices. Second thing is that the small inflation that we have this year of less than 3 per cent is on top of 44 per cent of inflation that we have had in the last 3 years, there has been no relaxation. So that we must add this 3 per cent to the 44 per cent, and that is what we are faced with.

Finally, the objective of the plan of 5 years is reduction of poverty and there, we set before ourselves the objective of pulling 100 million men, women and children from below the poverty line to above the poverty line through two measures: one by creating 30 million standard person years of employment, and secondly by distribuing 5 per cent of surplus land. Now, in the first case we have some evidence of it through two programmes: Natio-

Employment Programme nal Rural which has been doing well during the last 3 years and creating some 300 million mandays of employment per year, and through the Integrated Rural Development Programme which has also been attaining its target though the amount of funds which is needed has not been made available to it. I think that we are making a dent as far as relief is concerned of poverty through these employment programmes on land reforms, distributing 5 per cent surplus land. As I have pointed out earlier 5 per cent seems to be a small figure but if we do manage to distribute 5 per cent of surplus land in the 5 years, we would have distributed more land than we have distributed in 30 years of planning. That is what it really means. What we are there is no evidence about it. What little evidence, the budgetary evidence that we have is discouraging. Therefore, there is no evidence how far we are making a real dent on poverty along the lines of our target. We have got two years more to reach this target of pulling 100 million people from below the poverty line to above the poverty line. Therefore, I agree with the President's summary that on the economic side, the need is to:

- (1) tone up the economy;
- (2) enhance production and productivity;
- (3) eliminate non-productive expenditure; and
- (4) contain prices.

I think. these are the immediate priorities. But I would mention, in the light of the review which I have made, the other issues which he does not refer to, which the Economic Survey and the three years of our planning show. I would put the emphasis on three things. The first is the urgent need to revive the declining economy. Our performance next year and in the following year in the industrial sphere will depend on how far we have been able to revive the economy I very much look

ward to the Budget as one instrument. The question is, to what extent and how far the Finance Minister is able to give a push to the declining he admits in the economy, which Economic Survey.

Motion of thanks on

The second urgency is to reconsider and review our agricultural strategy, cur agricultural policy. Again, the Economic Survey admits the fact that we have increased the irrigation potential by nine million hectares. We have increased the fertiliser production by two million tonnes. We have increased the production of high yielding varieties. In other words, the socalled green revolution technology, the water fertilizer-high yielding variety technology, has gone into full operation and yet in terms of foodgrains production, over the last four years, there has not been any noticeable improvement. We seem to be hitting our heads against a ceiling of 131 to 133 million tonnes. The Economic Survey says that it is time now we review this. In a discussion we had yesterday, in another forum had pointed out that in our agricultural history since Independence, three times, we have reached such a plateau. Everytime we reached a plateau, we have changed our strategy. Now, we need to change our tsrategy, which means, we should look at our cropping pattern, should look at our dry farming areas. which are in majority, and we should see what can be done.

The third is to improve the productivity of capital. We are in a very extraordinary situation of being one of the largest savours in the world. Our savings, as the Economic Survey points out, are nearly 23 per cent of the gross national product and our invesment, gross domestic capital formation is nearly 25 per cent. This is the rate which even some of the developed countries have not been able to achieve. But in spite of this, how is it that our overall economic growth is only 3.5 per cent? How is it that our industry is growing at the rate of only four to five per cent? This is because

of the low productivity of the capital we have employed. I believe, equally with the need to revive the economy, equally with the need to review and restructure our agricultural policy, is the need to improve our capital output ratio, the use of our capital, starting with the improvement in capacity use. We keep on saying this year after year. I have been saying it in Parliament for the last three I see no evience of improvement. evidence of more capacity being built. It is allright for the Seventh and the Eighth Plans. But in order to save the Sixth Plan, both the public sector and the private sector need to improve the productivity of capital.

Finally, balance of payments. This problem, I believe is a manageable problem. I believe that we can take action on both the fronts, cutting back on imports and pushing forward our exports. I do not regard this as a major issue. Do not forget that our foreign trade is round about 4 per cent gross national product. We are not one of the countries which has based its development on what is called export-oriented strategy. I think, we will never do that. Therefore, though I believe the situation is not a very bright one-I disagree with the President on that—taking the three years as a whole there are grounds for us, if we do certain things, the three or four things which I have indicated, to go forward and resume the tempo of development in the economy.

श्री घनश्याम सिंह (उत्तर प्रदेश) : श्रभी थोड़ी देर पहले स्पेशल मेंशन पर रामेश्वर सिंह जी यहीं पर भाषण दे रहे थे, वैसे तो उन्होंने कहीं मर्डर हुए उसके बारे में उल्लेख करना था । लेकिन उल्लेख करते करते वह उत्तर प्रदेश के चीफ मिनिस्टर के बारे में ऐसा उल्लेख करने लगे जिसका न उनको ग्रधिकार था. न उनको करना चाहिए था क्योंकि किसी

[श्रो घनण्याम सिंह] भी सदस्य को बोलने के लिए हम लोगों की जो प्रक्रिया है उसमें नियम 238 के पैरा 4 में है कि—

"A member while speaking shall not—

(v) reflect upon the conduct of persons in high authority unless the discussion is based on on a substantive Motion drawn in proper terms."

तो न तो कोई मोशन था ऐसा जिससे कि मुख्य मंत्री श्री श्रीपत मिश्रा के बारे में चर्चा की जाती, ग्रौर न ही वे इस सदन के सदस्य हैं तथा न ही उनसे कोई ताल्लुक था । तो उन्होंने कुछ ऐसी बातें कह दीं, उनको श्रष्ट भी बताया । उन्होंने उनके चिरत के ऊपर जो लांछन भी लगा दिया है, वह उनको न कहन। चाहिए था ।

कृपया मेरा श्रापसे निर्वेदन है कि जो भी उन्होंने श्री श्रीपत मिश्र जी के बारे में उल्लेख किया है, उस सब को इस कार्यवाही में से एक्सपंज कर दिया जाए ।

रामेश्वर सिंह जी को हमेशा ही कुछ इस तरीके की भ्रादत सी रही है। इसके साथ ही श्रपनी तरफ से उन्हें प्रताड़ित भी करें कि इस तरीके का उल्लेख वे भविष्य मे कभी न करें क्योंकि यह सदन की मर्यादा के खिलाफ है।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I will have the records examined and ask the Secretariat to look into it and do the needful.

श्रीमतो सरोज खापर्डे (महाराष्ट्र) : श्रीमन्, में राष्ट्रपति जी के श्रीभभाषण के प्रस्ताव पर, उस प्रस्ताव के समर्थन के लिए खड़ी हुई हूं। राष्ट्रपति जी ने ग्रपने ग्रभिभाषण में पिछले वर्ष हमारी सरकार ने जो कार्य किया ग्रीर ग्रार्थिक क्षेत्र में जो हमें उपलब्धियां हुई हैं, उसका संक्षेप में उल्लेख किया ग्रीर इतना ही नहीं, भिवष्य में हमारी सरकार का जो लक्ष्य है, जो उद्देश्य है, उसके बारे में भी उन्होंने ग्रच्छी तरह से वर्णन ग्रपने ग्रभिभाषण में किया।

श्रीमन्, हमारा देश एक बहुत विशाल देश है । यहां अनेक धर्म, अनेक भाषाएं. **ग्रनेक जातियां ग्रौर ग्रनेक क्षेत्रों की.** विविधताएं श्रापको देखने को मिलती है। म्रार्थिक ग्रौर सामाजिक स्थिति नियमितताएं रहना ऐसे प्रसंग में, ग्रवसर पर यह ग्रत्यन्त कठिन है। देश में ग्रापने देखा होगा, ग्रौर ग्राप ग्रच्छी तरह से जानते ही हैं कि यहां पर कभी-कभी दैवी विपत्तियां स्राती हैं, कभी देश के किसी इलाके में बाढ श्राती है, तो कभी देश के किसी इलाके में सूखा पड़ता है, तो कभी किसी इलाके में नैसर्गिक ग्रापत्तियां ग्राती हैं ग्रौर जब इस नरीके की जो बाते हैं, यह बातें तो कई साल, सतत ग्रौर हमेशा बनी रहती हैं ग्रौर वैसे भी देश के ऊपर जब संकट स्राता है, तो जनता के राहत कार्यों के लिए कुछ खर्चा भी करना पडता है।

मुझे ऐसा लगता है कि ग्रगर रेले श्रांकड़े गलत न हों, तो इस समय जनता के शहत कार्यों पर करीब-करीब सात सौ करोड़ रुपया खर्च हुन्ना है । यदि यह संकट नहीं होते, तो यह सात सौ करोड़ रुपया हम ग्रपनी जनता की भलाई के लिये या ग्रपने देश के विकास कार्यों में ग्रासानी से लगा सकते थे ।

श्रीमन, हमारी सरकार जब से केन्द्र में सत्ता में ग्राई है, ग्रब उसे करीब-करीब तीन साल हो रहे हैं श्रीर हमारी सरकार तीन वर्षों से ग्राधिक विकास के लिए पूरी तरह से उस काम में जुटी हुई है, उस काम में लगी हुई है।

Motion of thanks on

हमारी नेता श्रीर देश की प्रधान मंत्री, श्रीमती इंदिरा गांधी ने 1982 में, यानी पिछले वर्ष, प्रोडिक्टिवटी इयर का प्लान किया था । उत्पादन कितना हुम्रा, लक्ष्य के भ्रनुसार हुम्रा या नहीं हुम्रा, इन गहराइयों में मैं कतई नहीं जाना चाहुंगी, लेकिन इस प्रकार प्रधान मंत्री, श्रीमती इंदिरा गांधी जी ने बीस-सूत्री कार्यक्रम भी हमारे सामने रखा हुग्रा है। ग्रब छठी पंच वर्षीय योजना में गरीबी को दूर करने के लिए हमारी सरकार ने भ्रपना लक्ष्य निर्धारित किया हुम्रा है ।

किसी भी देश की ग्रार्थिक व्यवस्था नियमित होने के कारण ही समाज, राष्ट्रीय स्थिरता ग्रौर ग्रन्तर्राष्ट्रीय स्थिति हमेशा मजबत होते हुए ग्रापने ग्रौर हमने देखा है । ग्रन्तर्राष्ट्रीय स्तर पर भी हमारे देश का नाम बहुत ऊंचे स्थान पर है।

श्रभी भी श्राप ने देखा है, हमारे देश में एशियाड गेम्स हुए । एशियाड्स की सफलता सिर्फ हमारे ही देश में चर्ची का विषय नहीं बनी बल्कि हमारे एशि-याड्स की सफलता के बारे में एक **ग्रन्तर्राष्ट्रीय चर्चा हुई ग्रौर** उस की कामयाबी की चर्चा सारे देश ग्रौर विदेशों में भी होने लगी । इतना ही नहीं, मार्च में हमारे देश में नान-एलाइन्ड नेशन्स की कांफेंस होने जा रही है इसी वर्ष हमारे यहां कामनवेल्थ नेशन्स का सम्मेलन होने जा रहा हैं ग्रौर ग्रंतर्राष्ट्रीय स्तर पर भी हमारे श्रायोजनों से हमारे राष्ट्र का मान, सम्मान ग्रौर गरिमा ग्रौर ग्रादर बढ़ता जा रहा है ग्रौर भविष्य में बढ़ता ही जायगा । श्रीमन, इन सारी सफलताक्रों को देखने के बाद हम ने कई बार देखा है कि जैसे खिसियानी बिल्ली खम्भा नोचे इस प्रकार की हालत हमारे विरोधी दलों की हो जाती है । जब हम को कोई भ्रच्छी कामयाबी मिलती है, कोई सफलता मिलती है तो उस की प्रशंसा करने के बजाय वे सरकार की ग्रालोचना करना ग्रौर उस के कामों का खंडन करना शुरू कर देते हैं ग्रौर इस के ग्रतिरिक्त विरोधी दलों के पास और कोई काम रहता नहीं। तो इस प्रकार से देश में ग्रराजकता ग्रौर ग्रशांति फैलाने का प्रयत्न विरोधी दलों ने हमेशा से किया है और तब इस सरकार का ध्यान ग्रच्छे कार्यक्रमों ग्रौर ब्रार्थिक कार्यक्रमों से हट कर दूसरी तरफ चला जाता है। श्रीमन्, ग्रभी-ग्रभी श्रासाम में क्या हुन्ना । ग्रासाम में क्या हो रहा है ग्रौर ग्रासाम में क्या होने जा रहा है । वहां हम्रा नर-संहार, मनुष्यों का प्राण हरण ग्रौर इस के लिये जिम्मेदार कौन है, अगर मुझ से म्राप एछें तो मैं सीधे सीधे यह कहना चाहंगी कि इस के लिये, इस नर संहार के लिये ग्रगर कोई जिम्मेदार है तो उधर बैठे हुए विरोधी दल के लोग ही निश्चित रूप से इस के लिये जिम्मेदार हैं। इतना ही नहीं, विरोधी दल के लोग तो इस के लिये जिम्मेदार हैं ही, लेकिन उन के नेता जो ग्रासाम में गये वहां उन्होंने ग्रासाम की जनता को उकसाया ग्रौर भड़काया श्रौर उस की वजह से ही उस राज्य में इस प्रकार की भ्रशान्ति के वातावरण का निर्माण हुन्ना है। उस के लिये किसी ग्रौर को जिम्मेदार समझने के बजाय उन्हीं को हम जिम्मेदार समझते हैं । विरोधी दल ने पहले सरकार को सहयोग नहीं दिया जिसके कारण ग्रासाम में राष्ट्रपति शासन की अवधि को बढाया नहीं जा सका । ग्रगर ग्रासाम में चुनाव नहीं होते तो क्या विरोधी दल आसाम

# [श्रोमती सरोज खापडें]

को लेकर कांस्टीट्यूशनल काइसिस क। निर्माण करना चाहतेथे। ग्रसाम की स्थिति ग्रौर ग्रामाम की समस्या किसो भौर की देन नहीं है सिवाय पिछली जनता सरकार के। मैंने हमेशा ही कहा था कि जनता सरकार कोई सरकार नहीं थी । बल्कि वह तो एक खिचड़ी सरकार थी ग्रौर एक मिलिजली सरकार थी । मैं ऐसा ही मानता हं। भ्रकाली दल का उदाहरण ग्राप ले लीजिये । प्रकाली दल बिना मिले ही जनता मंद्रिमंडल में शामिल था श्रौर वह लोग ग्रापस में लड़ते रहे ग्रौर कमीशन पर कमीशन बिठाते रहे। जनता सरकार के पास कोई ग्रीर दूसरा प्रोग्राम नहीं था, सिर्फ एक सूत्री प्रोग्राम था कि हमारी प्रधान मंत्री को, श्रीमती इंदिरा गांधी को या हमारे नेता संजय गांधी को कैसे नीचा दिखायें ग्रौर ...

श्री पी रामपूर्ति (तिमिलनाडू):
मैं श्रापसे अनुरोध करूंगा कि अभी बात-चीत हो रही है और कुछ समझरते की संभावना है। उस को श्राप मत बिगाड़िये।

श्रीमती सरोज खापडें: मैं कोई ऐसी बात नहीं कर रही हूं जिससे श्राप समझोते में किसी प्रकार की बाधा उत्पन्न हो (व्यवधान) मैं सी पी श्राई, सी पी एम की बात नहीं कर रही

श्री पो राममूर्तिः मैं ग्रपनी पार्टी की बात नहीं करता हूं ।

श्रीमतो सरोज खापडें: मेरे मित्र, माथुर जी, डा: भाई महावीर भी यहां नहीं हैं, मेरे नजदीकी साथी भी दिखाई नहीं दे रहे हैं।... श्रो पो राममूर्ति : ग्रकालियों की बात मत करिये । संभावना है समझीता हो जायेगा । इसलिये इसको मत कहिये ।

श्रीमती सरोज खापडें: मैं कोई ऐसी बात नहीं कहंगी जिससे किसी प्रकार की ठेस किसी बातचीत में पहुंचे । इनके पास केवल एक सूत्री कार्यक्रम था श्रौर कोई कार्यक्रम नहीं था। लेकिन भगवान के घर देर जरूर है मगर श्रंधेर नहीं होता। देखते ही देखते यह चूं-चूं का मुख्बा, यह मिलिजुली सरकार, निकम्मी सरकार को लानत देनी पड़ रही है जो इसको भुगतना पड़ रहा है । इन्होंने ग्रसम जैसी जटिल समस्यात्रों को इगनोर किया । श्राज उसी समस्या ने क्या गंमीर विस्फोटक रूप धारण कर लिया है यह ग्राप सब जानते हैं। इस समस्या की जिम्मेदारी किसी एक व्यक्ति पर नहीं देती हुं इसकी जिम्मेदारी मैं एक राजन तिक दल पर नहीं डालना चाहती हूं। इसकी जिम्मेदारी हम, श्राप श्रीर हमारे संसद के लोगों की है। इस ग्रसम के को हमें जरूर एक निश्चित मोड पर पहुंचाकर इसका निपटारा करना है। अभी हाल ही में आप को याद होगा म्रान्ध्र प्रदेश मौर कर्नाटक की विधान सभा के चुनाव हुए । विधान सभा के जो चुनाव हुए ग्रान्ध्र प्रदेश में, वह किस तरीके से हुए, ग्राप भायद जानते होंगें । यह क्षेत्रीयवाद श्रौर भांषावाद को लेकर हए। इससे वहां के लोगों की भावनाओं को भड़काया गया । यह ग्राप लोग ग्रच्छी तरह से जानते हैं। एन टी र माराव ने ग्रपना एक भाषण क्षेत्रीयवाद ग्रौर भाषा-वाद से पूर्णतः भरा हुआ रिकार्ड किया । वह टेप सारे भ्रान्घ्र प्रदेश की गलियों में, कूंचों में, मुहल्लों में सुनवःया गया । श्रीमन्, उस वक्त मैं भी ग्रान्ध्र प्रदेश के चुनाव दौरे पर थी । उसी वक्त वहां के किसी कार्यकर्त्ता ने हमें उनसे उस

भाषण के कैसेंट लाकर दिये । आप अगर इस भाषण को बराबर समझें और स्नेंगे तो मुझे विश्वास है श्रापको उनके राजनैतिक रुख का सहर्ष पता चल जायेगा, कौन सी दिशा में वह जा रहे हैं श्रौर किस तरफ राजनैतिक दिशा वदल रही है। ग्रापको इसका पता चल जायेगा । ग्रगर मेरे भाई, मेरे साथी एन०टी रामाराव के भाषण जो तेलगु भाषा में हैं भौर टेप किये हुए हैं ग्रौर सारे प्रदेश में डिस्ट्रीब्यूट किये हुए हैं ग्रगर उस को सुनना चाहें तो यहां मेरे पास हैं मैं श्रापको देना चाहंगी श्राप चैयरमैन साहब के कमरे में मुन सकते हैं यह भाषण तेलग् है जिसको मैंने अंग्रेजी में ट्रांसलेट कर लिया है। मैं अंग्रेजी ट्रासलेशन के कुछ ग्रंश सदन के सामने पढना चाहंगी :

"My salutation to the believed children of the Telugu Land;"

"हिन्दुस्तान के लोगों को, बच्चों को सेल्यूट नहीं करते तेलुगू भाषा में जन्में बच्चों को सैल्युट करते हैं।"

"Ours is a land of riches, of milk and honey, of music and love. Ours is a language enriched by the glorious contributions of immortal poets...Has the Telgu race lost its vitality, has the Telgu youth lost its integrity.....?"

# Further I again quote:

"Because the Telugus have forgotten their own valour and glory, they have forgotten the greatness of their language itself which ultimately resulted in the negligence of their language and its non-recognition."

"The countless sacrifices the Telugu people made during the freedom struggle too have been forgotten by everyone in this country. These sacrifices have gone waste and no Telugu man is respected or recognised anywhere in the country today. What is the reason for this,

what is the solution to this? Think about these ...... A dog which is given a few crumbs, faithfully guards the house, a cow which is fed a few blades of grass gives us milk, but the leaders who have swallowed public property, are ungrateful. Telugu brothers, shake off your slumber, wake up awaken your race and sharpen your intellect."

यानी यहां पर उन्होने हमारे देश के नेताओं की तुलना पशुओं के साथ की है उन्होने विद्रोह की भावना की बात भी है। उन्होने अपने भाषण में कहा:--

"Revolt is not the only solution. To preserve the freedom which people have won with conscious effort, they need a Regional Administration which is committed to their welfare. It is towards this end that Telugu Desam Party is born."

## I further quote:

"In the name of this sacred land drenched with the sacred blood of our martyrs, Telugu Desam pledges a clean administration to the people. Listen to the clarion call of this party which is born for the Telugu people, for the Telugu language, for spreading the glory of the Telugus the throughout world Arise, awake, be united march ahead and preserve the prestige and self-respect of the Telugu people. Bless this party which is born to achieve these aims... Just as thieves their loot, father and son are sharing injustice and illegality. In the Kingdom of rowdies, there is no food for the poor, there is no justice for the gentle, there is no protection for women, there is no place for honesty and integrity."

श्रीमन ऐसे भाषणों से क्या देश का भला हो सकता है? ऐसे भाषणों से देश का भला नहीं हो सकता है...(अथवधान)



श्री प्रश्विनी कुमार (बिहार): श्री ग्रंजैया का हैद राबाद के हवाई ग्रहुं पर जो अपमान किया गया क्या उसकी तेलुग् भाषी जनना बद्धित करेगी ?

Motion of Thanks

श्रीमती सरोज खापडें: जब ग्राप के तरफ के लोग बोल रहे थे तो मैंने म्रापको बिलकुल डिस्टर्व नही किया । किस का अपमान किया गया है, यह आपको कमे, पता चला? ग्राप लोग खुद ही इस प्रकार की बातें फैलाते हैं ग्रीर दूसरों की बदनाम करना चहाते हैं। श्री ग्रंजैया हमारी पार्टी के ग्रादमी हैं, हमारी पार्टी के निवाही हैं . . ' (ब्यवधान) ।

श्री ग्रश्विनी कुमारः श्री ग्रंजैया का जो सार्वजनिक रूप सेग्रयमान किया गया है उसको अधारस्वीकार करती है ... (ब्यवधान) ।

श्रोमती भरोज खापडें: ग्राप विःसी बनकर के ठेकेदार बनकर यहां पर क्यों बैठे हैं ? ... (व्यवधःन)

श्रो **ग्रश्यिनो कुमार:** ग्राप उनका नाम लेरही हैंजो इस सदत में उपस्थित नहीं है। भ्राप जानती है कि तेलुग् देशम का कोई भी प्रतिनिधि यहां पर नहीं है . . . (ब्यवधान) ।

श्रीमती सरोज खावडें : श्राप राज्यों में इस तरह से अगांति फैनाने हैं, झगडा करवाते हैं। भ्रापने देश को क्या दिया है? इस तरह की बातें हम बर्दास्त नहीं करेंगे।

श्रीमतो प्रतिभा सिंह (बिहार) : श्राप लोग इमतरह की बातें फैलाते ... (व्यवधान) ।

श्री ग्रश्विनी कुमार: ग्रामाम मैं थ्राप लोग हो अशांति **फै**ला रहे हैं। श्रामाम में कौ। झगड़ा करवा रहा है? आम लोग हो करवा रहे हैं. . . (ब्यवधान)

श्रीमती सरोज खापडें: तीन साल में म्रापने क्या किया है यह हमने देख लिया है। चूं चूं का मुरबा क्या करेगा . . . (व्यक्षान)

श्री ग्रश्विनी कुमारः वह ग्राप के कारनामे है जो सामने ग्रायेंगे । देखिये रुकिये जरा।

श्रीमतो सरोज खायर्डे: ग्रापने समझा कि ग्राप ग्रगर इस तरह से बोलेंगे तो हम चुप रहेंगे। हम चुप नहीं रहेंगे । हमें मालूम है कि दोषी कौन है।

श्री ग्रश्विनी कुमार: सारे देश को पता है कि दोषी कौन है।

श्रीमती सरोज खापर्डे: ग्रापके ही नेताओं ने बड़े बड़े भाषण देकर लोगों को उकसाने का काम किया है।

श्रीमन् क्षेत्रीयवाद, साम्प्रदायिकता ग्रौर भाषा ऐसे विघटनकारी तत्व प्रवृत्तियां देश में ग्रराजकता, ग्रसामाजि-कता ग्रीर ग्रगांति को बढ़ाते हैं ग्रीर फैलाते हैं। ऐसे तत्व देश के एकता की ग्रोर से हटाकर पृथकता की ग्रोर ले जाने की हमेशा बात करते हैं ग्रौर यही वे हमेशा करते रहे हैं । श्रीमन्, इस विषय में मैं दो-तीन मुद्दे, दा तीन प्वांइट रखना चाहुंगी ।

इन भाषणों से ग्रांघ्र प्रदेश की गरीबी या श्रांघ्रे प्रदेश के जो गरीब लोग हैं उनकी गरीबी कतई दूर नहीं होगी भौर न होने वाली हैं। इनना ही नहीं, बड़ी-बड़ी बातें देशम के मुख्य करते हैं कि दो रुपये किलो चावल जनता को देंगे। न वे दो रुपये किलो चावल दे सकते हैं और न कुछ सकते हैं । इन लम्बी-लम्बी बातों से कुछ मिलने वाला नहीं है। श्री एन० टी० रामाराव की ग्रगर भ्रच्छी नीतियां हों तो उनको दूसरी सरकारें भी अपना सकती है। लेकिन इस प्रकार के भाषणों से वे थोड़ी देर के लिये जनता को दिशा भूल करा सकते हैं, थोड़ी देर के लिये जनता को बना सकते हैं लेकिन कभी न कभी इन झूठी बातों का पर्दाफाश होकर रहेगा और होकर जरूर रहेगा। जैसे कि 1977 में आप लोगों ने लोगों से झूठी बातें की थीं और झूठे आश्वासन देकर अपनी सरकार बनाई। लेकिन लोग समझ गये कि आप किस तरह की बातें करते हैं। लोगों के मन में आप क्या बैठाना चाहते हो, लोगों के दिमाग में क्या रखना चाहते हो और इसलिये 1980 में यह हालत आपकी हुई।

श्री रामाराव ने ऐसा भाषण करके ग्रांध्र प्रदेश की जनता के दिल में क्षेत्रीयवाद की भावनाग्रों को जिस तरह से जगाया है, जिस तरह से पैदा किया है उसका बहुत जल्दी ही उनको श्रनुभव मिलेगा कि क्या इस तरह से क्षेत्रीयवाद श्रौर भाषावाद का निर्माण करना सही था। ग्रगर वह इसको सही समझते हैं तो इसका श्रनुभव उनको शीध ही होगा।

श्र) शिश्व चन्द्र झा (बिहार) : हिन्दी के बारे में रामाराव ने बहुत ग्रच्छी बात कही है, उसको भी बतलाइये।

श्रीमतो सरोज खापडें: मैं क्यों बताऊं। भगर ग्रापको ग्रच्छा लगा तो ग्राप बतलाइये। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please do not disturb. When your turn comes, you say whatever you want to say.

श्रोमतो सरोज खाय हैं: मुझे ग्रंत में ग्रापमें यह कहना है ग्रौर मैं ग्रापके द्वारा सरकार भौर इस ससद को कहना चाहती हूं कि उन्हें ऐसी भावनायें पनपने नहीं देनी चाहिए ग्रौर इतना ही नहीं, जिनसे देश की एकता ग्रौर देश की ग्रखंडता को खतरा पैदा हो सकता है, बाधा उत्पन्न हो सकती है ऐसे तत्वों को वह कतई पनपने न दे। इस अपेक्षा के साथ, इस आवश्यकता के साथ मैं आपने जो मुझे बोलने का मौका दिया हैं, उसके लिये आपको धन्यवाद देती हूं और आपका आभार मानती हूं।

SHRI P. RAMAMURTI: Mr. Vice-Chairman, Sir, I am not going into the statistical jugglery that has been indulged into the document and indulged in the language of the statisticians. I will talk in the language of the common people so that the people will understand what the reality is.

The President has presented a picture, a picture of very great achievements during the last one year. He has talked about the improvements in production in some particularly selected commodities. But the picture given in the Address is not before the people.

For example, he has talked about the improvement in the production of steel. Yes, there has been an improvement in the production of steel, I agree. There has been an improvement, an appreciable improvement in the production of oil, I agree. fertilizers and certain other things he has mentioned. But what about the loss of production on account of the strike in Bombay for more than one year? And what does it indicate? Bombay's cotton textile mills produce one-third of the total cotton cloth production in this country. There has been a loss of one-third of the total cotton cloth production, and yet in the bazar, in the shops there is no dearth of cotton cloth. What does it indicate? This is the simple question that I am asking. It indicates the dire poverty of the people and the tremendous loss of purchasing power of the people, that despite the loss of one-third of the total cloth production in the country, there is a glut of cloth in the country. About this the President has got no concern whatsoever. Then, for example, steel production has increased, but

## [Shri P. Ramamurti]

vet we are importing steel. stockyards have been stacked with unsold steel. There is a glut of steel produced in this country. And yet because of the pressure, because of the commitment that we have given to the International Monetary Fund when we went in for that IMF loan we have L'beralised our imports to such an extent that despite a huge increase in the production and the big stocks of steel unsold in our stockthat are lying vards, we have been importing steel. Recently I had been talking to the Minister about it and he said he would do something about it. But as vet nothing has been done. Or, take so many other things that are imported. In Madras, addressing the Madras Chamber of Commerce, the Finance Minister, Mr. Pranab Mukherjee, stated that last year we imported Rs. 2,000 crores worth of unwanted things unthings. This is the statenecessarv ment published in the "Hindu" and the "Indian Express" of Madras. I have not got the quotation now. If in one imported unnecessarily year you Rs. 2,000 crores worth of things, then what is the point in saying that the foreign exchange gap is increasing and so the people should produce more in order to increase exports so that the foreign exchange gap can be reduced? Why did you import these things? Because you were pressurised, because you had given a commitment to liberalise imports. As a result, many factories in this country have cut down production and underutilisation of capacity has been there. For example, take seda ash. There is dumping of soda ash in this country from foreign countries and as a result, many soda ash factories have today cut down production by more than 50 per cent, leading to loss of employment for hundreds of thousands of people. For example, take the import of man-made fibre. Dumping of man-made fibre in this country by foreign countries has been going on, with the result that the visfactory in Mettuppalayam in Coimbatore district of Tamil Nadu has been closed down. In Mayoor in

Kerala the factory belonging to Birlas which is making man-made fibre has heen closed down because it is not needed. I can point out many other factories in this country which have closed down because of the import of this thing which is cheaper. It is being dumped in this country. Our polyester fibre producing factories are closed down. The other day, just a few days ago the J. K. Synthetics in Kota retrenched 3,200 workers and they said. "We are importing this yarn and this yarn is cheaper by import." So this is the kind of economy that we are seeing. Then what about handloom cloth? What about our traditional industries in Kerala? Handthe cashew industry, the coir : industry, they are all in doldrums, despite the fact that today the prices of cctton and all other commercial crops have tumbled. The price of cotton has come down by one-third and yet yarn prices have shot up by nearly 50 per cent.

Has the Government any concern for the handloom weaver? Handloom weavers throughout the country today have deserted employment. In Tamil Nadu in city after city where handare concentrated, they are carrying on a struggle and when they ask for reduction of prices of yarn, they get bullets and lathi changes. this has been Has the position. the Central Government about these things? What thought about hundreds of other factories? In Madras, for example, today the truck factory, Ashok Leyland. closed down its one shifts; thousand of workers are thrown out of employment. The ancillary industries catering to the Ashok Leyland, to the automobile industry, are in doldrums, they are closing down their shifts, throwing out of employment thousands and thousands of people.

Then there is power shortage in State after State. In Tamil Nadu there is hundred per cent cut for the High Tension Power users with the result that nearly a million workers

are out of employment in the factories. they have been laid off. Similarly, in Karnataka there has been power shortage. In Gujarat there has been power shortage, hundred per cent cut for some time In Rajasthan there has Bihar there has power shortage. In shortage. State after power State is facing power shortage with the result factories are not utilising their capacity; they are closing down then shifts and thousands and lakhs of today thrown out of people are employment. This is the picture. And yet you make tall claims. Somebody gave us figures. I think it was Dr. Malcolm Adiseshiah. He seems to have been taken in by the figures of greater employment that are given to him. May I tell him, those don't take into account the loss of employment that is being generated, the people being thrown out of employment.  $\mathbf{D_0}$ you take into account If you take into acthose figures? count those figures what is the net result? The net result is that there is greater unemployment today than it was last year.

Then about prices. Dr. Adiseshiah made a valid point. Fortyfour per cent inflation has been there based on wholesale price index till last Over that 44 per cent there is 4-6 per cent increase. But these wholesale price increase really unreliable. do not know whether they are doctored or whether they are concocted, cause you have really to go to the consumers, the retail market, to find out the correct picture. Month after month every commodity used by the common man; its price is going up. You have to take into account the price at the retailers. What affects the common people, what interests the common people, really, is the price at the retailer, not what the wholesale price index is. The common people are not bothered about the wholesale price. They are concerned with the price at which they get the commodity at the retail level. Do you know at cost you can get rice in Tamil Nadu? Rice is selling at Rs. 7, Rs. 6, per kg. Whether it is due to drought conditions or other conditions, people are concerned with the price that they have to shell down for a kilo of rice. This is the real picture of the situation in Tamil Nadu. After all, economic development for whom? Economic development for the common neo-If the common people's position becomes worse, what is the use of that economic development? Who will bother about that economic development, the so called economic development?

Then with regard to industry, 1 do not want to enter into all those figures. and all that. The President has talked about industrial relations. He has talked about a machinery that has been set up under the law, an internal machinery, for quick settlement of disputes. You may pass any law. As far as the industrial relations law and the other laws that have been put on the anvil, are concerned, the entire trade union movement except the Government sponsored INTUC, has opposed them. That is the attitude of the working class, (Interruption) I am talking of the entire movement except you. I may give you the credit for supporting it; you take the credit and take the kudos; I don't bother. But who will question, who bothers about, whatever little things provided for protecting workers. Take JK Synthetics in Kota. JK Synthetics is retrenching 3200 people without getting permission of the State Government although Section 25(n) specifically says that no employer can close down the factory without getting the specific permission of the State Government. And the State Government is expected to take action in the case of violation of the law, including sending the management to jail under section 29 of the Industrial Disputes Act. Has the Rajasthan Government taken any action against JK Synthetics when they retrenched 3200 workers illegally without getting the permission of the District Collector? No action is taken against those people because they are very powerful people. What is the use of talking about the interests of workers? They

(Shri P. Ramamurti)

are totally thrown out by big employers because they have got pull with the Government and with the Ministers. They care two jots for the so-called beneficial legislation.

What has happened to the land reform and the land laws in this country? They are landless land laws. As a matter of fact I do not know a team of experts led by Ladjinshy foreign countries came and investigated the ways in which land legislation in this country has been implemented. They specifically stated that since Independence the number of people who have been evicted from their land is much more than the number of people that had been evicted during the last one and half centuries. That is the position. Under some pretext or other poor peasants are evicted. The Planning Commission's task force itself has stated that the land laws that have been enacted for the benefit of the poorer sections have not been implemented because of lack of political will. I am emphasizing the "lack of political will". The landlords have hundreds of links with the local the local police administration, the revenue administration. Because of this and lack of political will or the part of the party in power the land laws such as ceiling law, etc. are not implemented . . .

DR. M. M. S. SIDDHU (Uttar Pradesh): May I request the hon. Member to be seated and then speak. This is not good for him.

THE LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHER-JEE): He can sit and speak.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Certainly. The Chair permits you to sit and then speak.

DR. M. M. S. SIDDHU: Please order him to be seated. His health is not good.

SHRI P. RAMAMURTI: How can a Government implement land legisla-

tion without political will? A majority of the Ministers in the States and the legislators are landlords themselves. Will they ever be interested in giving up their own land? This is the kind of Party that is in power in most of the States and, therefore, land laws cannot be implemented.

What about agricultural labour for whom copious tears are shed in President's Address and in the Prime Minister's 20-Point programme? Have you implemented the minimum wages legislation in any State? Why go to the States? Let us go straightaway to organised the Delhi. You have ASIAD here. Have the contractors implemented the Minimum Wages Act here? It needed a Supreme Court to give the direction that the contractors engaged in the ASIAD projects must implement the Minimum Wages Act. Even then it was not implemented. We are thinking of filing a case for contempt of Court. Filing the case against whom? The Government is the culprit for not implementing it. The Central Government which has conducted the ASIAD is not interested in implementing land laws or Minimum Wages Act which are beneficial for the poorer sections of our people.

There are thousands of people engaged in brick kilns. They are all bonded labour. What have you done for them? What is then the use of talking of your 20-Point Programme? This is the condition of our people. Will the workers be just satisfied by saying '20-Point programme' 20-point programme'? It is just a peace of paper. And what are they to do with the paper? Are they to eat it? cannot be eaten. Therefore, I am judging the whole thing not on the basis of what you are parading with your statistics, but I am judging the performance of the economy and the performance of the Government on the basis of what has happened and what is happening in the real world that we are living in and not the make believe world.

Now, Sir, they talk of self-reliance. Yes, we are committed to the concept of self-reliance. But, Sir, may I ask, how is it that the Heavy Engineering Corporation of Ranchi has never utilised more than 25 per cent of its capacity? How can they have this Heavy Engineering Corporation in a proper form. how can they run it properly, when, during the last 25 years, there have been fifteen Chair-When a Chairman comes and men? studies the problems there and comes forward with solutions, immediately he is transferred. For what reasons, I do not know. Can you also tell us as to how many people came and joined the Ranchi factory in the early sixties thinking that this is a challenging job in the country they could deliver the goods? Out of patriotism they joined it. How many of them have left it in disgust and gone away to foreign countries? They are serving the interests of the foreign multi-nationals. Also, in the recent past, they have left the factory and gone into the private sector? Why is it so? The factory has got the orders. They do not get the orders because you want things from the foreign countries. Even when we are capable of running a factory, capable of making a steel plant producing a million tonnes of steel, even then you do not give them orders, because you purchasing so many other things. Then there are other things like perquisites, kich-off, slush money, and all sorts of things are there. In this connection, I would like to refer to the joint resolution that was adopted in the recent meeting on the 10th and 11th February of the joint bipartite committee in the BHEL-it is an elected body representing all the unions, trade unions, as well as the management—and it met on the 10th and 11th February for wage negotiations and there it passed a unanimous resolution which was adopted both by the management and the representatives of all the Unions, that is, the INTUC, the AITUC, the HMS, the CITU, and some other independent Unions, the DMK Union, the AIADMK

Union, etc. I would like to read out the resolution now:

"The Joint bipartite Committee for the BHEL takes note of a news item appearing in the Press 8-2-1983 stating that the contract for the 500 MW Chandrapura and other thermal stations may not be awarded to the BHEL. The report further states that the value of the conapproximately is over one tracts thousand crores. According to this report, the claims of some of the foreign companies are being considered on the ground that they are likely to provide necessary credits. The Joint Committee further notes that the BHEL quotation was the lowest and also technologically it was the best amongst these competitors. But, despite that ... "

SHRI A. G. KULKARNI (Maharashtra):...But, before that, they gave something to Japan also.

SHRI P. RAMAMURTI: But I am talking of a resolution which was unanimously adopted, both by the workers' unions and the management.

I would like to read further the .eso-lution:

"The Joint Committee appeals to the Government of India to fully utilise the available capacity by awarding these contracts to the BHEL when the BHEL has the capacity for the same. The management and the workers once again reiterate their firm determination in all carnestness in fulfilling the commitment to the nation for self-reliance in power generation equipment."

Here we have installed the equipment in a factory, investing hundreds of crores of rupees in that organisation, which is a prestigious organisation. But, despite that, simply because some credit is available from the foreign multinationals, on that some financial credit is basis available, all the other factors involved. 'the indigenous technology, indigenous capacity,

(Shri P. Ramamurti)

these things are being sought to be thrown out. 4 P.M. And, therefore the question of talking of selfreliance sounds to me to be hypocritical; I deliberately use the word hypocritical.

I will give another example. Recently. Phillips, a foreign multinational company, has been given a Letter of Intent for the manufacture of micro computers and micro process based systems under Phillips brand. Now the Phillips have changed their name to Pilco Electricals Ltd. But they will manufacture these things and sell them under the brand name of Phillips, their original name. That is the licence they have applied for. And this was sent to the Monopolies and Restrictive Practices Commission. I will read an extract from their Report. On page 4, para 6.07, it says:

"The question of survival does not arise in the case of public enterprises because their losses are borne by public revenue."

Remember that. They can quote less, lose money, in order to get a contract because the losses are borne by public revenues. The resources for expansion of public enterprises, whenever necessary, have come from the Consolidated Fund of India. What sort of people are they? Let the public sector lose, quote less price, and lose, in order to get a certain contract and the Government revenues will bear the loss. This is the kind of people whom you have on this Monopolies and Restrictive Practices Commission. Are they there for that purpose? Are they agents of these foreign companies? That is what I would like to know. Are they people who have got that philosophy? I am not charging them with having received any money. But if this is the attitude towards public sector, if this is the attitude they have towards our own industrial development, of our own country, and want to bring in multinataionals in this country-I do not know what sort of people they are—why are you keeping

them there? Sack the whole lot. I can read out many more things which are horrifying in their Report. For example, in para 15 they say:

"The existing manufacturers of micro-process based systems are primarilly related to business applications. The present proposal is in the area of industrial automation, current level of expertise of other local manufacturers is not comparable."

As if Phillips has been manufacturing it. Phillips has been concentrating on light, radio sets, television sets and things of that type. Here, it has been given jointly by three public sector companies, companies of the Government of India: One, S. R. Vijayakar for ECIL, Brigadier Y. Nirula of Instrumentations Limited, Kota, and Chairman of Kaltron, Mr. Nambiar, well-known technologists and engineers in this country. When this is the kind of attitude, what is the fun of your talking of self-reliance and all that?

Now, in the President's Address, he has referred to the fact that as far as supply of fuel for Tarapore is concerned, it is now ensured by an agreement with the US Government and the Government of France. But if the question has been finally settled, I do not understand why any team from India should have gone to France some time after that and, again, why a team from France should come here, and it is still negotiating. What are the negotiations going in for? I cannot understand? Are they not aware that there is a chorus raised, an archestra raised, in all the news papers of the United States only just the day before yesterday, simultaneously, saying that India is now going in for making a bomb, making a nuclear bomb? Is it not an attempt to pressurise the Government of India to accept complete and full-scale safeguards as enunciated by the International Atomic Energy Commission? Is it not pressurising? Is not France also today pressurising you for that? Otherwise, why are all these negotiations going on? And then

you are talking today of the fast breeder reactor. I want to know, for example, whether you are able to run that fast breeder reactor in Madras? Are you able to run that which you have invented with our own technologists, with our own scientists? And I am all praise for our scientists. But are you able to do that? Can you do that? You cannot because we do not produce enough heavy water. But, today, in order to run that fast breeder reactor, we require plutonium. And we can have enough plutonium only when we are able to reprocess the spent fuel at Tarapur. But are you allowed to do that? Under the 1963 agreement it requires the joint determination by both the USA and India -Now, America is substituted France-of the safe guardability of the machinery, of the process that we have invented there. As early as 1967, the U.S. Atomic Department has agreed, that our designs are good and perfect. But, none the less, the United States has not agreed to come and have that joint examination and joint determination for the last so many years. Has France agreed? Otherwise, how are you going to have this plutonium in order r to run this fast breeder reactor? As a matter of fact, we have been promising to the Tamil Nadu people, that Kalpakham is going to come up. As a matter of fact, the common talk there is that Kalpakkam factory has today consumed more energy than it will ever produce. Therefore, Sir, what I want to point out is that all this talk of selfof the talented reliance in the face engineers and talented scientists that we have, to me looks absolutely hypocritical because there are vested interests in this country. For example, why is it that foreign technology is being sought in everything? It is because there is money, there is slush money in it. That slush money is given to so many people. Therefore, in the face of this, for you to talk in term self-reliance, I do not understand at all. think, this is all just a sop to the people, while actually we are going in more and more for this foreign technology under one pretext or another.

Then, Sir, the President had pressed concern and said that we must fight corruption. I do not know what to say. Are you serious about fighting this corruption? Are you prepared to take the co-operation of the Opposition? For example, in the case of Antulay, one whole session was wasted here. Every day, it had been raised and you stoutly defended Mr. Antulay and it required a court decision order to force him out of the Ministry. and even then you dare not take action against him. He is still a member of your party. And he was willing to stand against for the Chief Ministership and the leadership of the party.

AN HON. MEMBER: And he is like to be Deputy Chief Minister.

SHRI P. RAMAMURTI: In State after State....

SHRI A. G. KULKARNI: Remove that ghost from the head of Mr. Pranab Mukherjee. For the last one year, he is sitting over his head like anything.

SHRI P. RAMAMURTI: How can I remove? It is for them to remove. It is for the Prime Minister to remove it. I cannot remove.

Similarly, Sir, there is not a single Congress (I) State where members of your own party, members belonging to the Congress (I) Party, Legislators belonging to the Congress (I) Party, not one but in groups, are not levelling charges of corruption against their Chief Ministers. Is there a single State where it is not done. I would like to know. And you dare not take action on the Basis of these charges. And they are not just frivolous charges. For example, in Karnataka, the was made by the Public Accounts Committee, a unanimous report of the Public Accounts Committee, with regard to the sale of sandal wood. But then, no action was taken against the Chief Minister. He could get away with that.

#### (Shri P. Ramamurti)

Motion of thanks on

In Orissa Memorandum has 31 been submitted to the Prime Minister, I do not want to read, by members of your own party, your own party legislators, and probably some M. Ps. I will just tell you some important things out of it. I do not want to read the whole memorandum, If I read the memorandum, my whole time will be taken. It is said that offer of rice at Rs. 2.80 per kilo or at Rs. 280 per quintal from Andhra Pradesh to be delivered at Cuttack was rejected and rice was being procured from Punjab at Rs. 310 per quintal to be delivered in Punjab. Add to that the transportation charges. And, through whom it was secured ? The contract for securing this, for buying this, has been given not to the State Civil Supplies Corporation, but to one Mr. Poddar at Delhi. Who this Poddar is, I do not know. That is a serious charge that they have made.

Similarly, with regard to forests they have stated that so many trees had been cut down and the forests have been denuded. You are talking of afforestation, afforestation and afforestation, But they have said so many things. But yet no action is being taken. You dare not take any action, You are engaged in your own petty quarrels in your own party. These charge are made in State after State by your own party men and yet you do not take any action.

In Kerala, for example, they imported two lakh tonnes of coment from, what is that place, Taiwan or South Korea, I do not remember, at a price of \$ 42 per tonne when the world price was 38 per tonne and the distribution was not handed over to the Civil Supplies Corporation, which has got its depots. On the other hand, the distribution was handed over to some private agents who sold it at the rate of S 110 per tonne that means Rs. 1100, i.e. \$ 110. They bought it at sold at \$ 110 to the public, when the

world price is \$ 38. Every newspaper Kerala has published it. Mathriboomi, the Congress papers and Malayalam papers have published it. Every newspaper has published it. But yet you dare not take any action against that Ministry and still you talk of eliminating corruption.

The other day the Chairman of the Syndicate Bank Mr. Ragbupati's house was raided and an F.I.R. has been lodged in the court. They have recovered lakhs and lakhs of rupees beyond his means. On that basis they but still have filed a case continues be the Chairman. to employee a poor is guilty of taking Rs. 2 or Rs. 5 immedia. tely he is suspended. But if a Chairman has taken lakhs and lakhs of and is rupees found to be coryou not even suspend him. You continue to him as Chairman, (Interruptions). By the time the case is launched, he will completely efface all the evidence and got scot free. I ask the Finance Minister, will he, at least, now immediately order his suspension and see that somebody else is made Chairman so that all these records which will prove the cases of corruption are not destroyed by him. member that these cases of corruption were brought to the notice of the Government of India and to the CBI.

## SHRI A. G. KULKARNI: He ictired

SHRI P. RAMAMURTI: No he has not retired. You are confusing. You are always a confuser. Do not confuse peope, Mr. N. N. Pai has retired. Mr. Kulkarni, he is the President Bankers' Association, do not that. He still continues there. fore, will the Finance Minister immediately suspend him and take action? Apart from that I would like to point out that all these facts of his doingsincluding, for example, advancing a loan of Rs. 9.5 lakhs for the purchase of a mercedes benz car which was presented to Mr. Gundu Rao were made public by the employees' Union.

The poor people cannot get loans but he has advanced 9-1/2 lakhs for purchase of a Mercedes Benz car from the open market. If you do not suspend such a person after all these facts were brought to the notice of the Government and the public by the employees and workers, he will take reprisal against the employees. This is what I want to point out.

Then Sir, the Prime Minister has been going about in the election campaign when she has been concentrating on our party, and attacking our party. I have no objection; she can attack our party and our policies; I have no objection, but why then should she resort to untruths? I would not use the word 'lies'. For example, she has been saying that marxist Communist Party has **a**llied itself with all regional and extremist elements and encouraging extremist elements. This is what she said in her speech somewhere in Assam, In Andhra she said that our party has allied itself with the BJP. I want to ask of the Prime Minister in which State have we come to an understanding with BJP? In Andhra, everyone of the seats we contested was contested by BJP. In Karnatake, it was the same case. In Tripura, it does not exist fortunately. But on the other hand in Tripura the Congress-I allied itself with Tripura Upjati Samiti, an organisation known for its attack on Bengalis, for which you chastised our Government at that time for not action, that TUJS taking proper for separation, it is a party stands organisation. All these facts are before you. And you joined this party. And in West Bengal, you had no compunction whatsoever to join Gurkha League who demanded a separate independent Gurkha land. You had no compuncton to join that Uttrakhand party; you had no compunction in joining Jharkhand party. In Kerala, what is your coalition? It is a coalition of not only regional but also casteist parties, and you have joined all those parties. The boot is on the other leg now. In Tamil Nadu,

when your purpose suits it, you sometime join DMK and sometime AIA-DMK. Are they all-India Are they not regional parties there? In Maharashtra, you joined Shiv senawonderful party. Even now, you have got an alliance with them who to drive out non- Maharashtrians from Maharashtra, whether they are Gujathe U. P. people, ratis, the other South Indian people, and they want all these people to be driven out. All these things you are doing. The boot is on the other leg now, and still you try to chastise us. And then, if we had encouraged for example the extremist elements, I ask, why did Government ask me, why did Mr. Pranab Mukherjee ask me, why did Shrimati Indira Gandhi ask me to get Comrade Surject from Canada where he had gone in order to help in finding a solution to the Akali problem or the Punjab problem? If we had allied with them, why did you ask me to do it? Therefore, it does not behave of a Prime Minister even in the heat of elections, to go on telling such truths and to say that the Opposition is not co-operating and make such false charges.

Lastly, I would like to point out with regard to the case of corruption, here is the report of the Committee on Public Undertakings which was placed on the Table of the House on 26th April, 1982 here I will lead out one or two paragraphs. Paragraph 20, of the last chapter, the recommendation was:

"One of the price revision made recently was given effect to from 1st July 1980 and this involved a 40 per cent increase in the case of cine colour films. There was an alleged clandestine sale after the price revision but at the old price which entailed a loss of Rs. 4.1 lakhs"

"Although the CBI, which inquired into.."—after a good deal of discussion in this House, this was referred to the CBI—"this matter recommended prosecution against three officials of the company."

# [Shri P. Ramamurff]

That is to say, the CBI recommended, after investigation prosecution and it further says:

".... and a director of a private firm, the management of the company had curiously came to the conclusion that the CBI had not conclusively established a case for prosecution."

AN HON. MEMBER: What is that company?

SHRI P. RAMAMURTI: It is the Films. Are the Hindustan Photo Directors of the Board the Judges? When the CBI found a prima facie case and brought evidence the Board of Directors sat in judgement over that and they say that they have not conclusively established a case for prosecution. It further says:

"....The matter was instead referred to the CVC who desired that the case may be referred through Department of Industrial Dethe velopment. One of the officers who was allegedly involved in the clandestine sale, was involved in a CBI case for his misconduct even before his appointment in the company."

When this was found out, when that information came that he was involved in the CBI case, what did they do?

"This officer, who was initially taken as a Purchase Manager, was surprisingly appointed as Chief Marketing Manager ...."

so that more corruption can be indulged in.

"..in the company even after the past antecedents came to the notice of the company. The Committee are therefore, constrained to urge that prosecution should be launched as suggested by the CBI."

It is now sight months. Allow them to go, allow these people to go! This is the kind of thing that is happening.

Then in the last paragraph, they say.

"The Committee's examination of the HTF for the second time left them with the impression that all is not well with the company yet. The company image of the has also suffered on account of a number of allegations made by responsible meri ....."

including me. I had raised it here.

"These were inquired into by a team of officers including two government-directors of the company."

I told them at the time that these were the two directors who were on the Board at that time and many complaints were there and these went unheeded and, therefore, they were not fit to do that and they could not a do it. Then the Committee says:

"According to the Secretary, the enquiry was not intended to be an independent full-dress enquiry."

When serious charges are made, the Secretary had got the temerity to come down and say that the enquiry was not intended to be a full-dress one and an independent one.

What kind of a thing is this? Then, the Committee says again:

"The Committee feels that such an inquiry by the officers associated with the company during the period is neither adequate nor capable of inspiring confidence in all concerned."

"It can be argued that such a limited enquiry cannot be objective. The Committee after examining the company, have inevitably come to the conclusion that there has to be an independent enquiry, not only covering the various allegations already made, but also the points made by the former Chairman which as indicated in Section I of Part I of this Report, and the points raised by the Committee in this part of the Report. There should be a proper vigilance set-up."

### [Mr. Deputy Chairman in the Chair].

There, you see, the vigilance man is Director and he is a the managing person against whom all these allegations are made. He is the vigilance officer and now you are talking of tackling corruption and you say, "Let us join together in tackling corruption." But who will tackle corruption? Now, Sir, the last thing that I want to point out is this: The president talks of the grave dangers that are ahead of us, and he wants us to be vigilant. He says:

"..... the economic and political crises have led to sharpening of tensions which India can withstand through vigilance unity...."

generalities. Now, as These are all far as this Government is concerned, of the capitalist the world consists bloc only. There is crisis in the world and, according to them, the present crisis is world-wide, But which world? It is only the capitalist world. It is only the western capitalist countries which are passing through a tremendous crisis which is reminiscent of the 1930 crisis, the great crisis of 1930. Unemployment is galloping everywhere. But that is only in the capitalist world But what is happening in the socialist world? In the socialist world, there is no unemployment and the high price rise is not there in the socialist world. But for them, this is not an example at all, and this is not a part of the world at all. For them this is hell, this is pathala and this is not part of this Therefore, I would say that the western countries are extracting more prices for their goods from us while we are forced to sell lesser r prices.

This is your policy. So, why complain? After all, is it something new? In the Sixth Plan document you have stated that in the five years of the Fifth Plan as a result of this inequal sales and purchase inequal trade as it is called in economic terms, India had lost Rs. 5000 crores. Therefore, this is what they are doing and today

when they are faced with this tremendous crisis they want to transfer the burdens more on countries like us. It is for us to resist them. And how can we resist them when you go in from them, more and more loans more and more aids from them when you allow multinationals to come into country more and more? They got plenty of money. They corrupt the officials, the bureaucrats, Ministers and everybody else. Therefore, when you give them the noose, all that remains for them is to pull the string stronger. After giving them the noose, you say he vigilant, be vigilant. What kind of vigilance there? Therefore, I want can be point out that long so are continued. politics these things would not improve. For example take the case of purchase of machine by a company like the Bombay Dyeing. I had been writing to the Government of India on so many occasions that you are allowing to the Bombay Dyeing to purchase machinery which has been used by them for 28 years. I have given them the proof of that use. In spite of that, you allowed the Bombay Dyeing to import. Why? I do not want to say anything, it is for you to draw your own conclusions. You can shut my mouth, you can shut the mouth of the cooking pot but you cannot shut the mouth of the town or city as is said in a Tamil proverb:

"Ulai Vaayai Moodinalum oor vayai Moodamudiyadu"

So, when such things are taking place, what is the use of talking of corruption and vigilance? Vigilance against what? It is for you to take action, it is for you to see that these multinationals do not penetrate into country more and more. It is for you to stop their activities here. It is for you to see that moneys foreign countries do not come here to the Churches, to the various communal organisations and agencies so that they are not able to encourage disruptive activities. It is for you to cake action against these corrupt people You are not prepared to take action

[Shri P. Ramamurti]

against them. For example will this Orissa memorandum not come out in the public? If it has come to me, if it has come into my hands, I can give it to the press tomorrow.

It is not that it cannot be made public, but I am bringing this to your notice. Therefore in every State it is the Congress party Ministers that are corrupt. He was talking about election in Andhra. What is wrong in Mr. Ramarao saying that they want a clean government and clean administration? Is it not a fact that during the last five years charges of corruption against Mr. Chenna Reddy were made by the MLA of the Congress party themselves, which forced you to take him out and what is the punishment? The punishment is, you make him the Governor of Punjab. Then, after him another Chief Minister came. There were charges of corruption against him and you removed him. Then there was another Minister against whom there were corruption charges and you removed him. And ultimately the people removed your party. What is wrong about it? Why should they not do it? When you are not prepared to take action against your own people. when you are allowing the sources of corruption to grow, namely the multinationals and the monopolists, when you allow remittances from foreign agencies, to disruptive agencies and organisations like chruches like some other communal organisations who exploit some sections of the people in order to disrupt the country and balconise the country, what is the use of talking of vigilance? Vigilance against what? It is for you to be vigilant. And when we are bringing to your notice the facts and figures, even then you are not prepared to take action. If that is so, what will happen to the country? This is what is worrying us. We built up the values in public life for over 150 years. All those values have been completely destroyed during the last 30 years of independence. That is what is worrying us. We, who had

participated in the national movement, our party had sacrificed the largest number of people in the struggle for independence. We are extremely worried over this loss of values that had been created in the struggle for freedom and debasement of public life. For heaven's sake change it. If you are not prepared to change it yourself, a time will come when the people. in this country, if not today, if not tomorrow, sometime or the other, one day or the other will awake and they will change the system. So long as you don't change the system, these continue. Therefore at things will least even now, think of our people, think of our self-respect, think of our relying on ourselves and on that basis change your policies. Let me see what sort of a budget you are going to present, whether it will be on these tines, or whether you are going to appease the multi-nationals, the International Monetary Fund and all those people and whether you will accept their demands and their dictates.

SHRI PRANAB KUMAR MUKH-ERJEE: Mr. Deputy Chairman, Sir, our senior colleague, Mr. Ramamurii, has sufficiently provoked me, but I am not going to fall in his trap ...

SHRI P. RAMAMURTI: I do not want you to.

SHRI PRANAB KUMAR MUKH-ERJEE:... or even to the dictation of I.M.F. and so on and so forth, because I will have the opportunity of discussing all the major economic issues which the hon. Members have raised in the course of discussion on the Motion of Thanks proposed by the hon. Member, Shri B. P. Maurya.

Sir, the President's Address gives, in a nutshell, an account of the performance of the Government and it is known to everybody that every word of it is being drafted by the Council of Ministers and the discussion on the Address itself is not a reflection on the President but a reflection on the functioning of the Government. Therefore there is nothing wrong in it.

One point has been mentioned particularly in regard to the claim in the Address itself that we have been able to maintain the tempo of development. I am not talking of the com-Mr. Mathur or others, οf I will start with the first Mathur or others. or Mr. ments Dr. Malcolm Adiseshiah. mist Claim is too much. In perhaps the my opinion, the claim is too much. look to the process development in this country over the period of years since the beginning of you will find planned development, that there have been years of fluctuathe last decadetion. At least in the Economic Survey is already with and any Member can check it up-perhaps you will not get a block of 3 consecutive years where you have been able to maintain the same level of growth. Therfore the average is important. And if in the Economic Survey it is claimed that the average would be about 5 per cent, I think it should not be is not wrong and we apologetic about it.

In the Economic Survey which I presented the other day, I have tried to depict the picture of the economy as I visualise it. There are certain areas where we ought to feel concerned, there are certain areas where we can take satisfaction of having taken corrective and appropriate steps. We shall have to keep in mind, and the hon. Members will definitely agree

with me, that we had to face a severe drought. What had been the effect of the droughts of 1978 and 1979 is known to all of There was a you. negative growth on all fronts. we have been able to maintain a modest growth level despite that. The international scenario and the developments there in the fields of commerce and finance cannot be totally ignored. I would have been happy had Mr. Ramamurti not pointed out that there are certain countries where because of the system which they have adopted fluctuation of prices and other things does not bother them But as it is, today the reality is that most of the industrialised countries, which are not socialist, they are the partners of ours. trading Therefore the fluctuation in interest rate therein, the continued recession and the prolonged stagnation and, perhaps I am not incorrect if I say that after the worst depression of the 1930s, industrialised countries did never face such a situation where there has been continued stagnation in trade for three consecutive years. And when they are the major trading partners of ours, when they are the major partners of ours in industrial and technical coilsborations, these things are bound to affect our process of development to some extent. We may like it or we may not like it, but this is the reality. Therefore, if we claim that the situation is grave and we shall have to take note of it, and taking note of if we claim that our achievement is reasonably satisfactory, perhaps—we are not exaggerating.

The president has quoted certain figures. Obviously it is not possible in the Presidential Address to give all. Sometimes we also complain that if it is too lengthy we lose patience. But certain salient features have raised in the Presidential Address and there you have noticed that in certain key areas production figures have been indicated, growth rates are given. But as I mentioned, I would not like to deal in detail with all the economic aspects except refer to two raised by my good old friend Mr. Jagdish Prasad Mathur,

Sir, I did not have the privilege of listening to his speech fully. And when I listen to him he speaks in an agitated mood, I cannot follow his Hindi. Therefore, I have to depend either on the translation made by the interpreters or the translated summary which we got from Parliament and, if it is correct, he is supposed to have said ... (Interruptions) ... I follow Hindi except that of two hon, Members—Mr. Rameshwar Singh and Mr. Jagdish Prasad Mathur ... (Intrruptions) ... Otherwise, Sir I

[Shri Pranab Kumar Mukherjee] follow Hindi—and I may make one qualification. If. Mr. Mathur is not agitated, I follow every bit of his Hindi but when he speaks so fast, almost like Rajadhani Express, I am unable to follow the trend.

SHRI P. RAMAMURTI: You are underrating him. He talks like a jet plane, not like Rajdhani Express.

SHRI PRANAB KUMAR MUKHER-JEE: I stand corrected when he talks like a jet plane I can't follow him; otherwise I do follow.

He said that things have some to such a pass that the Government had no money even to pay interest on the IMF loan.

SHRI JAGDISH PRASAD MA-THUR: I said the summary is wrong.

SHRI PRANAB KUMAR MUKHER-JEE: But I can assure him:....

SHRI JAGDISH PRASAD MATHUR: What I said was, in July and October you asked Parliament for initial adjustment of some crores and the amount that you had asked for exceeded the limit as sanctioned by the IMF.

SHRI PRANAB KUMAR MUKHER-JEE: Now you have corrected it. It has some larger implications If the impression of an hon. Member of this House is that India has reached a stage when it is not in a position-I am correcting-when it is said-I am not saying that you have said itthat it has reached a stage where it is not in a position to fulfil its commitment, it would have a reflection on the country itself. That is why I thought I should clarify the position. The picture is completely different. One of the basic reasons for our creditworthiness in the international market is we have never failed in our commitments.

We have been able to maintain our commitment. And every country knows that if we make a commitment, we are in a position to meet it. Sir. it is known to the hon. Member what the position in terms of our exports is.

The target reached till today is rea-

sonable satisfactory. As I found it there on some record, I thought I should clarify the position.

Sir, there is another mis-interpretation made by Mr. Era Sezhiyan. I thought I should correct it. That is in regard to two figures which he quoted, one from the Economic Survey and the other from the President's Address. He said that in the Economic Survey it has been pointed out to be 17.8 per cent for seven months, and it was mentioned to be 21 per cent in the President's Address. How could it be? In fact, he missed the two different concepts. One was growth in production and the other was the turnover in sales. The figure of 21 per cent relates to the turnover in the public sector enterprises, which has been noted in the President's Address. And the growth in production for a period of seven months has been quoted in the Economic Survey, Therefore, these two are not comparable. Somehow he has missed it.

The second point which he mentioned, which I thought I should correct, is with regard to the persons below the poverty-line. He has claimed that the number of persons below the povertyline in increasing. Factually it is not correct. But that does not mean that a large number of people is still not on the poverty line. The actual position is as per the latest figures which I have got-in 1972-73 the perenctage of persons below the poverty-line was 54.1 per cent and it has come down to 50.8 per cent in 1977-78. Still it is a large number. I am not saying that it is not a large number, but my modest claim is that it has come down. And we shall have to keep in mind that in the early fifties our population was 390 million and today it has more than doubled. In spite of that, in the population, from 41.2 per urban cent in 1972-73 it has come down to 38.2 per cent. And the national average has come down from 51.5 per cent to 48.1 per cent.

As detailed figures have been given in the Economic Survey, I should not like to spell them out here. But you look particularly at the figures-I am not quoting, but I would like to draw the attention of the hon. Member as he will read it and he will fire me at the time of the Budget discussion, and that is why I also did some home work, like him-on page 92 where it has been given how the per capita availability of certain important articles of consumption has increased, and this increase is taking into account the increase in population by more than double. The other figure is in relation to the per capita national production and annual growh rates which have been given in the table on page 77. - Government claims in the President's Address that we have been able to maintain the tempo of development, and he has given the reason for it. In spite of all these difficulties, in the budget of the current year, 1982-83, we have been able to step up the Plan outlay by 27 per cent. And I think, except in 1975-76, in no individual year was the Plan size increased to that extent. In spite of constraints, we have been able to maintain the developmental tempo. That does not mean that we have been able to take care of the entire requirement, the totality.

I am not going into the question of the old talk whether the monopoly houses have increased their assets by 10 or 12 times. That I will deal at the appropriate time. But even to the lowest in the society the expansion of the programmes, NREP and IRDP, is reaching and helping in tackling their problems. And here it is not in terms of money, it is in terms of actual extension of services to the number of villages, in terms of supply of drinking water to the villages. If we take that into account, we feel that we are making a steady progress.

Obviously that does not mean that we have not been able to take care of the problem in its entirety.

Sir. in the President's Address, we have mentioned a large number of

areas of international relations and . others. I am not going to cover them all. But I would like to cover one area to which the President has drawn our attention pointedly. That is in regard to what is happening in this country. I am not going into the old question of the Centre-States relations. Even I am not going into the point, as somebody has claimed, that strong States would automatically lead to a strong Centre, though history of India tells something different. If you just look at history, immediately before the Battle of Plassey or Arcot in the history of India, we had strong powerful states in South and North and East and West, but those powerful states could not keep India together and maintain India's sovereignty, The fact remains that we lost sovereignty because of quarrel amongst ourselves inspite of our strength. I am not mentloning an<sub>v</sub> particular state or any particular area. But definitely thfact remains that lack of unity among ourselves created a situatioin where the foreign power could subdue us. It is not simply generalisation of the pro-Ŀlem.

I do agree with Mr. Ramamurti when he says that we are losing certain values. But I am not talking of values in very common sense. We have certain fundamental objectives before us. Those objections placed by the Indian National Congress before the people of this country. And since its inception the Indian National Congress, for the last 97 years, has taught, if they have taught one thing to the people of this country, that we are Indians. It may be accidental, it may be historically accidental. But even the small number of, 72, delegates who constituted the first Indian National Congress, represented almost every part of India. And whatever be the weaknesses of this orparty, this parly ganisation, of this has taught the people of India to think in terms of secularism, in terms of one nation in terms of one entity.

|-

[Shri Pranab Kumar Mukherjee]

I am not going into the happenings in Assam. But one fact remains there, and that is to be answered. If we want to avoid answering that for political expediency and convenience, we may try to do so. But the very fundemental question is that we have accepted a system of government, a political system, in which the people should have the right to choose their own representatives through a process of election Whatever be demand, however justified it may be, however strong it may be, however strong the feeling of a section may be. can I say that this institution is to be disturbed, that people would not be allowed to exercise their franchise. that people would not be allowed to exercise their votes? You may demonstrate. Why are we doing it? We want to demonstrate our protest. That is a fact. And if we want to demontrate our protest, if we want to place our demands is this the instrument, is this the area, is this the vehicle? Are you not weakening the system itself? And if we weaken the system itself, I do not know what goods we are delivering and at what cost. We are expressing our protest, we are demonstrating our demands. That is the griecvance against some of the polititical parties that may be fully sympathetic to the demands of the movemen!. But see the means they have adopted. One could have understood if they had got the suport of he whole Assan and if they had said that unless the problem was going to be solved, they were not going to participate in it. I think at one time the Congress Party did it.

We entered into the Council and boycotted it.

SHRI P. RAMAMURTI: No, we buy-

SHRI PRANAB KUMAR MUKHER-JEE: Anyway, I was not born at that time. So if I am inaccurate on that, you will excuse me. (Interruptions) A ew party was formed. The Cong-

participate Therefore. ress did not what I want to drive at is that however strong your demand may be, how ever justified it may be, should you press your demand to a stage where it will challenge the very system itself? After all, we have no other alternative system. We have been accused that we have lost in Andhra and Karnataka. It is true it is a fact, it is not an accusation. We have lost. Somebody has interpreted that we have lost the mandate. I do not know. whether we have lost the mandate. And who has got the mandate? Immeciately some reaction was there that the Prime Minister should resign. I could have understood if any national party had got the mandate of the people. And even in Andhra and Karnataka, who got the mandate to rule India? Was it the Telugu Dosam which got the mandate to rule India. or was it any national party, the CPI or the CPI(M) or the Janata Party which got the mandate to rule India?

SHRI P. RAMAMURTI: We did not ask for it.

SHRI PRANAB KUMAR MUKHER-JEE: I am not referring to the speecnes here. Immediately after the elections there was this demand. Don't force me to name the leader of the national party who demanded it. And I said that perhaps this wisdom should have dawned in March 1978 when the Janata Party was ruling here and they los; miserably in the same two States. We did not say so then, because in the electoral process which we have accepted, in the system which we have accepted, sometimes we are to win and sometimes we are to lose. As a partyman definitely I am sorry that our party has lost in Andhra and Karnataka. But at the same time, there is the other side of the picture which as citizens of this country, we should feel proud of, that we have taught the Indian people this political lesson that they can change any government, that they can change any leadership if they want to do so. They demonstrated it in 1977, they demonstrated it recently

[ 24 FEB. 1983 ]

317

and they have deministered it a number of times. As a Congress man I can feel proud that being the major political force in this country, Congress has been able to build up this culture that the people of this country cannot be taken for granted, that the people of this country can exercise their political judgement in whatever manner they like. Therefore, if you want to demolish this system saying, "No, no, you should not have this right", then our country will have to follow the method of some of our neighbours. We are not concerned as to what party comes to power in Assam. What is much more important is that—unfortunately you have not thought of it, you have not pondered over it you are giving a handle to some unscrupulous elements to think that a situation can be created where they can say that elections will not take place. Then somebody may come forward with the argument that the electoral roll is defective. Yes, but the same electoral roll. elections took place in 1978. The elecwhich toral roll on the basis of elections were conducted earlier was the same during this election in Assam. Only a few names were dele-

SHRI P. RAMAMURTI: That, too, of tribals.

SHRI PRANAB KUMAR MUKHER-JEE .... and no few names added. In 1978 elections took place on the basis of the same electoral roll. Therefore, what is perfectly valid, legal, logical in 1978 is totally unacceptable in 1980 or 1982 or 1983. I am prepared to accept even that. But can we accept that people will not be allowed to take part in elections, to choose their own representatives, choose their own government? Then what for are we talking of democracy? Is it simply because of the gravity of the situation? And you will have to keep in mind-if you take it lightly. you may take it lightly—that since the beginning of the Assam agitation, even on the floor of the House a number of time it has been said that the CRPF and the BSF who are engaged there in

protecting the rights of a section of the people in maintaining law and order, are an occupational army. This is the phrase, the idiom, the language that has been used. I can understand young agitators saying it because after brothers. As the . all, they are our Prime Minister has said, they are our children and they may not have that much maturity. Thev may have that much wisdom: may choosy. But not be SO definitely when it comes out of the lips politicians or seasoned of seasoned iournalist<sub>s.</sub> definitely are not they serving the cause of anyone. Therefore, what is needed today is not merely the question of identifying who is right or who is wrong but how we can put a reverse trend to this type of departure and deviation. And it is possible; you have not appreciated. Mr. Ramamurti asked why we are sometimes accusing his party. You have initiated it. Day in and day out you are accusing us as authoritarian.....

#### SHRI P. RAMAMURTI: Am I?

SHRI PRANAB KUMAR MUKHER-JEE: Recently you have stopped it. If I am wrong, you can correct me. The election results of 1980 were interpreted by a senior member of your Politburo-don't force me to mention name-that the people of India have made a mistake, they have supported authoritarian forces. It is not correct. If you see, even when we go with people's mandate, what did Mrs. Gandhi say? When she was defeated in 1977 she did not accuse the people. I think it was on 26th March, as the then Frime Minister she made the last broadrist and on that day she said, I accept the verdict of the people, I am grateful to the people of this country, they have supported me and my party to remain in power for so long. Nothing more, nothing less. We have to accept it in our system. And we have accepted the verdict of the people. And you are interpreting that as the people of India making a mistake in supporting the authoritarian forces. In the last three years can you show

[Shri Pranab Kumar Mukherjee] a single instance which can be treated as an attempt of being authoritarian?

SHRI P. RAMAMURTI: So many.

SHRI PRANAB KUMAR MUKHER-JEE: No, none. You know it. When massaccres took place what happened in Assam? June 1980, the same thing took place in Tripura. Mr. Zail Singh was then the Home Minister. Coming from that area I had to go there. Many reople told me. They do not belong to the Congress Party. They told me, 20 back and sack this Government local newspapers immediately. The published it. Io do not know whether the national papers published it or not. My reply to that demand was, you people have elected this Government just three years ago; we will come to you after six years, and we will remind you of this incident and we will ask you to change the Government, we are anything. And we not going to do stick to our commitment. They have supported it I don't mind it that they have supported it. We fought in elections. We spoke against each other. They have accepted it and we have accepted it. This is the democratic principle. In the battle field we fight and we fight fiercely and when they give a judgement against us, let us accept it. I take the judgement like a sportsman. We should fellow these Lasic norms, we should respect these basic democratic practices. But are accusing us that we are not taking action against corruption. I do not want to mention the names. Is it not a fact that in this country this party of ours has taken action against many Chief Ministers? Which other political party has taken action as we have done?

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): Is it because of corruption?

SHRI PRANAB KUMAR MUKHER-JEE: Yes, because of corruption...

SHRI JAGDISH PRASAD MATHUR: Name them

SHRI PRANAB KUMAR MUKHER-JEE: You know it. It is not my practice to take names because they are not members of this House. You need not go into the remote past when I was not in politics. When I was in politics in the mid-70s a Chief Minister was asked by the Congress leader-ship to step down because of charges of corruption and that Chief Minister was embraced by the Opposition political parties and was even given some office in that political organisation ...

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh): You are talking of Gujarat.

SHRI PRANAB KUMAR MUKHER-JEE: No, no let us not go to individuals or personalities. Therefore, we have taken action. You have yourself admitted. Even the Chief Ministers are changed. You have yourselves admitted that. I do not say whether they are changed for corruption or not I am not admitting that. But the point is that you yourselves are saying that Mrs. Gandhi took some action.

I am not sorry that we have lost in Andhra. As a political party we have to face defeat. In 1977 we lost. But in 1980 we come back. If we lost now we will win again. It is for the people of India to decide. At least we have teen able to build up this institution of democracy. Let us try to strengthen it. Let us not try to weaken it. As political parties you have every right to criticise us. On all major issues, since we came to power in 1980, we have taken the opposition into confidence. We have tried to evolve a practice of taking decisions on all major issues on the basis of collective wisdom. I am grateful to Mr. Ramamurti and Mr. Surjeet who was in Canada when we wanted to have discussion with the Akalis. He came and helped us. All other political parties—also helped us and they are still helping us in working out a formula. There are certain issues which go beyond political or partisan considerations and which have a larger dimension Here wider and also we do feel that some sort of com-

mon approach could be thought of. We are collective trying to work out solution. Surely some this is not authoritarianism. This  $onl_{\mathbf{v}}$ helps democratic process. Certainly we have lapses. Who says that we do not have lapses? Who claims we have not committed mistakes? We have committed mistakes. We have never said that we are angels and we are a different set of people. After 1977 we had to remind you of this from that side. What happened in 1977 could have happened in 1966. We have mistakes.....(Interruptions). provoked by Chakraborty. In Mr. 1967 all of you-CPI., CPM., Jan Sangh there was no Janata Party then-and all regional parties and local parties joined together with the only objective that the Congress should not come to power. You may accuse me by saying that I was also party to that, I admit that certain political situation demanded it. In politics sometimes we do this. But you cannot say that the Indian National Congress has failed the count. ry.....(Interruptions).

AN HON. MEMBER: It is not the Indian National Congress

SHRI PRANAB KUMAR MUKHER-JEE: Our party is the Indian National Congress. I know Mr. Chakraborty was there. But you left it. We who joined it later are still carrying on. I admit that you people started it. But then you left it. We who joined later are still there. This is Indian National Congress.

SHRI SURESH KALMADI (Maharashtra): It is Congress(I), not Indian National Congress.

SHRI PRANAB KUMAR MUKHER-Therefore, we have esta-JEE. blished norm. Mr. this Deputy Chairman, I would like not take any more of your time. I have taken enough time. Let us try to create an atmosphere in the country in which integrity and unity of the country will be strengthened. Strengthening of democratic institutions must have the most important place in our attitude, deeds and approach. If we can do that, I hope we will be able to do some service to this country.

MR. DEPUTY CHAIRMAN: I would like to request Members to stay here for some time because the House has to sit a little longer today so as to accommodate some more speaker today. I would request them to wait for their turns.

#### Mr. Khushwant Singh.

SHRI KHUSHWANT SINGH (Nomi-Chairman, Sir, nated): Mr. Deputy those of us who have heard the Address of the President and read the printed version must have some doubt about the wisdom of continuing the convention that the President's Address should be drafted by the Council of Ministers. You will admit that in the present circumstances, Zail Singh as Gyaniji would have done it better than Zail Singh as the Rashtrapati. This product of your joint, collective wisdom makes such a poor reading and such a dull reading that I am sure that if you had left it to Gyani Zail Singh to defend the Government, he would have done a much better job than what the Government has done. I am not making any comment on the prose style of this document. All I want to say is that despite the vast array of statistics that you have produced it does not carry conviction. I only wish to voice the feelings of the common man and the common man has, if I may say so, an all-pervasive sense of uneasiness that sense of uneasiness is that somewhere down the line, the administration has gone off the rails and they are sitting on the top of a volcano which may erupt any time and the kind of things that are happening in the border region may engulf this country. At the same time, this disenchantment with the Government has not taken the form as to make them they have a more viable feel that alternative. The people in this country will continue to support this Govern[Shri Khushwant Singh]
ment because, they are convinced that
the opposition has nothing better to
offer

I will not go into greater details regarding many other points because they have been dealt with by a large number of speakers. But I would mention only one thing and that is about the situation in Punjab which is of primary concerns to me.

In this Address, Punjab situation has been brushed aside literally in half a sentence . . . (Interruptions).

MR. DEPUTY CHAIRMAN: Yes, you can continue.

SHRI KHUSHWANT SINGH: I cannot go on unless you listen to me. I have a feeling that you are not listening and there is no point in going on unless I am heard.

MR. DEPUTY CHAIRMAN: You please go on.

SHRI KHUSHWANT SINGH: You should be at the receiving end of what I am saying. Otherwise, there is no point in my speaking.

Well, Sir, one point I would like to concentrate on as others have been dealt with by the others speakers is the situation developing in Punjab. This the President's Address has literally dismissed in half a sentence. It is quite obvious to most of us who are concerned that we are up against another Assam developing in Punjab, perhaps a bloodier Assam than what we are facing now. Already, according to the records, over ninety thousand Akalis have been jailed at different times and more than 130 people have lost their lives. The morcha continues so also the endless talks between the Government and the Akalis. And, Sir, now we are faced with the resignation

by the Members of Parliament in toth the Houses. There have been dialogues. I do not know how far reports are correct, but from what we have heard of the discussions between the Government, the Opposition Parties and the Akalis, is that they talk of dividing cities and they talk of creating corridors between one State and another. I often wonder, when this kind of a thing happens, what has happened to 0ur sense of patriotism our feeling as one nation, when you talk of dividing cities and drawing corridors, and what has happened to our statesmanship and farsightedness? As an example of short-sightedness, would like to specially mention just one example. I would address myself to all Members of this House, because the subject has not been properly dealt with so far. This is regarding the treatment of Sikhs during the Asiad. This, Mr. Chairman, is extremely serious. (Interruption) I wish you would listen to what I am saying.

MR. DEPUTY CHAIRMAN: Flease go on.

SHRI KHUSHWANT SINGH: I cannot go on if you are not listening. It is very unfair. I try to say something serious and you are taking to someone else.

MR. DEPUTY CHAIRMAN: Please Minister is there and is listening to you. I am also . . . (Interruptions)

SHRI KHUSHWANT SINGH: May I be allowed? (Interruptions) Mr. may I be allowed to say something?

This is a very serious point and has grave consequences. I am advertising to just one instance of lack of foresightedness. This is the treatment of the Sikh community during the Asiad. I do not know if you are aware of it. It has not received as much publicity. During that fortnight, every Sikh coming to the capital, by road, bus or tonga ekka or on foot, was stopped and cues-

tioned about why he was going to Delhi. This equating every Sikh to an Akali was most unfortunate. consequences it will have, I leave it to your own imagination. Just imagine that if all of us in this House were today travelling by train and the pclice stopped only one person, that is, I-because I look different, because I look distinctly a Sikh-what would be my feeling and of other people who look at me? Can you use any other word, except the word 'discrimination' against me? This has happened-not to one person but to 'housands during that fortnight. No explanation given. I can give you instance where people from Delhi went to Gurgaon to attend a funeral, a sikh family going to Gurgaon, and on their way back they were stopped only the Sikhs were taken out of the car, and it took them five hours before they could come back to Delhi. Now, think of the consequences. This is the first time that citizens of have been discriminated because they look different. We had rallies in this city. The Communist Party had many rallies, the Lok Dal, the Peasants 'Rally, Congress-I itself a mammoth rally. At no time was anyone stopped, This time there was no rally of any kind but only the fear that the Akalis might try to disrupt the Asiad and just every, single Sikh was stopped. You realises the consequences of that kind thing? People like me who are strongly opposed to the demands for Khalistan by certain sections are now facing an embarrassing position, we have to answer. You say there is no discrimination against the Sikhs; how do you answer this particular act of discrimination that took place for 15 days against thousands of people? If future-and God forbid-this Khalistan movement catches on, you whose name will come in amongst the great founders? Not Jagjit Singh Chauhan, nor Ganga Dhillon nor Jarnail Singh Singh Bhindran wala: will Mr. Ιt be Bhajan Lal and his police that will have to paswer for the kind of discrimination that was practised.

Mr. Deputy Chairman, Sir, I think it is time that somebody responsible for the Government gave us some explanation why this was done and, if necessary, make an open apology to the entire Sikh community and give us an assurance that never again will such a discrimination take place.

That's all I have to say.

MR. DEPUTY CHAIRMAN: Mr. Mohapatra.

SHRI SHYAM SUNDAR MOHAPATRA (Orissa): Mr. Deputy Chairman, Sir, While taking part in this discussion, I was confounded this morning having come across a statement by a few important Parliament Members belonging to the minority community

really exercised my mind, I thought, am I really seeing the newspaper correctly, bacause I am a person who belives in secularism and democracy. I am a Hindu and a Brahmin. And I have gone to Arab countries more times than anybody else and felt, what is this statement? This statement says that "serious not has been taken about the rising alienation and deseparation in the Muslim commu-And it ends bv "The irustration of the Muslim massee will find and "other means of expression". What is that 'other means of expressions' Sir, this country is not of the Hindus alone but of Muslims, Christians, Buddhists, Jains and everybody. This Country the greatest tradition of secularism, of tolerance. Otherwise, India would not have been invaded by hordes of invaders times without number luring the last ten centuries and yet this country showed tolerance. This is not a country of aggressive milltarism. We Indians know how to tolerate. How my friends could issue this statement?

DR. (SHRIMATI) NAJMA HEPTU-LLA (Maharashtra):Would you please name them?

SHRI SHYAM SUNDAR MOHAPATRA: I would not like. But, Well, my friend, Mr. Shahabuddin is one of them. And he comes from Foreign Service. And I am a person who loves foreign affairs. I was in Argentina re

[Shri Shyam Sunder Mohapatra] cently. And there a few Diplomats said that they could not understand how Shahabuddin behaves like this Mr. because he comes from such a high tradition of Foreign Service. He cannot certainly indulge in such type of utterances to play to the gallery.

Sir. India has best relations with countries-with Iran, with the Arab Iraq, with Saudi Arabia, with Egypt, with Sudan, with Oman, with Libya, with all the Muslim countries, India has such great traditions of fratanity. And Pandit Jawaharlal Nehru and Mrs. Indira Gandhi are taken as the Champions of the secularism there. And also Mr. Arafat of the PLO has spoken so eloquently about our country, about the progressive political parties and our Prime Minister. So. what impression today before Non-Aligned Conference the Muslim friends will gather about India that the Muslims are being butchered? Are we not seeing that Iran and Iraq, two Muslim countries are fighting between themselves and hundreds have been killed? I have gone to Iraq. I have seen how the Communists have been killed in Iraq. But that does not mean that the Muslims will rise in revolt against Muslims. No. It is always a part of hisbecause history is such that it tory may unfold political upheavals of all hues and colour, there may be other upheavals and it may be anything. During the last 1,000 years, India has seen so many upheavals. But that does not mean that before the Non-Aligned meet when 97 countries and over 60 Heads of States are coming to this country that we will give this picture to the outside world and particularly to Muslim world that Muslims are not safe in India. I feel ashamed about it.

Sir, the President has devoted onethird of his Adress to the foreign affairs and I would like to deal with a few subject.

Sir, 95 countries are participating in the Conference. Unfortunately, we are not able to bring Kampuchea to the Conference. It was decided in the last Havana Conference that Kampuchea will not be invited. But let me tell you. Sir, that India has placed a big tradition before the world by acrecognising Kampuchea. cepting, by Sir, I am a confirmed Socialist. But does it mean that two Communist Countries of world socialist movement. Russia and China will play politics in Asia? Russia is supporting Kampuchea. China is supporting Poi. Pot. And our friend, Yogoslavia has said that Prince Norodom Sihanouk should be invited to the Non-Aligned Conference. Sir, mind. really exercising our China is our great friend. Russia is our great friend. We want to establish good relations with America. We want to have good relations with the United Kingdom because we are in the Commonwealth. We praised France also for their great tradition. But it is unfortunate that the Big powers do not want the Non-Aligned nations together and become a formidable force in the comity of nations. Sir, I was really delighted, I was overwhelmed seeing the statement of the President of the USSR, Mr. Andropov, who, the other day, praised the Non-Aligned Conference which is going to be held inder the leadership of India. And what Mr. Andropov says is really worth to be mentioned: "We are squarely and unswervingly on the side of those who still have to fight for freedom and the survival of the people, those who are forced to repulse or threatend with aggression." And, Mr. Andropov speaking at Kremlin.

Sir, this is how Russia behaves in international politics. Sir, look at the whole Arab world. It is an Anglo-American block. It is with Anglo-American block a cartel of seven sisters exploited the petroleum products of Iran, Iraq and the whole Arab world and today they are playing politics and still more unfortunate, Sir, that the whole Muslim world is divided on norrow political commitments. Sir, on one side we have Col. Gaddfi and, on the other side, President Assad of Syria and on the third side, President, Saddam Hussein of Iraq, they have no unity of purpose, and when President Arafat was leaving Lebanon in tears, he told the Muslim world, what you

have you done? Had you given united fight against the imperialists today Yasser Arafat would not have had to leave Lebanon. This is what Arafat spoke and I am not speaking. Well, we support the Arab world. It is Mrs. Gandhi and the Indian National Congress and all the progressive parties who have a commitment towards the PLO for the homeland of the Arabs.

PLO for the homeland of the Arabs. Sir, see the tragedy of history. This West Bank was under Jordan till 1967. Yet they could not solve the problem. The very fact is that each country is bound by strings to some power block either to Russia or to United Kingdom or to the USA and that is why they cannot take a correct decision and today in this Non-Aligned Conference we have monarchs, we ~ have military dictatorships, we have liberal dictatorships, we have Communists who are attending this Conference. It is a conglomeration of many philosophies, many commitments many ideologies, but yet the Non-Aligned Conference is going to be a success. We have to make it a success because this is the only platform against the imparialist block. This is the only platform which supports the freedom movement in Arab world or Asia or in Latin America or anywhere. If we lose this platform, the voice of the people will be lost. Sir, the whole of Latin America is today clamouring to join this non-aligned world. The Latin American countries, be it Argentina, be it Bolivia, be it, Brazil say Equador, say Guatemala, say Trinadad, say Guyana, any country, they want to join the non-aligned movement, for the basic fact that after this malignant war, the Falklands the Latin American countries, have felt that there is no protective umbrella of the USA; the USA and UK are the same because they belong to the imperialist block. Just like Diego Garcia. Falkland is also a point focus for the global war. Now, if the once Panama Canal is closed, the Falklands islands will be a strategic point to go to Antartica.

What great love I found in Argentina for the Indian people. Sixty years

back in 1924, Shri Rabindra Nath Tagore had gone to Argentina, If India is known by anybody it is by Rabindra Nath Tagore who, in 1924, was for three months in Argentina. I saw a big castle donated for keeping memorials of Rabindra Nath Tagore. I saw five thousand square metres with all trees, and gardens and flowers named to preserve the memory of Rabindra Nath Tagore. In the castle I saw the pictures of Mahatma Gandhi, Jawaharlal Nehru and Rabindra Nath Tagore. I found translations from Veda Vedanta to Shri Aurobindo in the El Salvador University of Argentina. But yet we do not look to South America for support. Somebody the whole of South America will be with India in the anti-imperialist camp.

When last month President Reagon had gone to Latin American countries he did not find favour anywhere. Even he did not find favour in a country like chile on Falkland issue which is so infamous for killing Allende because they have now come to realise that imperialist camp is the imperialist whether it is a democratic Government or a republican Government, whether it is a liberal party or a conservative party. India has taken a stand to accept the sovereignty Argentina over Falklands islands. With this one issue, with this one comitment of the Government of India and Mrs. Gandhi, India is tremendously popular in Argentina.

So, Sir, this Non-Aligned Conference is going to be success in spite of its shortcomings in spite of misgivings in the minds of many people who are going to attend this Non-Aligned Conference. It is going to be a success. It will be one more feather in the cap of the Govenment of India like Asiad that it will bring us dividend in international sphere.

Sir, I am not going to speak more. I want to end my speech with saying that there could not be a better foreign policy than which is followed today—a policy which gives India a big projection in not only the non-aligned

[Shri Shyam Sunder Mohapatra]

world but also in other spheres, whether it is American, the U.S.A., China, or whether it is any other country everybody looks to India with great inspiration, with respect and dignity and stature, and that is the image of India has projected under the leadership of Mrs. Indira Gandhi. Thank you,

MR. DEPUTY CHAIRMAN: Before I call the next speaker, I would like to request, or inform the hon. Members that tomorrow we had fixed some calling attention and just now I have received information that the hon. Minister will not be available for that calling attention tomorrow. So at this late hour, I cannot fix any other subject for calling attention. So, may I request the hon. Members to continue the debate for one hour tomorrow after the Question Hour upto lunch....

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): It is a Private Members' Day.

MR. DEPUTY CHAIRMAN: No. we devote to Private Memrebs' business 2-1/2 hours; one hour we give to calling attention. So, if you agree, and because there are many speakers, we shall continue this debate tomorrow also from 12 to 1; after Question our, for one hour we will have this debate, and tomorrow's calling attention will be taken up later on. Of course, I shall call only those Members who will be present, Shri S. P. Mitra.

SHRI SANKAR PRASAD MITRA (West Bengal): Mr. Deputy Chairman, the President's Address naturally covers a wide range of topics. I do not propose to go into all the topics except what the President has said in paragraph 17 of his Address relating to the danger of balkanisation of this country by forces of communalism, casteism, regionalism and other extremist forces.

There was a debate on Assam for several days. I did not purposely par-

ticipate in that debate because 1 thought it was not use going into a post -mortem examination of whether the Congress-I the CPI and the CPM were right or whether the BJP and the Janata party were right. The two endproducts are that a massacre has taken place. And there has been an election, but whether that election would solve any problems, we do not know. I was happy, Sir, that the hon. Prime Minister intervened to the debate in the Lok Sabha and again opened the door to negotiation on the issue of foreigners. In participating in the debate, this is what the Prime Minister has said. I will quote from the summary given to us: "Let us try to strengthen the spirit of unity and nationalism, I am not referring to any chauvinism and narrowminded nationalism but one that could . keep us together, that could strengthen different communities, groups, sections of people who lived here and take us on an internationalism where we sould together solve the national as well as international problems." This is a very encouraging statement from the Prime Minister of this country. A time has come, in this dangerous context take recourse to serious introspection to whether we have done everything possible to generate a sense of national consciousness throughout the length and breadth of this country. Persuasions, negotiations, integration councils, mass propoganda or ust of force, are not enough, to my mind to grapple with the disaster that awaits us. We have to inculcate upon the impressionable minds of school-going children the evolution of Indian culture against the background of a synthesis of cultures a variety of cultures. Mr. Deputy Chairman, I have gone through the curriculum of studies in the United Kingdom, the United States of America, the USSR and China for secondary schools, aimed at teaching their respective national histories to develop a sense of attachement to the central or feredal authority created under their respective constitutions. In our case, Sir, unfortunately, teaching of history is lackadaisical and varies from state to State.

Sir, about the Gujarat Vidyapeeth, Mahatma Gandhi wrote in young India as early as on the 17th November, 1920, as follows. I quote:

"The Vidyapeeth does not propose mearly to feed on or repeat the ancultures. It rather hopes to cient culture based on the build a new traditions of the past and enriched by the experience of later times. It stands for a synthesis of different cultures that have come to stay in India that have influenced Indian life and that in their turn have themselves been influenced by the spirit of the soil. The synthesis will naturally be of the swadeshi type where each culture is assured its legitimate place."

This was the objective of the Gujarat Vidyapeeth. This was the objective of Rabindra Nath Tagore in founding the Visva Bharati at Santinaketan and he also wanted to associate this synthesis with Asiatic culture and world culture as well. This was also the purpose for which Shri Aurobindo wanted to have an international centre of edu-Pondicherry. cation at The Prime Minister has assured the Asamese people that their ethnic, traditional and cultural values would be protected and preserved. But at the same time, Sir, we have to remember that India has become free by sacrificing the interests of Bengal and the Punjab. Bengal and the Punjab were partitioned. In the western sector there was an exchange of population, but in the eastern sector there was a flow-one -way flow-into West Bengal, Tripura, Assam and other neighbouring States. The national leaders in 1947 gave an assurance to the refugees from East Pakistan that they would be given full rights of citizenship on the Indian soil. Their interests have also to be protected and preserved just as we have to protect and, preserve Assamese interests and culture. The Education Ministry, Sir, seems to be taking come steps, I do not know with what effect, as it appeared from the Home Minister's statement this morning. Now that education is in the Concurrent

List, I appeal to the Central Government to take appropriate steps to prescribe a correct, conspectus of a course of study in educational institutions to develop among students from their childhood a sense of emotional unity with their neighbours as well as with the rest of the country. The time has come, to my mind, Sir, when we must treat the roots to ensure a healthy foliage.

There are three other powerful media which can be used for national integration—namely the film, television and the All India Radio. Regarding the television and the All India Radio, I do not want to make any comments because it would take a lot of time. But so far as the film industry is concerned, it appears to me that it is being used in this country for commercialised sex, violence, morbidity and pronography. A most powerful media of mass communication is not being effectively used or sufficiently used to generate national integration. I would give the names of three films—namely, Shodh, Chakra and Akrosh.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): they are Bengali films?

SHRI SANKAR PRASAD MITRA: They are Hindi Films. The hon. Minister concerned will kindly make enquiries and find out what kind of culture is being propagated through these films. The hon. Minister will correct me if I am wrong, my report is that these films have received governmental patronage and also governmental awards. They are films of indecent life, based principally on sex and also commrcialised sex and violence. If these types of powerful media--like the film, the television and the All India Radio—are not used for the objective which the Prime Minister had set before the nation in the Lok Sabha on the 22nd of February, Sir, I would say the Government is falling in its duty. I do hope, Sir, that in the critical situation we are passing through, when the country is on the brink of balkanisation, some active steps would

[Shri Sankar Prasad Mitra] generate national consbe taken to ciousness.

Motion of thanks on

Thank you very much,

श्री विट्ठलराव माधवराव जाधव (महाराष्ट्र): माननीय उपसभापति महोदय, राष्ट्रपति ने ग्रभिभाषण पर मेरे ज्येष्ठ मित्र श्री मौर्य साहब ने जो प्रस्ताव रखा है मैं उसका समर्थन करना चाहता हं। राष्ट्रपति जी ने अपने देश में हमारे शासन के द्वारा जो प्रगति हो रही है उसके बारे में अच्छा प्रकाश डाला है और हमें श्रागे क्या करना है श्रीर श्राज तक हम ने क्या किया है, उसके बारे में एक दिशा स्पष्ट की है। उपाध्यक्ष महोदय राष्ट्रपति के अभिभाषण पर कुछ नेताओं ने, कुछ पक्षों ने उसका बायकाट किया था, उसका बहिष्कार किया था। मुझे उस पर बिलकुल श्राश्चर्य नहीं हुम्रा क्योंकि जब जब इस देश में कोई भ्रच्छी चीज होती है ग्रौर हमारा पक्ष, इमारा शासन इस देश के ग्रंदर जब कोई प्रगति की बात करता है तो उनको वह अच्छा नहीं लगता। जो पक्ष 30, 35 साल में कोई काम नहीं कर पाया इस देश के कंस्ट्रक्शन के बारे में, इस देश को ग्रागे बढ़ाने के बारे में जिनका कोई सहयोग नहीं रहा है, ग्राज तक उन्होंने यही रवैया ग्रपनाया है कि जो कुछ भी हम ने किया है इस देश में वह अच्छी चीज नहीं है। जैसे महाभारत में द्योंधन ने किया या कि जब श्री कृष्ण ने पूछा उससे कि इस माहौल में तुम को क्या ग्रच्छा लगता है तो उसने उत्तर दिया था कि है भगवान, इस माहौल में हम को कुछ भी ग्रच्छा नहीं लगता भौर उस के बाद जब उन्होंने धर्मराज से पुछा कि तुम को क्या, ग्रच्छा लगता है तो उन्होंने कहा कि मुझे सब कुछ ग्रच्छा लगता है। इसी तरह से जो काम करते है, जो जनता के सवालों को हल करते हैं उनको समझ में ग्राता है कि काम करने में कठिनाई कहां पर होती है और जिन लोगों ने इसका बहिष्कार किया.

बःयकाट किया वे उन कठिनाइयों को नहीं जानते हैं। जनता ने 1977 में जब उनको बड़े पैमाने पर चुन कर शासन करने के लिये भेजा तो उन्होंने उसका काम करने से भी जी चुराया, उसका वायकाट किया ग्रौर उसका नतीजा यह रहा कि 1980 में लोगों ने ही उनका बायकाट कर दिया ग्रौर फिर हमारे पक्ष को, हमारे शासन को सत्ता में ले आये। म्राज राष्ट्रपति के म्रिभभाषण में हमने देखा कि इस देश में अच्छी तरक्की हो रही है और सब से बड़ी तरक्की की बात तो यह है कि ऐसी म्रंतरराष्ट्रीय परिस्थितियों में भी जब सारे संसार में इंफ्लेशन फैल रहा है हम ने ग्रपने उस इंफ्लेशन को देश में के ग्रभिभाषण राष्ट्रपति बहत में महत्वपूर्ण प्वाइंट्स हैं। पूरे भारत में जब बड़े पैमाने पर सूखा पड़ा, 48 मिलियन हेक्टर्स लैंड जब सूखे का शिकार बन गयी, 31.2 करोड़ लोग उससे अफेक्टेड हुए तो उन लोगों को सहायता देने के लिये हमारी सरकार भ्रागे बढ़ी । सरकार ने 700 करोड़ रुपयों का प्रबंध उनके लिये किया । इस देश में गये 30, 35 साल में कभी सुखा पड़ता रहा है, कभी फ्लड्स ग्राते रहे हैं श्रीर कभी दूसरी श्रीर नैसर्गिक श्रापत्तियां श्राती रही हैं श्रीर उन का सामना करने के लिये हमें बहत बड़ा काम करना पड़ता है। आज ही एक सदस्य महोदय ने सदन में बताया कि यह 700 करोड़ रुपया जो हम डोट एफेक्टेड भ्रौर पलड एफैक्टेड लोगों के लिये खर्च कर रहे हैं श्रगर वह पैसाहम को उपलब्ध होतातो हम उसको प्रगति के ग्रन्य कामों में लगा सकते थे श्रीर जो दूसरे क्षेत्र हैं उनमें बहुत बड़े पैमाने पर तरक्की हो सकती थी। मिसाल के तौर पर, पावर जनरेशन हमारा 7. 2 प्रतिशत बढ़ गया है। कोयले का उत्पादन 4.2 प्रतिशत बढ़ा है। सीमेंट का उत्पादन 10.2 प्रतिशत बढ़ा है। फर्टिलाइजर का उत्पादन 9.6 प्रतिमत बढ़ा है। रेलवे के फेटस 3.2

प्रतिशत बढ़े हैं। क्या यह प्रगति नहीं है? क्या हमारे शासन द्वारा इस देश में जो तरक्की हो रही है, जो परिवर्तन हो रहा है वह परि-वर्तन नहीं है ? ग्राप ग्रच्छी तरह से जानते हैं कि इस देश में आजादी मिलने के पहले हमारी म्राबादी 32 या 35 करोड थी थ्रौर ग्राज वह 70 करोड़ हो चुकी है। जब उनमें से 60 प्रतिशत लोग पावर्टी लाइन के ऊपर ग्रा गरे हैं। ग्रगर 70 करोड़ की आबादी में से 60 प्रतिशत लोगों का हिसाब किया जाए तो कितना हो सकता है ? मेरे ख्याल से एप्रोक्सी-मेटली 40 करोड़ से अधिक इस देश में दरिद्रता की रेखा के ऊपर आते हैं। जब इस देश को ग्राजादी मिली थी उस वक्त दरिद्रता की रेखा. पावर्टी लाइन के नीचे कितने लोग थे ग्रौर उसके बाद कितना बड़ा परिवर्तन इस देश के ग्रंदर ग्राया, यह ग्राप जानते हैं। चाहे ग्रौद्योगिक क्षेत्र हो, चाहे कृषि का क्षेत्र हो चाहे ग्रौर कोई साइंस ग्रौर टेक्नोलोजी का क्षेत्र हो हम बहुत बड़े पैमाने पर तरक्की कर रहे हैं। इस देश में कुछ पुंजीपति लोग अपने देश की सब सम्पत्ति दबा कर बैठे हुए थे । गरीबों के पास वह सम्पत्ति नहीं जा रही थी। उस वक्त कांग्रेस पक्ष ने, हमारे शासन ने जो ठोस कदम उठाये उनमें बैंकों का राष्ट्रीयकरण है श्रौर बहुत बड़ा भारी उद्योग पब्लिक सेक्टर में शुरू किये । जब ये उद्योग पब्लिक सेक्टर में शरु किये गये उसके बाद से ये पब्लिक सेक्टर ज्यादा प्रोफिट में चल रहे हैं । हम उनसे फायदा ले रहे हैं । 29 परसेंट उनका प्रोफिट बढ़ चुका है । किसी भी विषय पर जब हम आते हैं तो हम यह देखते हैं कि हमारे देश में बहुत बड़े पैमाने पर तरक्की हो रही है। एक सवाल हमारे सामने जरूर है कि इस देश में जो 70 परसेंट किसान हैं, खेत मजदूर हैं, ग्राप श्रच्छी तरह से जानते हैं कि मैं किसान का

प्रतिनिधि हं ग्रीर मेरे दिल में हमेशा एक व्यथा है कि हमारे देश का जो बजट है उसका 70 परसेंट ग्रामवासियों पर खर्च होना बहुत जरूरी है। क्योंकि इस बजट का जो बडा हिस्सा जो 30 परसेंट लोगों पर खर्च होता है शहरों में रहने वालों पर खर्च होता है, मैं यह नहीं कहता कि शहरों में रहने वाले हमारे साथ नहीं हैं लेकिन शासन की सबसे ज्यादा किटीसाइज करने वाले, शासन को हमेशा दोष देने वाले ज्यादा पैमाने पर लोग शहरों में रहते हैं ग्रौर वे लोग ज्यादा पैसा लेते हैं, ज्यादा फेसिलिटी लेते हैं ग्रौर फिर भी इस तरक्की का जो बैलेंस है वह बराबर नहीं रहता। इसलिये मैं कहता हूं कि हमारे देश में इन्दिरा जो के नेतृत्व में बहुत बड़ा परिवर्तन हुन्ना है । सन् 73 के बाद 77 के चुनाव हुए। उस किसानों की क्या समस्या थी जानते हैं । मैं एक किसान हूं, चब्हाण साहब जानते हैं, हम दोनों एक जिले के हैं। हमारा दो एकड़ का गन्ना जलाया गया । जब गन्ना शुगर फेक्ट्ररी में ले गये तो 70 रुपये बिक रहा था जब कास्ट ग्राफ कल्टीवेशन 100 रुपये के ऊपर जा रही थी। ऐसी इकोनोमी देश में चल रही थी। 80 में फिर चुनाव हुए ग्रौर हम पावर में ग्राए, हमारा प्रशासन बना तो हिन्द्स्तान के ग्रंदर गन्ने के भाव बढ़े। स्रभी भी मैं उसका पूरी तरह से समर्थन नहीं करता। मैं यह कह सकता हूं कि भाव बढ़े हैं श्रौर किसानों को ब्राधिक न्याय मिला है। हम इस तरफ श्रौर कदम बढ़ा रहे हैं । इस लिहाज से हम जब तरक्की करते हैं तो हमारे विपक्ष के लोगों के पेट में जोरो से दर्द होता है । वह खुद कहते हैं:

> दिले नादान तुझे हुग्रा क्या है भ्राखिर इस दर्दकी दत्ताक्या है।

श्री विट्ठलराव माधवराव जाधवी इन्दिरा गांधी को दोष देते हैं, हमारे नेताग्रों को दोष देते हैं ग्रीर कहते हैं कि इस देश में कितने दंगे हो रहे हैं। श्रसम का मसला है, पंजाब का मसला है। यह सब मसलें कहां से पैदा हो रहे हैं? ये प्रश्न कहां से चल रहे हैं इस देश के श्रंदर ? मैं विपक्ष के लोगों से पूछना चाहता हूं। ग्रसम में बहुत बड़ा ग्रांदोलन दो साल से चल रहा है श्रीर इसमें हत्याएं भी हुई हैं उसका समर्थन मैं नहीं करता । मेरा पक्ष मेरी सरकार ने कभी नहीं किया । क्या श्रापने ऐसा कहा। इतना सब होने के बावजुद श्राज ग्रसम में हमारी सरकार बड़े पैमाने इंदिरा गांधी के नेतृत्व में जीत कर आई है। क्या सब लोग जो वहां पर मतदाता हैं हमारें खिलाफ हैं ? मैंने पेपर में पढ़ा था कि बंगाल के कुछ लोग ग्रा गये हैं उनको निकालना चाहते हैं । जो लोग 1961 से 1972 में मतदान में हिस्सा ले चुके हैं, हिस्सा लिया है, वे को पार्ट एण्ड पार्सल समझते हैं देश का और उनको हटाना इतनी स्रामान चोज नहीं है इसोजिये मैं यह चाहता हं कि इप देश के अंदर जो परिवर्तन हो रहा है उनके बारे में इनके दिमांग में दर्द है, उन दर्द को हटाने की हम कोशिश करेंगे।

उनसभापति महोदय, हमारे देश में जो कई ममले आते हैं, जैसे इन्टरनेशनल सिच्यूएशन है।

हमारे सामने इन्टरनेशनत सिच्यूएशन भी है और इंडियन औशा में फारन मिलिट्रो को भी बात है इन सारी चोजों को तरफ ध्यान देने की जरूरत है।

न्नाप जातते हैं कि हमारे देश में नवम् एशियाई खेल हुए और हम खेलों के लिये बहुत थोड़े समय में सारे स्टेडिया तैयार कर लिये हैं। उससे प्रशंसा सारी दुिया में हुई हैं। इस से संसार में भारत की शान बढ़ी है। अब मार्च में नान-एलायन्ड कांफ्रेस हो रही है। अभी महापाल जी ने बहुत अच्छी अंग्रेजी में सारी बातें कहीं हैं। इन चीजो से सारी दुनिया में हमारी इज्जत कितनी बढ़ी है, यह किसी से छिपा नहीं है। इस कांफ्रेंस में 95 राष्ट्र यानी लगभग सौ राष्ट्र हिस्सा ले रहे हैं। तटस्थता की नीति पंडित जवाहर लाल नेहरू ने हमारे देश में चलाई थी। और वही नीति अब दुनिया में चल रही है। यह नान-एलायन्ड कांफ्रेन्स उसी का रूप है।

श्री उपसभापतिः अब ग्राप समाप्त कीजिये ।

श्री विट्ठलराव माधवराव जाधव: जैसा मैंने कहा इस कांफ्रेन्स में लगभग सौ राष्ट्रभाग ले रहे हैं। हमारी प्रधान मंत्री श्रीमती इंदिरा गांधी ने इस सदन के अन्दर कहा था कि हम नहीं चाहते कि नान-एलायन्ड कांफ्रेन्स हमारे देश में हो, लेकिन दुनिया के देशों के कहने पर हम इसको यहां पर कर रहे हैं। यह कांफ्रेन्स बगदाद में, ईराक में, होने वाली थी लेकिन वहां पर जंग छिड़ गई तो नान-एल।यन्ड कन्द्रीज ने कहा कि यह कांफ्रेस हिन्दुस्तान में होनी चाहिए । मैं ग्रापको यह बात भी कहना चाहता हूं कि एक दिन मैं ट्रेन में जा रहा था तो मेरे साथ पाकिस्तान का एक बहुत बड़ा एडवोकेट भी याता कर रहा था। उन्होंने कहा कि हमारे लिये यह बहुत बड़ा को तुहल है, ऋश्चर्य है कि पिछले 35 सालों में हमें माल्म नहीं है कि स्राजादी क्या चीज होतो है। हिन्दुस्तान को देखने से पता चलता है कि क्राजादी क्या चीज है 👫 यह चोज हमने प्राप्त की है। लोकशाही, हैमोक्रेसी हमारे देश की जड़ों में है।

It is rooted in our country, ग्रभी ग्रान्ध ग्रीर कर्नाटक में चनाव हुए। सन 1977 में भी चनाव। हम चनावों से डरते नहीं हैं। हमारा लोकशाही में भरोसा है। इस देश की जो ट्रेडीशन है उसकी हम कभी नहीं भूल सकते हैं । इतीलिये श्रीमती इंदिरा गांधी के नेतृत्व में हमा । देश बहत तरक्की कर रहा है। बहुः बडा परिवर्तन हमारे देश में हो रहा है। एक रियोल्युशन हो रहा है . . . (व्यवधान) ग्राप ग्रांखे खोल कर देखेंगे तो ग्रापको सब कुछ पता चल जायेगा । सोवियत सस या दूसरे देशों में जब आप जाते हैं तो आपको पता चलता होगा कि वे लोग हमारी तरक्की की कितनी प्रशंसा करते हैं। लेकित ग्राप लोगों को तरक्की दिखाई नहीं देती है। जिस तरह से बिल्ली दूध पीते समय ग्रांखें बन्द कर लेती है उसी प्रकार से आप लोग भी अपनी आखें बंद कर लेते हैं।

इंदिरा जो के प्रति मैं क्या कहूं। वे एक बहुत बड़ो नेता हैं। वे हमारे देश को तरक्की के रास्ते में ले जा रही हैं। मैं उनके संबंध में एक शोर कह कर अपना भाषण समाप्त करता हूं:—

खुद हो को किया बुलंद इतना, हर तकदीर से पहले, खुदा इंदिरा जो को खुद ही, पूछे बता ग्रव तेरो रजा क्या है ?

श्री धर्म चन्द्र प्रशान्त (जम्मू श्रीर कथमीर): उपसभापित महोदय, सबसे पहले मैं राष्ट्रपित जी की हिन्दी में भाषण देने के लिय मुवारकवाद देता हूं। बहुत देर के बाद, कई वर्षों के बाद, हिन्दी में राष्ट्रपित जी ता श्रीभभाषण मुतने को मिला। इस श्रीभभाषण में राष्ट्रपित जी ने बहुत से नुक्ते उठाये हैं जिसमें महंगाई का भी एक नुक्ता है। उन्होंने कहा कि कई चीजों पर काबू पा

लिया गया है, कुछ कीमतें घटी हैं राहत दी गई है। पचास हजार फेयर प्राइस शोप्स, सस्ते अनाज की दुकानें खोली जा चुकी हैं।

पान्तु 70 करोड़ की ग्राबादी में, जिसमे ग्राधी जनसंख्या गरीकी की रेखा से नीचे हैं, ये 50 हजार दुकानें काफी नहीं हैं। इसके लिये कम से कम 5 लाख दुकानें चाहिए, तभी लोगों को कुछ राहत मिल सकती है।

इसके अलावा राष्ट्रपति जी ने बिजली का जिन्न किया कि 7.2 प्रतिशत बिजली का उत्पादन बढा है। परन्तू जैसा कि हमने इस शहर में देखा है, दिल्ली महा-नगरी में, यहां भी कुछ ऐसी कालोनियां हैं जहां विजलो परी नहीं दी जा रही है छोटे छोटे नगरों और शहरों में विजली की वडी बुरी हालत है। मेरे ग्रपने शहर जम्मु में कई कई दिन विजली बंद रहती है, कई कई घंटों बन्द रहती है./इसका कारण मैं समझता हूं। यह है कि दिल्ली के उत्पादन में जो तेजी होनी चाहिए वह नहीं है। हमारे यहां सलाल हाइडल प्रोजकट 1970 में शुरू किया गया था। स्राज 13 वर्ष हो गये हैं, स्रभी तक उसका आधा काम भी समाप्त नहीं हमा है। मब माशा की जा रही है 1985 में यह काम समाप्त होगा और श्रीर 150 मैगावाट की क्षमता का यह प्रोजैक्ट होगा । यह ठीक है कि बिजली के मामले में तरक्की हो रही है परन्तु जितनी तेजी होनी चाहिए इस काम मे उतनी नहीं है ताकि जो मांग है बिजली की वह जल्दी से जल्दी पूरी हो सके ।

इसके स्रलावा राष्ट्रपति जी में कुछ उप-लिंडियों का जिक किया है। इस में जो एशि-याई खेल इस वर्ष यहां हुए, इसके स्रलावा कलर टीं वीं, दूरदर्शन पर रंगीन प्रसारण शुरू हुस्रा, यह भी एक उपलिंडिय

श्री धर्म चन्द्र प्रशान्ती 🕝 हई कि 20 रिले टो वो सैन्टर मल्श में कायम किये गये। जन्म में एक रिल स्टेशन कायम हुआ जिसका यह लाभ हम्रा कि दूर-दूर के ग्रामीण लोगों को भी एशियाई खेलों को देखने कामीका मिला। परन्तु एक अर्से से ऐसा देवा गरा है कि पाकिस्तान का लाहौर टो॰ वी॰ स्टेशनके प्रसारण, दिल्ली से प्रवास्ति

## [उपसभाष्क (श्री लाडली मोहन निगम) पीठासीन हए]

होने वाले प्रसारणों को जाम कर रहा है। पाकिस्तान ने स्थालकोट जो कि जम्मू के नजदीक पड़ता है वहां पर उन्होंने एक ताकतवर टी वी रिले स्टेशन कायम किया है जो कि जम्मू स्टेशन को दबा रहा है। स्विच दबाते हैं दिल्ली के प्रोग्राम के लिये परन्त् उसमें पाकिस्तान का प्रोग्राम ग्रा है भ्रौर घंटों चलता रहता है । मेरा इस सम्बन्ध में निवेदन यह है खासकर मंत्री महोदय से कि जम्मू में एक ऐसा टी. वी. स्टेशन कायम किया जाय जो कि उससे ज्यादा स्ट्रांग हो ग्रौर पाकिस्तान फे स्थालकोट स्टेशन से रिले होकर जो प्रोग्राम खामख्वाह जम्म में स्राते हैं वो बन्द हो सकें।

इसके ग्रलावा राष्ट्रपति जी ने विदेश नीति का भी जिक्र किया है।

AMARPROSAD JORTY (West Bengal): It is already 8 o'clock. We can continue tomorrow.

उपसभाष्यकः (श्री लाडली मोहन निगम) : 8 बजे तक बैठेगा । (Interruption) We will sit for two hours more.

श्री धर्म चन्द्र प्रशान्तः राष्ट्रपति जी ने विदेश नीति की चर्चा की । यह ठीक है कि विदेशों से हमारे संबंध सुधरे हैं । पाकिस्तान के साथ हमारे संबंध सुधरे हैं, बंगला देश से संबंध सुधरे हैं। मैं बार्डर का रहने वाला हूं। वहां जो श्राये दिन घटनायें होती रहती थी वह नहीं हो रही हैं ग्राज वहां तनातनी नहीं है ।

श्रंत में मैं एक निवेदन करना चाहता हूं कि सारे देश में बेरोजगारी बढ़ रही है । युवा पीढ़ी में इस बेरोजगारी की वजह से आक्रोश है । आये दिन युवकों की तरफ से जो दुर्घटनायें हो रही है उसका सबसे बड़ा यही कारण है कि बेरोजगारी बढ़ रही है। बेरोजगारी को हटाने के लिये कुछ सिकय ग्रीर दृढ़ उपाय सोचने चाहिए श्रीर जो व्यावशायिक ट्रेनिंग है उस पर जोर होना चाहिए ताकि युवक नौकरी ढूंढने के बजाय प्रपना कारोबार शुरु कर सकें । ग्रौर फिर उसके बाद जो हमारे राष्ट्रपति के ग्रभि-भाषण में जिक्र किया गया है कि राष्ट्र-विरोधी श्रौर पृथकतावादी तत्व जो हैं इनको दबाने के लिए कड़े कानून चाहियें ताकि इनसे देश की सुरक्षा के लिए जो भय प्रतीत होता है उस पर काब पाया जा सके । इतना कह कर मैं ग्रपना भाषण समाप्त करता हं।

एक माननीय सदस्यः क्या तक बैठेंगे ?

उपसभाष्यक्ष (श्री लाडली मोहन निगम): **ग्राठ बजे तक का हुक्म है ।** 

श्री ग्रमर प्रसाद चकार्ताः डिप्टी चेयरमैन साहब बोल कर गये थे कि 6 बजे तक खत्म हो जाएगा क्योंकि कल भी एक घंटा इसके लिए दिया जाएगा ।

ŧ.

उपसमाध्यक्ष (श्री नाडली मोहन निगम): डिप्टी चेयरमैन साहब ने तो बैठने के लिए कहा है क्योंकि 30-35 नाम अभी हैं। आप लोग अगर नहीं बोलना चाहते तो बात अलग हैं इसमें मुझे कोई आपत्ति नहीं है। (बाबधान) आप सुनिये। कल आपको एक घंटा मिलेगा, उसके बाद सोमवार को पांच बजे सदन उठ जाएगा अर्थात ढाई घंटे मिलेगे। इसलिए सब लोग नहीं बोल सकेंगे। मुझे खुशी है, मुझे बैठने में क्या है।

श्री ग्रमर प्रसाद चत्तवर्तीः डिप्टी चेयरमैन साहब ने ग्रनाउंस किया कि 6 बजे खत्म हो जाएगा । एक घंटा कल मिलेगा ग्रीर बाकी सोमवार को होगा ।

उपसभाध्यक्ष (श्री लाडली मोहन निगम): कल एक घंटा मिलेगा तो क्या सारे बोल लेंगे ग्रौर सोमवार का दिन बाकी रहेगा तो क्या सारे बोल लेंगे । ग्राप लोग नहीं बोलना चाहते तो मुझे कोई ग्रापत्ति नहीं । मैं तो इस वास्ते बैठने को तैयार हूं ग्रापके साथ ताकि ग्रापको बोलने का मौका मिल जाए ।

श्री भ्रमर प्रसाद चक्रवर्तीः डिप्टी चेयरगंग बोल कर गये हैं, एक मिनट में बाल बदल जाए तो मुक्किल हो जाता हैं।

उपसभाष्यक्ष (श्री लाडली मोहन निगम) : हम को भी तो कुछ कह कर डिप्टी चेयरमैन गये हैं । (व्यवधान)

श्री ग्रश्विनों कुमार: 6 बजे तक के लिए तो हाउस में उन्होंने ग्रनाऊस किया है। (व्यवधान)

उप सभाध्यक्ष (श्री लाउली मोहन निगम) : कल ग्राप लोग थे नहीं । बिजनेस एडवाइजरी कमेटी ने ग्रपना निर्णय किया था ग्रौर कहा था कि 6 बजे तक रोज बैठेंगे श्रौर ग्रगर जरुरत पड़ेगी तो 6 बजे के बाद भी बैठना पड़ेगों। मुझे कोई ग्रापत्ति नहीं है, ग्राप लोगों की सुविधा के लिए मुझे तो ग्राखीर में बैठने का कारावास हो गया है।

श्री ग्रमर प्रसाद चक्रवर्ती: चेयरमैन साहव ने हाउस में श्रनाऊंस किया ग्रौर फिर बदल देते हैं।

उपसभाष्यक्ष (श्री लाडली मोहन निगम): कल बिजनेस एडवाइजरी कमेटी ने यह फैसला किया था कि रोज सदन 6 बजे तक बैठे और मैं ग्रापसे इतना निवेदन करना चाहता हूं। यदि ग्राप ग्रपना ग्रधिकार बोलने का छोड़ना चाहते हैं तो बड़ी खुशी की बात है ग्राप सब लोग छोड़ दीजिये।

SHRI GHULAM RASOOL MATTO: Actually Shri Ramakrishnan when he was in the Chair, announced that the House would sit late. When the Deputy Chairman was in the Chair, he said that there was a Calling Attention Motion tomorrow and the Minister was not available, so they wanted one additional hour would be given to us. So I think Mr. Amarprosad Chakraborty was a little mistaken.

SHRI AMARPROSAD CHAKRA-BORTY: No, I am not mistaken.

SHRI GHULAM RASOOL MATTO: We have to sit late; we have one hour tomorrow and then on Monday. Let us not make it 8.

उपसभाष्यक (श्री लाडली मोहन निगम): मुझे कोई श्रापत्ति नहीं । ग्राप दो-दो मिनट बोल लें तो इसे जल्दी खत्म कर देंगे ।

SHRI GHULAM RASOOL MATTO: Mr. Vice-Chairman, while I rise to support the Motion of Thanks to the (Shri Ghulam Rasool Matto)

President moved by Mr. B.P. Maurya, I have some small observations to make with regard to the Address made by the President. Before I make observations I would like to those dwell on one or two points that directly affect my State. The President in his Address said that the Government has taken the initiative to associate the Opposition in discussions on major issues .like those relating to Assam and the Punjab. This is a welcome trend which must continue. This is a very happy statement.

In this connection I have to state that the Ravi-Beas river dispute is sought to be reopened in the negotiations with the Akali Dal. Jammu and Kashmir is one of the parties to this dispute regarding allocation of water. I would request the Government that when this issue of water resources of Ravi-Beas is being discussed with the Akalis or decided unilaterally the case of Jammu and Kashmir must no: go in default. I say this because the Chief Ministers of Haryana and Pun-Rajasthan were invited to jab and those talks whereas the Chief Minister of Jammu and Kashmir was not invited. We do not mind that. But our case must not go in default.

Secondly, the President mentioned in his Address that the turnover in public sector has increased by 21 per cent. In this connection I have to that a sum of Rs. 21,000 mention crores is invested by the Government of India in the public sector undertakings. The Jammu and Kashmir's share is Rs. 3 to 4 crores. This imbalance needs to be rectified. I would request the Government that they must take this thing into account while selecting new sites for new industries. Topographically Kashmir and Jammu have different geographical features. While in Jammu you can set up medium and heavy industries in Kashmir you can set up photographic units, chemical and electronic industries. This is also an issue about which people of Kashmir are greatly concerned,

In the President's Address he has said that the wholesale prices in .mid January were only 2.8 per cent higher than 12 months earlier. In this connection I want to mention that for five consecutive months right from June 1982 the prices were coming down in the wholesale market and the Finance Minister had made many statements to this effect in the monsoon session glorifying this as one of Government's achievements. If the wholesale price index has now gone up by 2.8 per cent that means we have gone back instead of moving forward. I would request the Government that they should fix a target that we will not allow any price escalation beyond that level and all measures should be taken to ensure that this is achieved. Conscientious efforts should be made in this direction. To engage statisticians to wholesale tabulate prices will not help. Conscientious efforts should be made so that prices are stabilished.

The President has said that Rs. 700 crores have been earmarked drought relief. This is a welcome step. Jammu and Kashmir and Himachal Pradesh are very backward States. I would like to know from the Government what criterion has been fixed for releasing this amount to various States. I have got all the sympathies for Himachal Pradesh which is a sister State for Jammu and Eashmir, But Himachal Pradesh has got Rs. 13 crores whereas a big State like West Bengal has got only Rs. 54 crores. How is the distribution done? I would like to know this from the Government. I would also like to request the Government that when distribution of this relief money is made, it should be done on equitable basis.

The President has said that power generation has increased by 7.2 per cent. But one thing has not been stated in the Address

One fundamental fact is that in the ordinary normal course of events, there is a natural increase of ten per cent year to year. On the present basis, because the population is growing and the requirements also rise and other

things rise the normal requirement is about ten to twelve per cent and if there is only an increase of 17.2 per cent, that does not even meet our normal requirement. I would, therefore, request the Government to give top priority to power generation. In this connection, I would like to say one thing. The Jammu and Kashmir Govvernment and also the Himachal Prahave submitted Government schemes for smaller hydro-electric projects for generation of power. No new raw material is required for these available. schemes because water is But money has to be made available to these States so that these projects can be completed soon and power can be generated in a more rational way, in a quicker way.

Then Sir, the turnover in the public sector undertakings has increased by 21 per cent which is a good thing. But what about the profits? Have the profits also increased by some percentage? I am afraid, not. And, Sir, y would request the Government to do one thing. While they see to it that the production in the public sector increases, they must also see that the profits also increase. I say this pecause now a tendency has arisen in the public secton-I have seen it in many places and I have heard the officers talking to each other-that turnover must go up. I have heard these officers talking to each other saying, "Well, show some increase in the sales, increase in the turnover, and your boss will be happy.". Sir this is not the criterion and this should not be the criterion. The criterion is that alongwith an increase in the turnover, increase in profits also should be there. I say this because about forty to forty-two thousand crores of rupees of public money is being utilised in this sector.

Then he whatever has been earmarked for the Housing and Urban Development Corporation is very infinitessimal because, according to this, 5,40,000 house sites have been provided and, out of that, only 2,25,000 dwellings will be extended loan. In a coun-

try like ours, to say that only 2,25,000 dwellings will get house loans is not encouraging and it is very infinitesimal. The Government must pay full attention to this matter.

Then, Sir, I come to our educational policy. Our educational policy needs to be reshaped. We are only turning out peons and clerks, or engineers and others only. This is not good. Our education must be job-oriented. This is a very burning topic of the day and the present Government has not taken care of it and has dismissed it in one small sentence in this Address. It is a grave national issue. Similarly, the family planning efforts also should be strengthened because here again the prosperity of the country demends on this.

Now, with regard to the situation in Punjab and Assam....Sir, I think the Minister is not looking at me and is not listening. (Interruptions). I do not know who is taking down notes, who is taking note of what I am saying. I do not know whether the people in the galleries are taking notes.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KALP NATH RAI): I am listening to your speech. You go on.

SHRI GHULAM RASOOL MATTO: Sir, with regard to the situation in Assam and Punjab, I would sav that we must extend full support to the Government in restoring peace in both the regions. The talks with the Akalis should not be discontinued and they should again initiate and negotiate with them and efforts must be made to do something about this problem.

Sir, the President has said something about the communal riots. This was discussed here today also. I would like to tell the Government that if they find some organisation to be indulging in communal activities, they should ban it. Why don't they ban it? Why don't they have the courage to

## (Srhi Ghulam Rasool Matto)

ban on organisation which indulges in communal and sectarian activities and which incites communal feelings? This needs to be taken note of by the Government.

Sir, we are all here praying for the success of the forthcoming non-aligned meet and our Israel policy has been very much commended by the Arabs. We must all wish a good success for this Conference.

Lastly, Sir, the President has not mentioned anything about special attention being paid to backward States like Jammu and Kashmir, Himachal Pradesh and others. I request that special funds must be earmarked, so that these States who have traditionally been very poor and backward may get additional allocation to fulfil the objectives they have set before them.

With these observations, I conclude.

THE VICE-CHAIRMAN (SHRI LADLI MOHAN NIGAM): Shri Ram Bhagat Paswan.

श्री राम भगत पासवान (बिहार) : उपाध्यक्ष महोदय, राष्ट्रपति जी के ग्रिभि-भाषण पर सदन में मौर्य जी के द्वारा जो धन्यवाद का प्रस्ताव स्राया है उस का मैं समर्थन करने के लिये खड़ा हम्रा हं। समर्थन इस लिये नहीं कि मैं सत्ता दल का एक सदस्य हं, बल्कि इस लिये कि राष्ट्रपति जी के अभिभाषण से देश को एक सही दिशा का निर्देशन मिलता है और उस के द्वारा हमें भी मार्गदर्शन मिलता है। राष्ट्रपति जी के ग्रभिभाषण में मुख्यतः 25 मुद्दे हैं जिन को हम चार भागों में विभाजित कर सकते हैं । इस को ग्रगर हम गौर से देखें तो हम को ग्राभास मिलेगा कि देश ग्राजादी के पहिले क्या या ग्रौर ग्राजादी के बाद कितनी प्रगति की है क्या हमारा लक्ष्य है ग्रौर देश को खुशहाल बनाने के लिये ग्राधिक दष्टि से, सामाजिक दृष्टि से, साइंस श्रौर

टेक्नालाजिकली और उद्योग की दृष्टि से हम किस मंजिल पर जाना चाहते हैं, हमारा लक्ष्य क्या है और हम किस प्रकार से इस में सफलता प्राप्त कर सकते हैं ताकि देश की हालत अच्छी हो जाय ।

उपाध्यक्ष महोदय, हमारे देश में श्रीमती इन्दिरा गांधी के नेतृत्व में बहुत तेजी से प्रगति हुई है। कई जगहों पर हमारे जो लक्ष्य हैं उन की पूर्ति नहीं हई हैं फिर भी हमारा बहुत तेजी से प्रयास हो रहा है और हम ग्रपने लक्ष्यों की पूर्ति जल्दी ही करेंगे । हमारे देश में बहुत सी प्राकृतिक भ्रापदायें श्रायी हैं। कभी बाढ़ श्रायी है, कभी सुखा पड़ा है श्रौर साथ ही साथ विरोधी दल ने हम लोगों को कभो सहयोग नहीं दिया । समय समय पर उन के उपद्रव होते रहे हैं । इन कठिनाइयों के बावजुद भी हमारा देश श्रागे बढ़ रहा है और हर क्षेत्र में हम ने प्रगति की है । 1981-82 में कृषि में 5.5 प्रतिशत की वृद्धि हुई है, उद्योग में 4.5 प्रतिशत की वृद्धि हुई है, लघु उद्योग के क्षेत्र में 10 प्रतिशत की वृद्धि हुई है, हरिजन ग्रौर ग्रादि-वासियों के लिये जो 85 करोड़ रुपये थे उन को बढ़ा कर 95 करोड़ रुपया कर दिया गया है । इस प्रकार हम देखते हैं कि जो गरीब श्रीर श्रादिवासी थे. जिन का समाज में कोई स्थान नहीं था, उन को ग्राज ग्रादर मिल रहा है, उन को भ्राज समाज में सामाजिक प्रतिष्ठा मिल रही है। कल माथुर साहब ने कहा था कि देश के अन्दर ला एण्ड आर्डर का डिटेरियोरेशन हुमा है मौर मनइंप्लायमेंट काप्रक्त है । मैं उदाहरण के कहना चाहुंगा कि ग्रभी तक ला एण्ड <del>ब्रार्डर</del> का जो डिटैरियोरेशन हुम्रा है उस में किस का हाथ रहा है। हरिजनों पर जो अत्याचार हुए हैं, सांप्रदायिक

दंगे जो हुए हैं उन में किम का हाथ रहा है ? कारखानों में जो स्ट्राइक करवाये गये हैं उन में किन का हाथ रहा है। बिहार का जहां तक प्रश्न है वहां जमशेदपुर में दंगा हुन्ना, बिहार शरीफ में दंगा हुआ और फुलवारी शरीफ में दंगा हुआ, उन के लिये सी बी आई की रिपोर्ट है कि वहां मार एस एस मौर जनता पार्टी के लोगों का उन दंगों में हाथ था । उन लोगों ने ही वहां पर उपद्रव करवाये हैं । इसी तरीके से हरिजनों पर जो ग्रत्याचार हुए हैं---चाहे बेलछी का कांड हो या श्रीर कोई कांड हो--मानवता का इतिहास कभी ऐसा नहीं था कि जो मानव-मानव को जलाये । जिंदा हरिजनों को जलाया गया । यह सारे काम जनता पार्टी के राज में ही हुए हैं। 1977 में इनकी सरकार श्राई । 1977 के बाद अप्रैल 1978 में या जून में बेलछी कांड होता है। चिता बना कर इन्होंने जिंदा ब्राद-मियों को झोंक दिया । इसी समय में धर्मपुरा का कांड होता है । इन्हीं के शासन काल में दाथ का कांड होता है, इन्हीं के शासन काल में पथड़ा का कांड होता है। दाथ में जो कांड होता है उसमें सीताराम पासवान को मारा गया । सभी में विरोधी दलों का हाथ एहा है । ऐसा मालूम पड़ता था कि दानव का राज भ्रा गया क्योंकि जिंदा मानव को भक्षना शुरु कर दिया था, जिदा मानव को खाना शुरु कर दिया था। फिर भी इन लोगों का दावा है कि इनके समय में कुछ नहीं हुआ। श्रमी भी जहां कहीं उपद्रव होता है इन्हीं लोगों का हाथ रहता \*। जहां कहीं ला एंड भाईर का डिटीरियोरेशन होता है उसमें इन्हीं का हाथ रहता है । ग्रसम का प्रश्न है, पंजाब का प्रश्न है हर में इन्हीं का हाथ है। ये लोग दाने के साथ संसद में कहते हैं कि ला एंड आर्डर

का बहुत डिटीरियोरेशन हो रहा है। मैं सरकार से प्रपील करंगा कि ऐसी सम्प्र-दाय, विघटनकारी ग्रीर प्रतिक्रियावादी शक्तियों को सख्ती से दबा देना चाहिये ताकि देश में श्रमन-चैन कायम हो सके। इस समय जो विकास के प्रोग्राम हैं उसमें किसी प्रकार की बाधा उपस्थित न हो ।

20-सूत्री कार्यक्रम की चर्चा राष्ट्रपति महोदय ने की है। ग्रभी तक का इनका यह इतिहास है कि जो भी कार्य हुए हैं उनका मखील उड़ाया गया है । देश के गरीबों के लिये, हरिजनों के लिये, म्रादि-वासियों के लिये जिनकी संख्या प्रतिशत है, पांच प्रतिशत मैं छोड़ देता हं क्योंकि पांच परसेंट को रिप्रजेंट वही लोग करते हैं जिसमें पूंजीपति भ्राते हैं, ब्लैक मार्किटियर्स ग्राते हैं, प्रोफिटियर्स हैं, होर्डर्स ब्राते हैं । इनको विरोधी पार्टी की रिप्रेजेन्ट करती है उनको हम छोड़ देते हैं । 95 परसेंट जो गरीब लोग हैं, हरिजन लोग हैं, भ्रादिवासी लोग हैं, पिछड़े लोग हैं, माइनोरिटी के लोग हैं, किसान हैं, मजदूर हैं उनके लिये यह 20 सूत्री कार्यक्रम है। अभी तक श्रीमती इन्दिरा गांधी ने गरीबों को गरीबी की रेखा से ऊपर उठाने के लिये जो जो स्टेप उठाये हैं सभी में इन्होंने टांग श्रड़ाई है । इन्होंने प्रिवीपर्स में साथ नहीं दिया, बैंक नेशनलाइजेशन का साथ नहीं दिया, जमींदारी उन्मुलन में साथ नहीं दिया । सब का इन्होंने विरोध किया । 20 सूत्री कार्यक्रम में समाज के सामने गरीबी उन्मूलन का जो प्रोग्राम है उसका भी यह मखौल उड़ाते हैं। 20 सूत्री कार्यक्रम के माध्यम से 23.3 परसेंट हैक्टेयर भूमि में सिचाई की व्यवस्था की गई है। इनके ग्रन्दर 5 लाख 40 हजार गरीबों को मकान बनाकर श्रावंटित किया गया है। मजदूरों

[श्री राम भगत पासवान]

को मिनिमम मजदूरी देने की व्यवस्था की गई है। गरीबों को, जो भूमिहीन हैं उनको जमीन दी जा रही है। लेकिन जहां-जहां गरीबों को जमीन दी गई है इन लोगों ने बेरहमी के साथ ग्रपने शासन काल में इनको हटा दिया । इसके चलते-चलते हरिजनों की हत्या की । 20 सूत्री कार्यक्रम को इनको पहले समझ लेना चाहिए, देख लेना चाहिये । 20 सूत्री कार्यक्रम के बारे में कहा गया है :

"All our efforts to invogorate national life will ultimately depend on our ability to maintain harmony amongst various sections of our population. It is imperative to ensure that Harijans and tribals and minorities in general have the fullest protection. And when the 20-Point Programme was first announced in 1975, I had cautioned you not to expect miracles. Then, as now, there is only one magic which can remove poverty, and that is hard work helped by a clear sense of purpose and discipline. On a steep road, there is no time or place for pause. Our National Motto is 'Satyameva Jayate.' Truth alone triumphs . . ." 

In our daily lives we should adopt an additional motto "Shrameva Jayate" Dedication to truth and toil is the bedrock of our progress and prosperty. Our economy is on the move. It is in our hands to maintain the improvement to lighten the burden of our millions. The programme is each for each one of you and for the nation which is ours to cherish and to build. I seek your wholehearted co-operation in making the programme a success.

इन लोगों को चाहिए कि यह जो हम।रा 20 सूती कार्यक्रम है इसको ग्रमल में लाने में सहयोग दें। वे भी जनता के प्रतिनिधि हैं। वे भी जनता से चनकर भाए हैं . . . (व्यवधान) । मैं यह बात विपक्ष के लोगों से कह रहा हूं। लेकिन वेतो यहां पर दिखाई नहीं देरहे हैं। सब चले गये हैं ... (व्यवधान)

श्री कल्पनाथ राधः श्रीमन सदन में विरोधी पक्ष के सदस्य मौजूद हैं। इससे भ्राप भ्रन्दाजा कर सकते है कि पार्लियामेन्टरी डेमोक्रेसी में इन लोगों की कितनी दिलचस्पी है श्रीर इनके सामने देश की जनता का क्या मतलब है ?

श्री राम भगत पासवान : विपक्षी लोग श्रपनी तरफ से श्रनाप सनाप बोल जाते हैं श्रीर फिर शर्म के मारे चले जाते हैं।

में यह कह रहा था कि 20 सूती कार्यंक्रम गरीबों के उद्धार का कार्यक्रम है हरिजनों के लिए है, भ्रादिवासियों के लिए है। जो लोग गरीबी की रेखा से नीचे रहते है उनकी भलाई के लिए है, देश को खुशहाल बनाने के लिए है। भ्राप इसका मखौल मत उडाइये । उपाध्याक्ष महोदय, मैं ज्यादा समय नहीं लेना चाहता हं...(व्यवधान) उधर कोई नहीं है।

श्रीमती इंदिरा गांधी के नेतृत्व में भारत एक सबल राष्ट्र हो गया है स्रोर इससे भी ग्रधिक सबल राष्ट्र होते जा ! रहा है। विश्व में हमारे देश की प्रतिष्ठा बहुत बढ़ी है। साइंस ग्रीर टेक्नोलोजी के क्षेत्र में हम बहुत ग्रागे बढ़ रहे हैं इनके नेतृत्व में हम एक सबल राष्ट्र होते जा रहे । राष्ट्रपति जी ने कहा है कि टैक्नालाजी के क्षेत्र में हम श्रात्म-निभरतः प्राप्त करने की दिशा में अपना कार्य जारी रखेंगे। हम मूल विज्ञान के साथ-साथ वायो टेक्नालोर्ज, इम्युनोलेजी, न्युक्लीयर साइंन्स श्रोर समृद्र इंजीनियरिंग ः जैसे नये क्षेत्रों की स्रोर ध्यान दे रहे है। 📉 दक्षिणी ध्रुव में ग्रब हमारा दूसरा ह वैज्ञानिक ग्रभियान चल रहा है जिसमें 🧈 महत्वपूर्ण प्रयोग किये जा रहे इस तरीके से हम विज्ञान के क्षेत्र में बहुतः म्रागे बढ़ रहे हैं।

श्रीमन् हमारे देश में एशियाई खेल हुए । इससे हमारे सांस्कृतिक ग्रोर दूसरे संबंध विश्व में मधुर हुए हैं। विरोधी सदस्य जब बोल रहे थे तो कह रहे थे कि इसमें बहुत खर्च किया गया। उनको इस बात का पता नहीं है कि इससे हमारे देश की प्रतिष्ठा दूसरे देशों में कितनी बढ़ी है श्रीर हमारे सांस्कृतिक और राजनैतिक संबंध कितने मधुर हए हैं। दिल्ली शहर में कितने ही स्टेडिया बनाये गये, सड़ंकें बनाई गई ग्रौर ग्रोवर-ब्रिज बनाए गये । इससे दिल्ली शहर का विकास हमा है। ग्रगले महीते हमारे देश में दिल्ली में निर्गृट सम्मेलन हो रहा है। इससे दुनिया में तनाव कम होगा भौर दनिया में मानवता का कल्याण होगा। इस निगृट सम्मेलन का ध्यान दनिया में तनाव कम करने की तरफ जाएगा जिससे संसार में ग्रमन कायम हो सकेगा। ा ते केंद्र बहुत कर है। बहुका है

यह दिल्ली शहर में होने जा रहा है। इससे हिन्द्रतान को प्रतिष्ठा बढेगी । छवस्माडवक्ष महोदय, श्रोमतो इंदिरा गोधी चस खानदान से ब्राती हैं जिसने तन मन-धन से देश को सेवा की है और दिश के लिये ग्ररना सब स्वाह कर दिया । देश के कोटि कोटि सर्वहारा उनके नेत्रव में आगे बढ रहे हैं, उनके निये रोजगार को **ब्यवस्था** की गई है । इंदिरा गांधों के नेतस्य में भारत की जनता की विश्वास है । विरोधो पार्टियाँ का जो रवैया रहा है उसको देश के सारे लोग सनझ गये हैं। ग्रादमी वही है लेकित समय समय पर गठबंधन करते हैं और वही भादमी नई-तई पाठियों का गठन करते हैं और जनता के सामने आते हैं। वे हुमारे काम में ग्रडंगा लगाते उत्ते अपील करना चाहता हूं कि देश के प्रति ग्रावको श्रद्धा होनी चाहिए, अन्या होंना चाहिए, देश के कोटि कोटि जनता ने प्रति ब्रादर की भावना होनी.

चाहिए। प्राप देश की जनता की भलाई के लिये जो हमारे कार्यक्रम है उसमें सहयोग दें, ग्राप उनका विरोध न करें। **ग्रापने हमारे सब कार्यों** का विरोध किया है, राष्ट्रपति जो के ग्राभिभाषण का भी विरोध किया है। ग्रापको ग्रन्छाई से नफरत है ? मैं पूछना चाहता हं कि म्रापको देश के उत्थान के प्रति वयों नफरत है ? मैं विरोधो पाटियों से अपोल करता हूं कि जो हमारे प्रोग्राम हैं, जो श्रीमतो इंदिरा गांधी के प्रोग्राम हैं उसमें ग्राप साथ दें ताकि देश खुशहाली की ग्रोर बढे श्रीर देश के जो गरीब ग्रीर बेरोजगार हैं उन लोगां को रोजो-रोटी मिले इस लिये हमारा जो प्रोग्राम है उसमें ग्राप हमारा साथ दें। ग्रंत में

उपसमाध्यक (श्री लाडली मोहन निगम): श्राप बहुत बोल चुके | दूसरों का समय न लें। न्यान्य स्टें

भी राम भगत पासवानः श्रंत में मैं। ग्रापका ग्रामार प्रकट करते हुए। राष्ट्रपति के ग्रीभभाषण का तहे दिल से समर्थन करता हूं।

बा रब प्रताय सिंह (उत्तर प्रदेश) के प्रांदरणीय उपसभाडयत जो, आपको में हृदंध से ग्रामारो हूं जो ग्रापने मुझ को राष्ट्रपति जो के ग्राभिभाषण पर ग्रंपने विवार प्रकट करने का श्रवसर प्रदान किया है। मैं ग्रंपने दल के सम्मानित सदस्य श्रो मोर्थ को द्वारा प्रस्तुत तथा सम्मानिता सदस्य श्रोमतो श्राह्व द्वारा प्रस्तुत तथा सम्मानित सदस्य श्रोमतो श्राह्व द्वारा प्रमुपोदित धन्यवाद प्रस्ताव को सम्भानिक करने के लिये खड़ा हुआ हूं। के कि

मान्यवर, विश्व के किसी भी राष्ट्र के लिये सर्वाधिक महत्वपूर्ण बात है उस राष्ट्र को श्रतंत्रता । एक श्वतंत्र राष्ट्र के लिये अपनो स्वतंत्रता ग्रीर सुरक्षा की समस्था तब श्रधिक गंभीर हो

[डा रुद्र प्रताप सिंह]

जाती है जब कि कोई पड़ोसी देश अनेक बार या एक बार उस पर ग्राक्रमण कर चना हो ग्रथवा भविष्य में भ्राक्रमण की श्राशंका हो अथवा ऐसी परिस्थितियोंयां विद्यमान हों । माननीय सदन इस बात से सहमत होगा कि भारत पर पाकिस्तान ने भ्रनेक बार आक्रमण किये हैं भीर प्रकार निरंतर वह जिस जिस स्तर पर जिस गति के साथ व्यह रचना कर रहा है उसे भारत के लिये चिंता ग्रौर म्राशंका होता स्वाभाविक है । चीन ने भी एशियाड के समय में ग्ररूणाचल के नृत्य प्रसंग में जो प्रतिकिया व्यक्त की यी वह भी ग्रस्पंत गम्भीर है। प्रसन्नता की बात है कि भारत की संस्कृति, उसकी परम्परा के अनुरूप भाग्त को प्रधान मंत्री मादरणीय श्रीमती इंदिरा गांधी तथा सरकार दोनों राष्ट्रों के साथ मैत्रो पूर्ण संबंध स्थापित करने के लिये सदैव प्रयत्नशील रहे हैं। फिर भी वर्तमान परि-को देखते हुए भारत को किसी भी समय घाकमण के विरूद्ध घपनी सुरक्षा हेत् समर्थ रहना चाहिए । विश्वास है कि भारत श्राक्रमण से अपनी सुरक्षा करने में पूर्णतया समर्थ मेरा धनुरोध है कि सरकार को सैनिकों की प्रोर विशेष रूप से चाहिए ।

साथ ही प्रत्येश नागरिक को भ्रमिवायँ शिक्षा प्रदान की जाये जिससे कि भारत एक महान शिवतशाली राष्ट्र बन सके। श्रीमम्, राष्ट्र की स्वतंत्रता की सुरक्षा हेतु जिस प्रशार से सोमा की मत्यंत आवश्यक है उसी प्रकार प्रखण्डता के लिये प्रान्तरिक सुरक्षा भी मस्तृत्पूर्णं है । यह ग्रत्यंत चिन्ता विषय है कि देश में जातिवाद, भाषावाद, साम्प्रदायिकता, प्रान्तीयता तथा श्वेतीयता की भावना बर्डे रही है। इस प्रकार की

भावना से प्रेरित व्यक्ति तथा शक्तियो देश में घुणा भेद तथा हिंसा का धाता-वरण उत्पन्न कर रही हैं जो ग्रस्यंत घातक है। प्रसन्नता की बात है कि सरकार साम्द्रादायिक तथा हिसा उत्पन्न करने वाली शक्तियों को नियंत्रण में लाने लिए कृत-संक**र**प है ग्रीर कार्यरत हैं । मेरा ग्रन्रोध हैं कि जिस प्रकार से राष्ट्रद्रोही करने वाले व्यक्तियों की शक्तियों दढता श्रीर कठोरता के साथ निर्ममता-पूर्वक दमन किया जाये ग्रीर इस प्रकार कठोर दंड दिया जाना चाहिए कि जिससे कि इस प्रकार के कुचक करने वाले व्यक्पितयों घौर शक्तियों को उससे शिक्षा प्राप्त की हो सके । इस तग्ह से भविष्य में कोई भी राष्ट्र-द्रोह करने का साहस ही न कर सके वरन् कल्पना भी न कर सके । माननीय सदन इस बात से सहमत होगा कि धर्म, भाषा, श्रौर प्रांत से देश बहुत बड़ा है । सरकार इस मृल्य पर, सरकार को ग्रान्तरिक सुरक्षा स्थापित करनी चाहिए जिससे कि भारत की स्वंतंत्रता, प्रखण्डता घोर प्रमुसत्ता की रक्षा हो सके । श्रीमन्, सम्मानित सदन इस बात से सहमत है कि किसी भी राष्ट्र की भाषिक उन्नति निम्न बातों पर निभंर होती है :---

- (1) उत्पादन में वृद्धि हो, उत्पादन व्यय में न्यूनता लाई जाये ,
- (3) मुल्यों पर नियंत्रण बना रहे
- (4) सार्वजनिक वितरण विस्तार किया जाना चाहिए भीर विकास की गति को बनायें रखा तथा उत्पादक को उत्पादन मूल्य प्राप्त हो सके।

प्राकृतिक प्रापदायों घौर संसार के ग्रायिक संकट का भारत की ग्र**वं-**ण्यवस्था पर प्रभाव पड़ना स्वाभाविक **प्रत्यंत गंभीर परिस्थितियों में विश्व का** सर्वश्रेष्ठ प्रधान मंत्री श्रीमती इंदिरा गांधी के नेतृत्व में ग्राधिक मोर्चे पर सफलता

प्राप्त हुई है। घीर भारत समृद्धि की श्रोर निरन्तर श्रग्रसर हो रहा है। मेरा अन्रोध है कि देश में समाजिक श्रीर मार्थिक विवमतात्रों को समाप्त करने के लिये धनी श्रीर निर्धन की खाई को पाटने के लिये देश में जो नबराबरी है उसको बत्स करने के लिये क्रान्तिकारी श्राधिक करम उठाये जायें। जिस प्रकार से भ-स्वामियों से उनकी धरती छीन कर भूमि-हीनों में वितरित कर देने का महान कार्य किया गया है उसी प्रकार मैं सरकार से भन्रोध करंगा कि देश के जो धनी व्यक्ति हैं उनके धंधों और उनके धन को छीन कर निर्धन व्यक्तियों में और बेकार नव-बुबकों में वितरित करने का पूनीत कार्य करना चाहिये। श्रीयन्, किसी भी सर-कार का यह कतं<sup>द्</sup>य है कि राष्ट्र के समस्त नागरिकों को उन्नति करने का अवसर प्रदान करे परन्त यह भी धावश्यक है कि जो दलित हैं, शोषित है, जो सर्वेष्टारा है उसका विशेष ध्यान दिया जाना षाहिये। साथ ही म्रार्थिक दृष्टि से पिछड़े हुए वर्ग के खोगों की सामाजिक भीर ग्राबिंग उम्नति की भीर विशेष ज्यान विया जाना चाहिये। यह प्रसन्नता की बात है कि हमारी जनप्रिय नेता प्रधान-मंत्री श्रीमती इंदिरा गांधी को अनुसूचित जातियों, श्रनुस्चित जनजातियों मार्थिक दृष्टि से पिछड़े हुए कमजोर वर्गी' की भ्रोर उनका विशेष ध्यान है उनके द्वारा घोषित बीस सुत्री कार्यकम के द्वारा निर्धन तथा दुवेल वर्ग की भलाई की धोर विशेष ध्यान दिया गया है। प्रावश्यकता इस बात की है कि प्रभी तक उनके कल्याण के लिये जो भी नियम बनाए गये हैं जो कार्यंक्रम बनाये गये है उनका पूरा लाभ उनको मिल सके, इसके लिये हमें उपाय खोजना होगा।

अनुसूचित जातियों भीर अनुसूचित जनजातियों की भांति महिलाओं की

भी समस्याओं की बोर ध्यान दिया जाना / श्रनिवार्य है। मान्यवर में समझता हं कि जब से इस सुष्टि की रचना हुई है तब से आज तक यहिलाओं का जितना शोषण हुआ है उसे भक्तों में नहीं व्यक्त किया जा सकता है। कभी घेसती के रूप में जलायी गयी, कभी जीहर की ज्वाला के रूप में जलायी गयीं, कभी स्टोव से कभी स्प्रिट से जलाबी जाती हैं। यह मान्यवर, मानव के लिये कंजक है। मैं आशा करता हं कि हम लोगों को इस बात के लिये प्रयास नरवा चाहिये। सभी दलों को लेकर इस विशा में इयास करना चाहिये कि सुमारी जो माताएं हैं, बहुने है बेटियां हैं उनके शील की रक्षा हो सके, वे समाज में सम्मानपूर्व जीवन बिता सकें भीर इसके लिये सबसे महत्वपूर्ण बात यह है कि जब तक हम महिलाओं को शार्षिक स्वतंत्रता नहीं प्रवाद करते हैं तब तक कोई भी बात सोचना केवल कल्पना होगी।

इसके साथ ही में प्रनुरोध करना चाहुंगा कि देश में शिक्षित बेरोजगारों की संख्या में निरंतर वृद्धि होती जा रही है भीर यह किसी भी राष्ट्र के लिये भातक है, मन्दंत चिन्ता का विषय है, क्योंकि भाज का को नवयुवक है वह राष्ट्र का भावी कर्णधार है। उसकी भोर विशेष रूप से ध्यान देना होगा। तो इस बात के लिये हमें बोजवा बनानी चाहिये **कि किस प्रकार से देश** के जो बेकार भौजवान हैं उन सबकों रोटी मिल सके, रोजी मिल सके भीर इस प्रकार की शिक्षा प्रणाखी देश में लागू की जाय कि जिससे कि भविष्य में बेकार नौजवान न पैदा हों भीर इसके लिये जैसा कि सभी इस सम्मानित सदन के कुछ सम्मानित सदस्यों ने सुझाव दिया है कि व्यावसायिक शिक्षा की मोर ध्यान दिया जाना आव-श्यक है।

्र श्री डा० हद्र प्रता्प सिंह] श्रीमन, हमारी एक सबसे गंभीर समस्या दानव की भाति बढ़ता हुई जन-्**संस्था**ंकी समस्या है त मैं समझता है ं न्यह समस्या केवल भारत की समस्या नहीं .है. विश्व के लगभग समस्त देशों - यह समस्या है। इस समस्या का हमें ्रिनराकरण करना होगा । मैंने विगत वर्ष ानीं भी इस सम्मानित सदन में धोलते ा**हर यह** कहा था कि इस बात के राष्ट के जितने भी राजनीतिक दल सब लोगों को अपने राजनीतिक महों को ...**डोड कर** राजनीतिक उद्देश्यों से -अपर · डठकर, एक होकर इस दिशा में प्रयास करना होगा। इस बात का प्रयास करना डोगा जिससे कि देश के ग्रन्दर परिवार नियोजन के लिये एक ग्रन्कुल वातावरण बन सके और इसके लिये जनप्रतिनिधियों ुको, भ्रधिकारियों को, कर्मचारियों को, - **आ**ञ्चापक वर्ग को, सब लोगों को मिल णल कर काम करना चाहिए। हमें स्वयं उदाहरण उपस्थित करना चाहिये कि जिससे कि दूसरे लोगों के लिये जनता के ्रिये मार्गदर्शन उससे हो सके । इसके ्रिये मैं यह भी कहना चाहता हूं कि यह तभी संभव होगा जब इस परिवार नियोजन के कुार्यक्रम को एक जन-धान्दोलन का स्वरुप प्रदान किया जाय। जहां तक मेरा व्यक्तियत विचार है. श्रीमन, मैं तो इस विचार का हं कि भव भारतवर्ष में ऐसी परिस्थितियां उत्पन्न हो चुकी हैं कि जिसमें कि यह आवश्यक है कि किसी भी परिवार में जब दो बच्चे छत्पन्न हो जायं तो उसके पश्चात परिवार नियोजन को हमें श्रनिवार्य करना होगा। क्योंकि हमारी व्यक्तिगत भाकाक्षाभों से राष्ट्रबहुत बडा है। यह मेरा व्यक्तिगत विचार है कि हमें इस दिशा में भी विचार करना होगा।

श्रीमान, मैं इस सम्मानित सदन का ग्रधिक समय नहीं लेना चाइता। सम्मानित

सदन इस बात से सहमत होगा कि प्रधान मंत्री जी के विदेशों के दौरे से विशव सम्दाय के साथ हमारे संबंध मधर हए हैं। जिन देशों के साथ में हमारे संबंध पहले से मधर थे वे और प्रधिक प्रगाद हुए हैं, जिन देशों के साथ हमारे संबंध मधर नहीं थे वे भी मधुरता की स्रोर बढे है। जिन देशों के साथ हमारे संबंध ग्रन्छे नहीं थे उसमें भी भ्रच्छे होने की दिशा में प्रयास हो रहा है। साथ स्रभी भारत की धरती पर जो एशियाड का स्रायोजन हस्रा उससे भी भारत का सम्मान ग्रंत-राष्ट्रीय जगत में बहत ऊंचा हम्रा है। मैं उसके लिए प्रधान मंत्री जी को भौर एसियाड के ग्रायोजन को सफल बनाने में ग्रादरणीय राजीव गांधी जी जो संसद सदस्य हैं श्रौर जो हमारी ग्रखिल भारतीय राष्ट्रीय कांग्रेंस के महामंत्री भी हैं. जो उन्होंने भमिका ग्रदा की हैं. उसकी जितनी सराहना की जाए, वह कम है। उससे हमारे ग्रादरणीय राजाव गांधी जी के कुशल नेतत्व का परिचय मिलता है। साथ ही साथ में यह भी कहना चाहता हं कि हमारी विश्व की सर्वेश्वेष्ठ प्रधान मंत्री श्रीमती इंदिरा गांधी के नेतत्व में भारतवर्ष एक भ्रात्म-निर्भर भीर स्वाभिमानी राष्ट के रूप में विकास कर रहा है।

ंश्रीमन्, ग्रंत में में ग्रापकी ग्रनुमति से हिन्दी की एक इबाई पढ़ कर ग्रपनी बात को समाप्त कर्गा।

"घुणा बढ़ रही है, ग्रमा चड़ रही है, मनुज को जिलामो, दनुज को मिटाम्रो, दिये से मिटेगा न मन का धरा को उठाभ्रों, गगन को झुकाभ्रों।"

राष्ट्रपति जी ने ग्रपना ग्रभिभावण हिन्दी में दिया । उसके लिए मैं उन्हें विशोष रूप से धन्यवाद देते हुए, में श्री मौर्यं जी द्वारा प्रस्तुत धन्यवाद के प्रस्ताव का हृदय से समर्थन करता हूं भीर भापने मझे इतना अधिक समयं अपने विचारों को प्रकट करने के लिए दिया, इसके लिए में आपके प्रति भी हृदय से आभार प्रकट करता हूं।

श्री ग्रंश्विनी कुमार : माननीय उप-सभाष्यक्ष महोदय, राष्ट्रपति महोदय ने देश के बारे में बहुत कुछ कहा, परंतु सुरक्षा की दृष्टि से एक ग्राधी लाईन में ही सारा काम खत्म कर दिया ।

मेरे माननीय मित्र रुद्र प्रताप सिंह ने देश की सुरक्षा के बारे में ग्रब कुछ बातें कहीं । उन्होंने पाकिस्तान से लगी सीमा की बात कही श्रीर उन्होंने चीन की भी चर्चा की मैं सदन का ध्यान पूर्वी पाकिस्तान की सीमा की भ्रोर खींचना बाहुता हूं, जिधर सुरक्षा प्राज है, यह कहना ग्रसम्भव है । वह सीमा हमारी 🔪 पूर्णतया असुरक्षित है । आज भी पैतीस साल के बाद भी कहां बंगला बत्म होता है, कहां भारत प्रारम्भ होता है, इसकी कोई विधिवत व्यवस्था नहीं है। एक इंच भी नो मैंस लैण्ड की चीज नहीं है । इसलिए तस्करी तथा घुसपैठ के लिए पर्याप्त सुविधा है भीर भाज चो समस्याएं उधर हो रही हैं, उसको एक अकार से पापुलेशन अभैशन, जन-समृह श्राक्रमण बंगला देश से भारत पर हो रहा है जिसके लक्षण ग्रसम की चर्चा तो में बाद में करंगा-बिहार में लक्षण दिखाई बेने लग गये हैं, बंगाल में दिखाई देने लग गये हैं भीर भभी मेरे मित्र बता रहे थे कि नैनीताल के पास खतिमा भौर भाजपुर के बीच में बहुत बड़ी संख्या में नोग ग्राकर तुरंत बसे हैं।

बिहार के बारे में कुछ ग्रांकड़े मैं श्रापके सामने म प्रस्तुत करना चाह्ता हूं। सारे देश की जनसंख्या

बिहार की सम्पूर्ण जनसंख्या 1971 से 1981 के बीच 23.9 प्रंश बढ़ी है, परंतु जो हिस्सा बंगला देश के बिलकुल निकट है, वहां के प्रखंडण: ग्रांकड़े मेरे सामने हैं, में उनके अनुसार बता सकता हूं कि किशनगंज में 30.02 बढ़ी हैं, कुर्सी कांटा की, 30.84 बढ़ी है जबकि सम्पूर्ण बिहार की ब्लाक की वृद्धि दर 23.9 है। यह जो 13 प्रतिशत और 7 प्रतिशत प्रधिक है, स्वाभाविक इससे लगता है कि यह स्वाभाविक ग्रोथ नहीं है । यह बाहर से भ्राकर लोग बा रहे हैं । इतना ही नहीं, ग्रगर वे लोग हैं कि यह जनसंख्या सब लोगों की बढ़ी है, तो उस जनसंख्या का विभाजन धर्म के मानने वालों के ग्राधार पर भी मेरे पास है । किशनगंज के अंदर जो मसल-मान धर्मावलंबी हैं जन की संख्या बढ़ी है 64.5 प्रतिशत ग्रीर कुर्साकांटा में 44.7 प्रतिशत बढ़ी है। यह आंकड़े बतला रहे हैं कि बिहार में भी बड़े पमाने पर घुसपैठ हो रही है भौर यह घुसपैठ श्रांकड़ों के श्राधार पर मैं ने केवल दो प्रखुडों की रखी हैं। राजमहल में भौर संथाल परगना में हों रही है, छोटा नागपूर में हो रही हैं। इस भोर सरकार को ध्यान देना चाहिए नहीं तो एक विचित्र स्थित उत्पन्न होगी कि जो भाज भासाम की स्थिति हुई है वही और स्थानों पर हाल होगा । श्रासाम में पार्टिशन के बाद लोग भारी संख्या में भाने बारम्भ हो गये थे भौर वह चीज भाज तक चली म्रा रही है । भ्रभी 24 नवम्बर को हमारे गृह मंती धौर सुरक्षा मंती वहां गये । उन्होंने घोषणा की कि सीमा पर सुरक्षा हो रही हैं भीर कोई भा नहीं सकता है। म्राने की कोई सुविधा नहीं हैं। परन्तु 5 दिन के बाद उस पुरक्षा के स्थान पर गया था, उसी सीमा के स्थान पर गया था । यहां के गृहु मंत्रालय को लिख कर गया था श्रीर

[औ प्रश्विती कुमार] प्रासाम के चीफ सेकेटरी को लिख कर गया था नि दो संसद सदस्य जा रहे हैं। में और हुमारे मिल्ल जा रहे हैं उनके लिये प्राप सुरक्षा की व्यवस्था कीजिए। इस प्रकार की सूचना उन को दी थी। दुर्भाग्य से हुम ने लिखा था कि हुम लोग 29 नवम्बर को जायेंगे लेकिन वहां पर इस प्रकार की सूचना गयी कि 30 नवम्बर को जायेंगे। शाम को तीन बजे के लगभग हम लोग वहां पहुंचे । गांव में गये । सीमा पार की है, लेकिन कुछ पता नहीं चला कि कहां बंगला देश श्रारम्भ हो गया और कहां भारत की सीमा समान्त हो गयी । जब दिन वहाड़े बाहर के लोग इस तरह से मा जा सकते हैं तो सीमा पार करने का जिसका इरावा हो उस को क्या सकावट है। मेरे मित्र जसवंत सिंह जी ये । उन्होंने महा कि हम तो बंगला देश में घा गये तो क्या करें। उन्होंने एक सिगरेट पी श्रीर फिर वे वापस म्रा गये । जब हुम दिन वहाड़े बहुां इस प्रकार से जा सकते हैं तो उन लोगों को यहां भ्राने में क्या रुकावट है । बंगला देश में एक परिस्थिति है वहां की प्राधिक स्विति को और जनसंख्या को ले कर। बहुां की ग्राधिक स्थिति बहुत खराब है

भीर जनसंख्या का घनत्व बहुत ज्यादा है,

भारत से बहुत ज्यादा है । इसलिए प्रास

पास जद्दां खानी जमीन मिलती खा

रही है पहाँ लाखों की तावाद में लोग

भा रहे हैं। क्या भारत सरकार इसके

लिये कुछ सुरक्षा की व्यवस्था नहीं करेगी ? क्या वह इस जनसमूह के भाक्रमण पर

विचार करेगी । दुख यह है कि इस जन-

श्राक्रमण की घोर सरकार ध्यान नहीं

दे रही है। सरकार के श्रंदर बैठे हुए

कुछ ऐसे तत्व हैं जो इन माक्रमणकारियों

को, इन विदेशी घुसपैठियों को निमंत्रण दे रहे हैं । उन के कहने पर यह लोग

था रहे हैं घीर उन को सुरक्षा प्रदान की

जा रही है भीर उन का स्वागत किया जा रहा है। पूर्णिया जिले में इस बात का पता सिया गया और यह बी० ही० भी० भीर एस० डी व श्रोव के शांकड़े हैं। जनसंख्या के शांकड़े मैं ने घापके सामने रखे भीर फिर भी विद्वार के मुख्य मंत्री कहते हैं कि कोई पुसपैठ नहीं हो रही है। प्रांकड़े यह बता रहे हैं लेकिन बिहार कांग्रेस पार्टी के जो लोग उसी क्षेत्र के रहने वाले हैं उन को यह दिखाई नहीं देता । ऐसे ही घासाम में यह घुसपैठ 1954 से प्रारम्भ हो गयी षी । 1957 में लोक सभा में इस संबंध में प्रक्त उठाया गया श्रीर इस बारे में बराबर प्रश्न उठा है। हमारे कांग्रेस के नेता कहते थे, उस समय भी कहते ये घौर शाज भी कहते हैं कि बुसपैठ नहीं हो रही है। ग्रगर भासाम में धुसपैठ नहीं हो रही थी तो फिर 1985 के पंदर पाकिस्तानी इंफिल्ट्रेशन प्रिवेंशन की योजना नमों बनायी गयी । यह योजना केन्द्रीय बरकार ने बनायी बी । योजना बनी भीर केन्द्रीय सरकार ने बनायी । 3 लाख 80 हजार लोग विदेशों से धाये हैं यह सरकारी आंकड़ों में भाप के सामने रखा गया है। नया निया गया उस बारे में ? क्योंकि वह श्रधिकांश सीग कांग्रेस के घोट बैंक हैं इसलिये उनको दलगत स्वार्ष के लिये देश के हित को बलिदान करके उस समय रखा चनको निमंत्रण दिया गया **भौ**र **भाष** बही स्थिति होती चली जा रही है। आज में बहुत भारी दिल से परन्तु बहुत गंभीरतापूर्वंक कहुना चाहुता हूं कि सदन को इस पर विचार करना चाहिए, देश को इस समस्या पर विचार करना चाहिए । इंदिरा जी, हमारी प्रधान मंत्री जी ग्रभी ग्रासाम गयी थीं । उन्होने बहुत भाषण दिये जन सभाभों में भौर आखिरी भाषण में जो कुछ कहा, जो सुर्खी प्रख-बारों में छपी वह थी "माइनारिटीज, लिग्विस्टिक ऐंड एचिनिकल, वी विल

सेन देम ।" बहुत श्रम्छी बात है । माइना-रिटीज की सुरक्षा होनी चाहिए, यह दूर भारतीय का कर्तंच्य है, परन्तु उस सुरक्षा को श्रदान करने के खोभ में क्या उस बोट बैंक के लोभ में श्राप श्राने वाली जनसंख्या को, श्राने वाली पीढ़ी को इन इंफिल्ट्रेटर्स के पास गिरवी रखते चले जायेंगे ?

उनके द्वाध देश की सत्ता सींपते चबे णायेंगे । विदेश से नागरिक आएं और मसीवत में प्राएं, स्वागत है। उनको रखा जाए, उनको खिलाया जाए, पिलाया जाए परन्त् रात के श्रंधेरे में उनको चुपचाप बोटर लिस्ट में दाखिल कर दिया जाए सो ठीक महीं है। वोटर लिस्ट में बिस व्यक्ति का जिस बन्त नाम लिख दिया जाता है तो उस समय इस देश के मानिकों में उसका एक हाथ हो जाता है देश की सरकार बनाने में उसका हाथ हो जाता है। एम॰ एल॰ ए॰ चुनने में, एम॰ पी॰ चूनने में उसका हाय हो जाता है। एम पी चुनने का श्रधिकार जब मिल जाता है तब उसका प्रधान मंत्री तक चुनने का मिनार हो जाता है। विदेशियों का स्वागत सर्वेव भारतीयों ने किया है। तीसरी शताब्दी में किया है। जब इस्लाम से लोग केरल में ग्राए ये तो उनका स्वागत हुग्रा या, पारसियों का स्वागत हुन्ना ईसाइयों का स्वागत हुन्ना। एक भी कोई मुसीबत में मारा यहां आया हो तो उसका हुम स्वागत करने के लिये तैयार हैं। हम चाहते हैं कि वे ग्राएं परन्तु हुमारे ग्रतिथि बन कर श्राएं । परन्तु ग्राने के बाद वह हमारे मालिक बन जाएं हमारे ऊपर राज करने लग जाएं भीर भगर यही शासन की नीति है तो इससे हमारा मतभेद है (ग्यवधान)

हा॰ मदन मोहन सिंह सिंहू ! कोई भी मंत्रीयण यहां नहीं बैठा हुआ है। मेरी राय है कि त्रगर आप मुनासिन समझें तो इस सबन को स्विगत कर दें। क्योंकि कोई मंत्री नहीं है हम लोग बैठे हैं। आपकी आज्ञा का पालन कर रहे हैं। आपके आवेशों का पालन कर रहे हैं। मंत्री सारे गायन हैं (क्यवधान)

श्री कल्पनाय राय : ग्रभी सदन में विरोधी वल का एक भी नेता नहीं या : (ध्यवधान) में भापकी बात की मान रहा हूं।

ज्यसमाध्यक्ष (भी लाडली मोहन निगम) । एक्सप्केनेशन मत दोजिए ।

भी प्रश्विनी चुनार । प्रभी मैंते ण। बात कही है बहुत गंभीरता से भीर भरे विल से कही है। जो प्रसम में घटनाएं हुई हैं उसका मैं थोड़ा सा जिक श्रापके सामने करना चाहता हूं। ग्रसम के लोगों ने चुनाव का बहिष्कार किया, सभाएं कीं, जलूस निकाले श्रौर चुनाव प्रणाली में विष्न डाल रहे थे तो सरकार ने उन पर फायरिंग की। गृह मंत्री जी ने कहा कि 124 लोग मारे गए । परन्तु 12 तारीख से जिस समय प्रधान मंत्री माले गांव की सभा को एब्रेस कर रही थीं वहां गोहाटी से 30 किलोमीटर दूर समरिया छत के भंदर बंगाल से आए हुए लोगों ने वहां के असमिया लोगों पर हमला किया। 14 लोग मारे गये, सैंकड़ों घायल हए, श्रीर सैकड़ों के घर जलाये गये। उसी समय 12 तारीख को नवगांव, लोहारी-घाट मोरोगांव पर भी इसी तरह से बंग्ला देश से ग्राए लोगों ने हमला किया। हो सकता है वह चुनाव में बाधा पहुंचा रहे हों ग्रौर ये चुनाव चाहते हों, थोड़ा बहुत संझट हो सकता है। पर उस दिन नवगांव के पास? लोग मारे गए, सैकड़ों

्रिशो प्रक्षिती कुमार] बायल हुए और सैंकड़ों घर जलाये गये। (इंग्यवधान) समय की घटी। दो सिनट भीर दे दीजिये.।

उपसभाष्यक (श्री लाडली मोहन निगम): दो मिनट ग्रापके थे ग्रौर भ्रापते 11 मिनट ले लिये हैं।

🖰 ंश्री प्रश्विनी कुमारः दौ मिनर्टे ग्रीर ः दे दाजिए। 17 A.M.

उसो प्रकार डिकपुर कस्टोटायुएंसी में हुमा। डिनपुर कंस्टाट्यूएंसी के मंदर मनं का झगड़ा नहीं बलिक बंगाली हिन्दू भीर बंगाला मुसलमान मिलकर' ग्रसमियां गांव जलाना चाहते थे। जो लोग पकड़े गये तो पुलिस के पास गये सहायता करे। मुलिस सहायता पर नहीं जाती। जो लोग पकड़े गये उनको कांगेस (ग्राई) के उस क्षेत्र के कैंड:डेट ने थाने में जाकर छुड़वाया। मैं सारी लिस्ट नहीं पढ़ता। 14 तारोख को नवगांव में हुआ, बेल-गरी में हुम्रा, डमडु में हुम्रा, सिन्सुखिया में हुग्रा, गोग्रालपारा में हुग्रा। 14 तारीख रात को गोग्रालपारा मोगों पर हमला कर दिया। लोग दौड़े हुए डिस्ट्रिक्ट मजिस्ट्रेट के पास गए प्रातः होते ही तो डिस्ट्रिक मजिस्ट्रेट ने कहा कि हमारे पास बहुत काम है इलेक्शन का। भ्रापको सुरक्षां की हम कीई ध्य-वस्था नहीं कर सकते। सब जगह से सब श्रधिकारियों का यही जवाब मिला रहा था। में मानता हूं कि असम के लोग एजिटेशन कर रहे थे ग्रौर सरकार के ग्रधिकारी नाराज ये। गोलियां चलाई ग्रगर उन्होंने संघर्ष पर गोली चलाई तो मैं इसको नजरग्रंदाज करता हूं। जब घर जनाये जा रहे थे, मारा जा रहा था तो सरकारी अधिकारी यह कह रहे थे यह काम तुम कर गहे हो, तुम जला रहे 'हों हम तुम्हारी सुरक्षा नहीं 22 तारीख को गोत्रालपारा में क्या हुआ़ ? जब लोग वहीं के डी सी के पास .गए तो उसने कहा कि मैं कुछ नहीं कर सकता । मैं नहीं बचाऊंगा । यह ग्रसम इयार पी राञ्कलस श्रीर सी 7 P.M.

मारपाट हो रही थी। इन दंगों हजारों लोग गए । मारे श्रभयपुरो में यही हुन्ना। एक जगह एक पैटनं था। हम स्वंय वहां गए थे। 18-19 तारीख को लोहारी घाट के पास 34 जली हुई वाडीज मिलीं। कितने ही घायल नीगांव श्रस्पताल में पहुंचे। सात हजार लोग रिलीफ कैम्पों में पड़े हुए हैं। ग्वालपाड़ा के रिलीफ कौम्प में लोग पड़े हुए हैं। सरकार की भ्रोर से एक दाना भी रिलीफ का नहीं दियागया। लोगों को जनता ने खिलाया। इसी प्रकार से कितने ही लोहारीघाट, मोरी, जोरहाट ग्रांदि स्थानों में मारे गए। नेली में 18 तारीख को भयंकर दुर्घटना हुई। ये सब ऐसे क्षेत्र हैं जो एक दूसरे से एट चंड हैं। मैं नेली की भयंकर दुर्घटना की भत्संना करता हूं। प्रन्तु शाम को वहां परं सी० भार० पी० पहुंची । सरकार की मोर से रिलीफ कैम्प खोला गया और सोगों को सहायता पहुंचाई गई। मैं इसका स्वागत करता है। में सिफं यह कहना चाहता हूं कि 12 तारीख से 19 तारीख तक नोगों को सुरक्षा नहीं प्रदान की गई, इसका क्या कारण या? क्या इसका मतलब यह है कि अगर बंगलादेशी मारा जाय तो उसको सहायता दी जाएगी भौर भासामी मारा जाए तो उसको सहायता नहीं दी जाएगी ? एक्चुल घटना के तथ्य क्या है, इसका पता लगाया जाना चाहिए। सदन का एक डेलीगेशन वहां जाए भीर इन सारी बातों को देखे। इसका परिणाम क्या हो रहा है? धासाम देश के साथ

ः जुड़ने के धजाय अपने घाव खाकर वैठा हुआ है। इसलिए ग्रावश्यकता इस बात की ं है कि सरकार दलगत स्वार्थों से अपर उठकर जो लोग मारे गये हैं, जिनके घर ंजला दिये गये हैं उनको राहत पहुचाये। ंवहां पर किसी का पिता मारा गया है, किसो का चाचा मारा गया है ग्रीर किसी का भती जा मारा गया है। कई लड़कियां गायब हैं स्रोर वे स्राज तक नहीं मिली हैं। इसलिए मैं सरकार को और प्रधान ं मंत्रीजी को यह सुझाव देना चाहूंगा कि ं जैसा उन्होंने लोक सभा में कहा कि वे सारे देश को जनता को पुत्रवत समनती हैं, ग्रपने बच्चों के समान समझतो हैं, इसलिए उनको वैसा ही व्यवहार, बसबर का ध्यवहार सब के साथ करना चाहिए। माता को एक पुत्र अधिक प्यारा हो सकता है क्योंकि उसने उनको बांट दिया, लेकिन वूसरे पुत्र के प्रति भी माता का मातुस्व बना रहना चाहिए चाहे उसने चुनावों का बहिष्कार किया हो। दोनों की पीठ पर हाथ रखा जाना चाहिए। चुनावों में एक कांस्टिट्यूएन्सी में किसी को सिर्फ 426 ही वोट मिले हों, लेकिन वह भगर चुन कर भाजाता हैती उसका फर्ज बनता है कि सब के साथ समानता का व्यवहार करे। हम चाहते हैं कि सरकार की तरफ से ब्रासाम में राहत के कार्यं शीघ्र शरू किये जाने चाहिए।

उपसमाध्यक्ष (भी लाडसी मोहन निगम) : श्रापका दो मिनट का समय था, नेकिन श्राप 17 मिनट ले चुके हैं। धब ग्राप समाप्त कीजिए।

श्री ग्रश्विनी कुमार। इसलिए सरकार को दलगत राजनीति से ऊपर उठकर सब की भलाई के लिए कार्य करना चाहिए। भव सरकार कहे कि जीत तो हम गये हैं क्योंकि यह कांस्टिट्यूशनल नेसेसीटी थो, लेकिन जब हम एसेम्बली को ससपेन्ड एनीनेशन में रखेंगे श्रीर लोगों से झात- चीत करेंगे भ्रोर इस प्रोबल्म को सोल्ब करेंगे। में श्रापसे धर्ज करना चाहता हूं कि रिलीफ देने की वहां पर सख्त जकरत है।

वहां पर लाइफ सेविंग इंग्स नहीं हैं। परसों गृह मंत्री जी ने कहा कि हुमें लाइफ सेविंग ड्रग्स भेज रहे हैं। मैं इसका स्वागत करता हूं। बहुत बड़े पैमाने पर शंध्य से भी घ्र वहां पर दवाइयां भेजने की जरूरत है, रिलीफ देने की जरूरत हैं। जो भेद-भाव 12 तारीख से 19 तारीख तक बरता गया है, चुनावों के क्षाद वह भेदभाव नहीं बरता जाना चाहिये। जिन लोगों के घर जले हैं, उनके घर बनाये जाने चाहिये, और उनको बसाया जाना चाहिथे. घायलो की मरहम पट्टी वरने की व्यवस्था की जानी चाहिए। भ्रापको वहां पर दो-तिहाई बहुमत मिल गया है । मैं प्रधान मंत्री का ध्यान और सरकार का ध्यान पूर्वांचल की तरफ खींचना चाहता हूं भ्रौर यह कहना चाहता हूं कि यह जो पोपुलेशन एग्रेशन हो रहा है, ग्रगर भाज उसकी सुरक्षा नहीं हुई तो भविष्य में वह देश के लिए एक महान संकट खड़ा कर सकता है। जैसा कि सी॰ पी एम के सदस्य महोदय ने कहा, इसभे चर्च भी इन्बोल्व हैं भीर चायना भी इन्बोल्व है। बड़ी बड़ी शक्तियां प्रसम को तोडकर, पूर्वाचल को तोड़कर भारत से ग्रलन करना चाहती हैं। मैं ग्राप सब से निवेदन करना चाहता हूं कि ग्रसम को भारत का धंग रखने के लिए, पूर्वान्चल की सुरक्षा के लिए सभी दलगत स्वार्थ से उठें और श्रसम को बचायो भीर इसके प्रन्दर श्रीमती इंदिरा जी हीलिंग टच दें, इन शब्दों के साथ मैं ग्रापको धन्यदाद देता हूं।

भी शान्ति त्यांगी (उत्तर प्रदेश):
उपसभाष्यक्ष जी, महामहिम राष्ट्रपति के
अभिभाषण पर इस सदन में चल रही

[श्री शान्ति स्यागी] बहुस में बोलने का ग्रापने मुझे ग्रवसर दिया है इसके लिए मैं प्रापका बहुत माभारी हूं और मैं माभारी हूं माननीय नेता सदन का कि मुझे प्रवसर मिला।

श्रीमन्, में माननीय वी० पी० मौर्य नी द्वारा प्रस्तुत धन्यवाद के प्रस्ताव का समर्थन करने के लिए खड़ा हुन्ना हं। मुझे इस बात का आक्वर्य है और इस बात पर खेद है कि हमारे विपक्ष की कुछ पार्टियों के माननीय सदस्यों ने संसद् में महामहिम राष्ट्रपति के प्रभि-भाषण का खुलकर बायकाट, बहिष्कार किया । श्रीमन्, इस के बाद इस सदन में जो बहुस हो रही है, उस बहुस के स्तर को, उस बहुस के स्टैंडर्ड को घटिया किस्म की बनाने की कूचेच्टा की जा रही है। इस पर लज्जा मानी चाहिये। मुझे इस पर प्राप्त्यर्थ मैं प्रापके जरिये, श्रीमन्, इनसे पूछना चाहता हूं कि इस सदन में सभी दलों के, विपक्ष के माननीय सदस्यों, को भी अपनी राय रखने के लिए, अपने ख्यालात का इबहार करने का पूरा अधिकार है और भवसर है और वे बोल भी रहे हैं। तो उस वक्त जब राष्ट्रपति का श्रभि-भाषण हुन्ना तो उस वक्त क्या मौका शा जो उसका बहिष्कार किया जब कि उन्हें सदन में श्रपनी बात रखने का पूरा श्रक्तियार है । मैं उनसे यह पूछना चाहता हूं बी० जे० पी० के जो एक नेता कल बोले थे कि यह कौन सा मौका था इस देश के नेता और हमारे देश की प्रधानमंत्री श्रीमती इंदिरा गांधी पर झुठे श्रारोप लगाने का, जो कि श्रापने बहस के दौरान लगाये । इसका श्रवसर क्या था ? राष्ट्रपति की ग्रोर से देश के लिए जो नई नीति रखी गई हैं, श्रभिभाषण में, उसकी श्रालोचना उन्होंने नहीं की भीर जो सत्ताधारी पार्टी है

उसके नेता के ऊपर झुठे ग्रारोप लगाने की क्रुचेष्टा की जा रही है। श्रीमन्, यह इस बात का सबूत है कि श्रपोजिशन की जो पार्टियां हैं वे कांग्रेस के नेता भौर देश की नेता, प्रधानमंत्री श्रीमती इंदिरा गांधी से व्यक्तिगत रंजिश रख रहीं हैं। मैं पूछता हूं कि प्रधानमंत्री पर भुठे आरोप लगाने से क्या देश की जनता पर कोई असर पड़ेगा ? इंदिरा जी पर इसका कोई ग्रसर नहीं पड़ेगा । वेश की जनता भी गुमराह नहीं होती है। इस बात को सर्वेष याद रिखये कि यह बात पहले भी हो चुकी है धौर इस सदन में कुछ मर्यादाओं को तोककर बात करने की कोशिश की गई है, मैं इसका विरोध करता हं श्रीर इसकी भर्खना करता है।

श्रीमन्, राष्ट्रपति जी ने ग्राज के भारत की भाषिक, राजनैतिक, सामाजिक समीक्षा अपने अभिभाषण में की है, हम उसका स्वागत करते हैं। जो समीका की गई है वह ठोस तथ्यों पर म्राधारित है भीर इसलिए उन्होंने भपने मिभभाषण में कि जो तरक्की हुई है, वह क्या है भौर जो खामियां हैं, कमियां हैं हुमारी मीति के कार्यान्वयन में उसका भी उल्लेख किया गया है, हम उसका स्वागत करते हैं।

देश के निर्माण की बुनियाव के कार्य में राष्ट्रपति जी ने सभी दलों, पूरी जनता श्रीर संसद से सहयोग मांगा है। इस बात पर विशेष तौर से हम स्राभार प्रकट करते है। लेकिन विपक्ष की कुछ पार्टियां भारत की नई तस्वीर देखना पसंद नहीं करती । देश की झोर से वह श्रांखें बंद किये हुए हैं। वह सौ साल पहले के नंगे ग्रीर भूखे हिन्दुस्तान को देखना चाहते हैं। जो जानबृक्ष कर, मन्द्रा बने उसका कोई इलाज दुनिया में

नहीं है। लुकमान हकीम के पास भी इसकी दवा नहीं । श्रीमन्, एक जमाने में हम भ्रनाज के लिए श्रमरीका के दरवाजे पर खड़े रहते थे भाज हम 134 मिलियन टन पैदा कर रहे हैं। ग्राज हम खाद्यान्न में स्वावलम्बी बन गये हैं। क्या यह कोई उपलब्धि नहीं है। मैं पूछता हुं कि जिस देश में गोबर की खाद के इलावा न कहीं प्रोडक्शन या फर्टिलाइजर का जिसको हम किसान जगत में विला-यती खाद कहते हैं इसका कोई जिक तक नहीं था न इसकी कोई खपत थी श्रीर न ही कोई ऐसी पैदावार थी केवल गोबर की खाद को ही हम लोग जानते थे ग्राज यह हालत है कि ग्राजादी के 35 साल के बाद पिछले वर्षों में हमारे देश में नाईटोजनों फर्टिलाइजर की खपत करने में चीन, अमरीका और हस के वाद चौथा नम्बर विश्व में हमारा है । यह क्या हमारी उपलब्धि नहीं है। मैं पूछना चाहता हं कि जिस भारत की ग्रामीण जनता को सैंकड़ों सालों तक साहकारों ने श्रपने कर्ज में नीलाम कराया था उसी भारत के ग्रामीण ग्रंचलों में सरकारी क्षेत्र में बैंकों की इक्कीस हजार चार सौ छियत्तर शाखाएं काम कर रही हैं। इन बैंकों ने के वर्ष में 10.417 करोड रुपये का ऋण छोटे और दरम्यानी लोगों को बांटा जिसमें गरीबी के रेखा के नीचे वाले भी शामिल हैं। कोयले की पैदाबार मान्यवर 121 मिलियन टन हो गई है। जहां किसान पहले बारिश के लिए बादलों की श्रोर टकटकी लगाए देखता रहता था वहां ग्राज हर वर्ष 30 लाख हेक्टेयर जमीन में सिचाई की व्यवस्था की जाती है। जिस देश के गांव में मिटटी के तेल का दीया या सरसों के तेल का दीपक भी नहीं जलता या म्राज वहां ढाई लाख गांवों में बिजनी की व्यवस्था की गई है और रोशनी की

Motion of thanks on

गई है। इस्पात, तेल, गैस भीर दूसरे क्षेत्रों में सीमेंट तथा दूसरे उद्योगों के क्षेत्र में जो भारत ने तरक्की की है उसको सारी दुनिया जानती है। विपक्ष के इस वक्त बहुत कम लोग हैं, इस-लिए मैं श्रापक माध्यम से, सदन के दस्तावेज के माध्यम से भ्रौर भ्रखबारात के माध्यम से यह कहना चाहता हं कि उनकी जो मान्यता है कि गरीब और गरीब हो रहा है जैसे कि मौर्य जी ने भी कहा इस मान्यता को वे छोड़ दें। गरीब गरीव नहीं हो रहा है बल्कि हिन्द्स्तान में करोडों गरीबों को गरीबी की रेखा से ऊपर उठाया जा रहा है। मैंने सी पी ब्याई० श्रीर सी व्यी व्याप के दस्तावेज पढे हैं। मैं तीस साल तक कम्य-निष्ट पार्टी में रहा हं। हम हर जलसे में कहते थे कि गरीब गरीब हो रहा है, गरीब मजाक उड़ाता या भीर वही गरीब चाहे कारखाने का मजदूर हो या खेत-खलिहान का काम करता हो वह इंदिरा गांधी जी की कांग्रेस का वोटर बन गया है। यदि गरीब धौर गरीब हो गया होता तो जाहिर बात है कि वह कांग्रेस को वोट नहीं करता। जैसे मैंने कहा, इसकी मान्यता इको नो मिस्ट की ऐसी हो तो उनको बदल देनी चाहिये । यह इकोनोमिस्ट्स की मान्यता प्राज लागू नहीं होती। मैं एक बात ग्रीर भी कह दूं। राष्ट्रपति जी ने पाकिस्तान में जो सोफिस्टीकेटेड हिषयार या गये हैं उनकी तरफ इशारा किया है। मेरा निवेदन है भीर मैं आपके माध्यम से सदन से भी कहना चाहता हुं कि एफ-16 जहाजों के इलावा यह भी समाचार मिले हैं कि ढाई हजार के करीब ग्रमरीकी वायु सैनिक भ्रौर तथाकवित एक्स्पर्टं स को भी पाकिस्तान भेजा जा रहा है या भेजे गये हैं। पाकिस्तान में एक बहुत बड़ा फौजी एयर बेस बनाने की तैयारी की जा रही है। मेरी नाकिस राय यत् है कि राष्ट्रपति जी ने ग्रन्य कारणों से इस बात का जिन्न नहीं किया। इससे श्री शानित त्यागी ]

भारत की सूरक्षा को जो खतरा है उसकी भ्रोर ज्यादा जोर देना चाहिये श्रीर मेरा विचार है कि ऐसे नाजक वक्त में राष्ट्रीय एकता की जरूरत है। हिंसा की भौर जो डिवाइसिव फोर्सिज देश में काम कर रही हैं हम सब मिल जल कर कार्य करें भीर हमारा कत्तंव्य यह है कि हम इनका मुकाबला करें। श्रन्तिम बात श्रापकी सेवा में यह कहना चाहता हैं, मैं श्रापका ज्यादा वक्त नहीं लगा, राष्ट्रपति जी का भाषण हिन्दी में हम्रा उनके हम बहुत ग्राभारी हैं। राष्ट्रपति जी, हुमारे सौभाग्य की बात है कि किसान घर में जन्में हैं, हम लोगों की बड़ी खश-किस्मती हैं कि देश में एक किसान राष्ट्रपति बना है भीर उनके भ्रभिभाषण में देश के किसानों की तरक्की के लिये जो नये रास्ते हैं उनका भी उल्लेख है। मगर इसी वक्त में उत्तर प्रदेश में श्रीमन. किसानों के ऊपर बिजली का टैक्स उनके टयबवेलों के उपर सिचाई के लिए 50 परसेंट बढ़ा दिया गय है। यह प्रेजीडेंट का जो भाषण है ग्रीर किसानों के लिए जो योजनाएं बतायी गयी हैं यह टैक्स उसका उल्टा है और उसके खिलाफ पड़ता है और मैं समझता हूं कि हमारी केंद्रीय सरकार को इस बारे में कुछ करना चाहिए।

इसी के साथ उत्तर प्रदेश का भी
मैं जिक करूंगा मान्यवर कि उत्तर
प्रदेश ग्रौद्योगिक विकास में पिछड़ रहा
है श्रौर इस बात की सख्त ग्रावश्यकता है
कि माननीय सदन इस बात पर तवज्जह
दें ग्रौर केंद्रीय सरकार से ग्रनुरोध किया
जाये कि उत्तर प्रदेश के पिछड़ेपन कों
दूर करने के लिए जो ग्रौर स्टेट्स की
बनिस्बत पिछड़ रहा है, ज्यादा धनराशि
केंद्रीय पूल से दें ताकि ग्रौर स्टेट्स के
साथ उसका विकास भी हो। इन शब्दों

के साथ मैं माननीय श्री बी॰ पी॰ मौर्य द्वारा प्रस्तुत धन्यवाद प्रस्ताव का समर्थन करता हूं।

श्री रफीक मालम (बिहार): जनाव सदर, ग्रापने राष्ट्रपति के ग्रभिभाषण पर जो मझे बोलने का मौका दिया है उसके लिए मैं ग्रापका शक्रगजार हं। श्रभी बी॰ जे पी के सदस्य श्री ग्रश्विनी कुमार ने इल्जाम लगाया कि पूर्णिया जिले के किशनगंज में लाखों की तादाद में बंगलादेशी आ गये हैं। यह बिल्कुल गलत और बेबनियाद बात है ... (क्यवधान) बी जे पी को जहां कोई मसलमान नजर भ्राता है उसको वे बंगलादेशी या पाकिस्तानी कहते हैं। ये इनका रोजमरी का काम होता है। मैं परी जवाबदेही के साथ कहना चाहता हं कि किशनगंज में जो मुसलमानों की तादाद बढ़ी है वे भोटिया मुसलमान हैं जो मुशिदाबाद भीर माल्दा से भ्राये हैं भीर कुछ कटिहार के हैं। ये जंगल काटते हैं उसके खेत बनाते हैं. उसको उपजाऊ बनाते हैं। मैं पूछना चाहता हूं ग्रश्विनी कुमार जी से कि क्या माल्दा भीर मुशिदाबाद हिन्दुस्तान में नहीं हैं. या बंगलादेश में हैं ? इस तरह की बातें पैदा करके ... (ब्यवधान) للأرباء فساح سيارا كأعيب

श्री ग्रश्विनी कुमारः ग्रगर भोटिया मुसलमान वहां नजर ग्रा जायें तो मैं श्री ग्रापके साथ चलने के लिए तैयार हूं। वे पूर्वी बंगलादेश के हैं।... (व्यवधान) मैं वहां रोज धूमता हूं... (व्यवधान)

श्री रफीक म्रालम: मैं भी वहां का रहने वाला हूं ... (ब्यवधान) बिल्कुल गैर जिम्मेवार बात म्राप कर रहे हैं। सरकार म्रच्छी तरह से जानती है कि वहां के जितने मुसलमान हैं वे हिन्दुस्तान

÷... :.. }

के हैं और हिन्दुस्तान के ही रहने वाले हैं। ग्राज सारा मुल्क नफरत की ग्राग में जल रहा है चाहे जुबान के नाम पर हो, चाहे धमं के नाम पर हो, मजहब के नाम पर हो या इलाके की ग्रलहदगी के नाम पर हो, चाहे काश्मीर हो या कर्नाटक हो, ग्रांध्र हो या श्रासाम हो, तामिलनाडु हो या ग्रन्य हो सब जगह श्रलहदगी के घन्नानात हैं। श्रगर ठोस कटम नहीं उठाया गया तो मुल्क टुकड़े टुकड़े हो जायेगा। इसकी तरफ राष्ट्रपति ने खुद हुमारा ध्यान ग्राकृष्ट किया है। उन्होंने कहा है, मैं कोट करता हं:

"Divisive and disruptive forces are at work formenting violence and weakening the national fabric. This must be fought resolutely. Communnal and anti-national elements have been including in objectionable activities in many areas and these will have to be effectively curbed. Extremist be organisations have been active in certain north-eastern States and territories."

हुजूर ग्राज ग्रासाम में जो कुछ हुग्रा या हो रहा है ये गहरी साजिश के तहत हो रहा है। बिग पावस नहीं चाहती हैं कि हिन्दुस्तान एक मजबूत श्रीर ताकतवर देश हो। इस मुल्क को 1947 में इम्पीरियलिस्ट पावरों ने मजहब के नाम पर बांटा फिर भी उनको चैन नहीं ग्राया है । वे हमारी बार्डर स्टेट्स को डिस्टर्ब कर रही है चाहे वह पंजाब हो या असम हो। स्रभी हर भारतीय को सोचना होगा, जुबान ग्रीर दल से ऊपर उठना होगा कि मुल्क की ग्राजादी किस तरह से कायम रहे ग्रीर हम लोग मिल जुल कर मुल्क को किस तरह से ग्राजाद रखें। ग्राजांदो लेना ग्रासान है, पर ग्राजादी को कायम रख्नता बहुत मुश्किल हैं। इसलिए शायद किसी ने कहा है कि

vigilance is the price of liberty.

ग्राज यह विरोधो दल के लोग जो कहते हैं ग्रीर बार-बार कहते हैं, हमारे फाइनेंस ج मिनिस्टर साहब ने साफ-साफ कहा कि 👵 असम में जो हुछ हुआ है, उसके जिम्मेदार – हमारे विरोधो दल के लोग हैं। म्राखिर यह क्या चाहते हैं? हिन्दुस्तान में जम्हरियत . है, दुनियां को सब से बड़ी जम्हरियत है। जम्हरियत में चुनाव होता है, चुनाव के जरिये फैसला होता है ग्रीर ग्रगर जम्हरियत में चुनाव न हों, तो जम्हरियत कैसी?

क्या यह मुल्क को फासिजम की. तरफ ले जाना चाहते हैं ? ग्राखिर यह देश चाहते हैं? ग्रसम में जो कुछ हुआ, यह महज किया गया है। यह हुआ। नहीं। इसलिए मैं पूरी जवाबदेही के साथ कहना चाहता हूं कि ग्रगर सिर्फ बो जे पो इज्जैक्शन में हिस्सा लेती, तो वहां कोई देंगे-फिसाद को बात नहीं होतो. वहां तो सिर्फ इसलिये हुन्ना कि हम (बो जे पो०) इलेक्शन नहीं होते بليسته الشاهيج والقائي بدوات

अगर हर पार्टी यह सोच ले कि हम इलेक्शन नहीं होने देंगे, तो ग्राखिर<sup>ः व</sup> जम्हरियत नहीं रहेगी। इसलिए जम्हरियत के लिए बहुत बड़ा टैस्ट का टाइम है कि" ग्रगर हमको सुट करे, तो ठोक है, सुटं " नहीं करे, तो ठोक नहीं है। तो यह जम्हरियत नहीं, बल्कि ला-कान्तियत होगी। 编译 翻译 化二氯甲

इसलिए हजूर ग्रेसमें में जो वाक्यात हुए, सर्बो ने कहा, वाफई बहुत गमनाक वाकंगात हुए हैं, इसमें कोई शक नहीं हैं। हम लोग अगर ं ठेंडे दिल सोचे कि उप वक्त क्या गुजरता होगा<sup>®</sup> जब नन्हे-मन्हे मासूम बच्चे मा-बाप को आंखों के समिते मार डाले जाते होंगे, बुढ़े मां-बाप के सामने उनके बेटे-बेटियों की लाशें तड़पती होंगी। प्राखिर वे इसी

श्री शान्ति त्यागी

देश के हैं, इसी देश के थे, यही जवान कल हमारी सीमाग्रों की रक्षा करते, इमारी सरहदों की हिफाजत करते, उनको धापके लोगों ने मारा, कोई बंगला देशी ने नहीं मारा, कोई पाकिस्तानी ने नहीं मारा, कोई चोनो ने नहीं मारा, आप लोगों ने मारा ग्रीर लाखों की मालियत का नकसान हमा, किसका हमा? देश का ह झा ।

Motion of Thanks on

इसलिए हम लोगों को ग्राज चुनौती है कि हम लोग मिलजुल कर सोचें कि किस तरह से--क्या इसी हिन्द्रस्तान को खातिर इसो दिन के लिए महात्मा गांधो जो, पं व्जवाहरलाल नेहरु स्रोर सरदार वल्लम भाई पटेल, नेताजी सुमाप चन्द्र बोध, मौलाना शोकत प्रली, मौलाना मोहम्मद अलो, मौजाना अबुल कलाम धाजाद, सरदार भगत सिंह--इन लोगों ने जो माजादो को लडाई मंग्रेजों के बिजाफ लड़ो थो। इसलिए हमको इस बात को चुनीतो है कि हम देखें ग्रीर हम भ्रहद करें कि इस नफरत की भ्राग को बुझा करके रखेंगे, हम लोग प्रमनी-शांति कायम रखेंगे और राष्ट्रपिता महात्मा गांधो के देश को गोडसे का देश नहीं बनने देंगे।

इसके साथ ही साथ हजूर हम लोगों के लिए सब से खुशों को बात है कि हमारी हुकूमत श्रोमती इंदिरा गांधी के हाथों में, मजबूत हाथों में है शौर मलक को मजबूत करने के लिए हम सबों को मजहब, जुबान, दल, पार्टी से ऊपर होकर श्रोमतो इंदिरा गांधी के हावों को मजबत करना होगा ताकि हमारे मुल्क को प्राजादी कायम रहे और इस मुल्क ने हमेशा सारी दुनिया को ब्रह्सिंग, शांति भीर स्रमन का पैगाम दिया है भीर इसी दिन के लिए

डाः इकवाल ने कहा था, उसी मुल्क के लिए कि ---

"सारे जहां से भ्रच्छा, हिन्द्स्तान हमारा हम बुलबुले हैं इसके , यह गुलिस्तां हमारा मजहब नहीं सिखाता भापस में बैर रखना; हिन्दो हैं हम, वतन है हिन्द्रस्तां हमारा। "

शक्तिभी, शांतिभी भक्तों के गीत में है, धरतो के बासियों की मुक्ति प्रीत में है।

जिस मुहब्बत का पैगाम महात्मा गांधी जी ने दिया था, श्राज उसी मुहब्बत का पैगाम लेकर हिन्दुस्तानियों को आगे बढना है। ızis.

यह हमारे लिए कितनी खुशी की बात है कि हमारे यहां नान-एलाइंड कानफेंस होने जा रही है जिसमें 95 देशों के लोग भायेंगे। वया यह गौरव को बात नहीं है ? क्या यह हिन्दुस्तान के लिए खुशी की बात नहीं है? फिर भी कुछ लोग इसकी भ्रपोजीशन करते हैं। कहते हैं कि इस मुल्क ने तरक्की ही नहीं की । अब अगर साहब दिन को भी कोई न देखें तो जनाबे-सदर उसका क्या कहना।

1921 में सिर्फ 25 करोड ब्राबादी थी जबकि इस मुल्क में पाकिस्तान भी था, भौर बंगला देश भी था। मुल्क के बंटवारे के बाद 1947 में हमारी प्राबादी 32 करोड वी भीर भव हमारी धाबादी बढ कर 80 करोड़ के लगभग हो गयी है इस लिये कि। करोड़ 80 लाख के करीब हम लोग हर साल बढ़ जाते हैं हर साल भारत में एक **ध्रास्ट्रे**लिया बन जाता है। जिस वक्त हमारे मुल्क का बहुत सा हिस्सा बाहर निकल गया उसके बाद भी हमारे कारतकार रात दिन काम करते हैं, हमारे खेत काम मजदूर रात दिन करते हैं भौर सरकार की मदद लेकर मुल्क को

आगों ले जा रहे हैं, फिर भी आप कहते हैं कि कुछ नहीं हो रहा है। आजादी के पहले हिन्दुस्तान में सुई आती थो इंग्लैंड से, कोट के बटन आते थे जर्मनी से और तागा आता था जापान से। आज यही मुल्क नेट और हैरियर बना रहा है और हमने हर चीज में तरककी को है चाहे वह इंडस्ट्रियल फील्ड हो या एग्रीकल्चरल फील्ड हो, हर जगह हम ने तरककी को है। इस सिलसिले में मैं फारमी का एक भेर पढ़ना चाहता हूं जो मुझे याद आ रहा है:

गरना बोतद वरोत शत्ररा-ए-चश्म चश्मा-ए-ग्राफताब राचैह गुनाह ——

"If one does not feel the light in the broad daylight the fault is with the eyes and not with the light."

इन जब्दों के साथ मैं अपने मित मौर्य जो का जो प्रस्ताव है राष्ट्रपति जो को धन्धवाद देने का उसकी पुरजीर ताईद करता हूं और उसका पुरजीर समर्थन करता हूं।

श्री जी व्स्वामी नायक (ग्रान्ध्र प्रदेश): उपाध्यक्ष महोदय, मैं ग्रापका बड़ा ग्राभारी हूं कि मुझे ऐसे महत्वपूर्ण राष्ट्रपति के ग्रस्ताव पर बोलने का ग्राप ने मौका दिया । मैं ग्रपने माननीय सदस्य श्री मौर्य जी के धन्यवाद के प्रस्ताव का समर्थन करने के लिये खड़ा हुग्रा हूं।

मान्यवर, मेरे पहले हमारे मित्र ने बताया कि शिक्षा के क्षेत्र में कितनी प्रगति हुई है। उसके ग्रांकड़ों में मैं जाना नहीं चाहता, लेकिन इसके साथ ही साथ हरिजन ग्रौर ग्रादिवासियों में भी शिक्षा का काफी प्रसार हुग्रा है। जब हमारा देश ग्राजाद हुग्रा था उस समय हरिजन ग्रौर ग्रादिवासियों में बहुत कम लोग

पढे लिखे थे। ग्राई० ए० एसा ग्रीर ग्राई० पी एस की कैटेगेरी में तो वे लोग नहीं के बराबर थे। मौर्य जी ने उसके काफी भ्रांकड़े दिये हैं, लेकिन ग्रभी भी जितना रिजर्व कोटा होना चाहिए था उतना नहीं हुन्ना है। लेकिन हमे विश्वास है कि हमारे देश की नेता श्रीमती इन्दिरा गांधी जी द्वारा जो प्रयत्न किये जा रहे है ग्रौर जैसे लोगों की हिम्मत ग्रफजाई हो रही है उसके चलते हरिजन और आदिवासी और अधिक आगे आ रहे हैं भौर म्राई ए एस० म्रौर म्राई० पी<sub>०</sub> एस० में लिये जा रहे हैं। मान्यवर, मेरे पहले कई साथियों ने 20 सूत्री कार्यक्रम के बारे में काफी चर्चा की है। इस बीस मुली कार्यक्रम के ग्रधीन खादी श्रीर ग्रामोद्योग के जरिये छोटे-छोटे में छोटे-छोटे उद्योग लगाये गये हैं । उससे काफी हरिजन स्रादिवासियों मौका मिला। हमारे देश के लिये, हमारे देश की ग्राजादी के लिये जो फीडम स्वतंत्रता सेनानी फाइटर. लिये लड़ रहे थे उनके ग्रादर लिये हमारी सरकार ने उनकी पेंशन में बढ़ोतरी की है। इसी तरह से जो श्रादिवासी उपयोजना के तहत उनके खर्च के लिये 85 करोड़ 81-82 में था उसको बढा कर 95 करोड 82-83 में किया गया। इन ग्रादिवासियों के कल्याणः हेत् काफी कार्यक्रम लःये जा रहे हैं । इसी तरह से ग्रादिवासी क्षेत्र में जहां रोड नहीं हैं, पहाड़ी जंगलों में रहते हैं वहां पर उनकी सूविधा के लिये उनकी शिक्षा के लिये रेजीडेंशियल स्कल खोले गये और कई प्रारम्भिक स्कल जहां टीचर्जः नहीं जा सकते थे उनके लिये वहीं पर रहने का इंतजाम किया है। इसी तरह: से 20 सूत्री कार्यक्रम में मछियारों काः केन्द्रीय योजना के तहत उनके इंग्योरेंस का प्रावधान किया गया है । इसी तरह; से ऋौदयोगिक कर्मचारियों के

्श्री जी० स्वामी नायकी <sup>१८३</sup> के इंडस्ट्रियल डिस्पयूट एक्ट में भ्रमेंडमेंट करके, जो लम्बे ग्रसें तक ग्रदालतीं में कोट्सें में केस चलते थे, मजदूरों को यह मौका दिया कि वह ट्राइब्यूनल में या लेबर कोर्ट में जायेंगे। उनके लिये एक मियाद भी रख दी है कि इस मियाद के श्रन्दर फैसला होगा श्रौर जल्दी से जल्दी मजदूरों को इसने फायदा मिलेगा।

मेरे से पहले कई साथियों ने एशियाड खेलों के बारे में कहा। मैं भी इसके बारे . में कुछ **कहुता च**इंगा । मान्यवर, एशियाड खेलों को कई लाख नौजवान नर-नारियों को देखने का मौका मिला। उनको प्रोत्साहन मिला क्योंकि खेलों में खेलने के बाद इससे सारी दुनिया में हमारे देश का मान बढ़ा । जहां तक मेरा ग्रनुभव है दिल्ली में जो पिछले दो वर्षों में श्रोवर फलाइंग ब्रिजेज बने हैं, रोड वाइडन हुई हैं मेरा ख्याल है श्रगर सामान्य तौर पर करते तो 50 साल में भी पूरी नहीं हो पाती। इन्दिरा जी के नेतृत्व में दो साल में यह करके दिखा दिया है। हमारे विरोधी दल के भाइयों को यह तरक्की मुच्छी नहीं लगी। वह यह चाहते थे कि द्निया की निगाह में हिन्दुस्तान को नीचा दिखाया जाए ग्रौर देश को बदनाम किया जाए। इसलिये कहा या कि हम एशियाड खेलों में शरीक नहीं होंगे, एशियाड खेलों का बहिष्कार करेंगे । **जब .यहां पर** एशियाड **खिलाड़ी ग्रौ**र मंधिकारी म्रा रहे थे उनके सामने प्रदर्शन करके यह दिखाना चाहते थे कि हमारी हिन्दुस्तान की सरकार, हिन्दुस्तान के लोग प्रबन्ध ठीक नहीं कर सकते हैं। लेकिन इनकी ये सारी कोश्रिश नाक। मयाब रहीं। A PARTY OF THE PAR

5 11 1 ्र राष्ट्रपति जो ने पहली बार भारत के इतिहास में मैं समझता हूं हिन्दी में क्रवना अभिभावण दिया।

श्री ग्रश्विनी कुमार : श्री राजेन्द्र बाब कई बार हिन्दी में बोल चुके हैं। इसलिए ग्राप श्रपने को करेक्ट कर लीजिये।

श्री जी स्वामी नायक : राष्ट्रपति जी ने सामान्य जनता की भाषा में अपना जो भाषण दिया, उसके लिए मैं उनको बधाई देता हूं क्योंकि ग्राज इस बात की बहुत जरूरत है। राष्ट्रपति जी ने साफ <del>ब्रलफाज में कहा है, ब्रान्तीयता ब्रौर</del> क्षेत्रीयता की भावना को लेकर देश में जो बदग्रमनी फैलाने की कोशिश करेंगे उनको सब लोगों को मिलकर मुस्तैदी के साथ दवाना चाहिए । ग्रापने देखा कि टेलीविजन ग्रौर रेडियो इंडिया रेडियो के बजाय, अगर स्राकाशवाणी कहा जाता है तो मद्रास में उसका विरोध किया जाता है। कल ही हमारे साथी श्री रामकृष्णन् ने कहा कि साउथ इंडिया कभी भी हिन्दी को बर्दाश्त नही करेगा। मैं कहना चाहता हूं कि साउथ इंडिया सिर्फ तिमल या तिमलनाडु नहीं है। साउथ में दूसरे प्रान्त भी हैं। ग्रान्ध्र प्रदेश में बहुत बड़ी संख्या में हिन्दी श्रीर उर्दू बोलने वाले लोग हैं, कर्नाटक में हिन्दी ग्रौर उर्द् बोलने वाले लोग हैं ग्रौर मद्रास में दक्षिण भारत हिन्दी प्रचार सभा पिछले 1925 वर्ष से भी ग्रधिक समय से काम कर रही है। श्री राज-गोपालाचारी ने महाभारत हिन्दी में लिखा है। लेकिन ये लोग कहते हैं कि म्राल इंडिया रेडियं। के लिए म्राकाशवाणी शब्द का प्रयोग न हो। मैं इनसे पूछना चाहता हूं कि दिल्ली में जब ग्राप च।हते हैं तो रिक्शे वाले से इंगलिश में बोलते हैं या तमिल में पूछते हैं? सभी भारतीय भाषाएं हमारी भाषाएं हैं, मलयालम भी हमारी भाषा है, तेलुगु भी हमारी भाषा है, कन्नड़ भी हमारी भाषा है ग्रौर तमिल भी हमारी भाषा है। लेकिन हमें एक राष्ट्रभाषा की भी जरूरत है। सरकार के

जितने भी परिपत्न निकलते हैं वे हिन्दी श्रौर श्रंग्रेजी में निकलते हैं। इसके मायने यह नहीं है कि प्राप्रेजी के साथ-साथ ये पत्न 14 भाषात्रों में निकाले जायें। अगर ये सारे परिपन्न सभी 14 भाषात्रों में निकालें जाएंगे तो कितनी दुश्वारी हो जाएगी। इसलिए लिए एक लिंक लैंग्वेंज का होना बहुत जरूरी है। हमें उसको प्रोत्साहन देना चाहिए ग्रौर उसमें कार्यक्षमता बढाने के लिए काम करना चाहिए।

र्श्वामन्, हमारे सामने कई मसले हैं। हमारे पूज्य नेता पंडित अवाहरलाल नेहरू ने यह परम्परा ग्रमनाई थी कि ग्रगर देश के सामने कोई समस्या हो, कोई प्रोब्लम हो तो सारे अपोजीशन के भाइयों के साथ मिल कर सलाह-मशविरा किया जाये ग्रार उन्होंने ग्रपने समय में यही किया । ग्राज हमारे देश की एकमेव नेता श्रीमती इंदिरा गांधी भी वहीं काम कर रही हैं । कुछ प्रोब्लम देश के सामने हैं, चाहे वह पंजाब की समस्या हो, चाहे स्रासाम की समस्या हो, उन्होंने अपोजीशन के साथियों के साथ कंसलटेशन किया भौर भागे भी करती रहेंगी।

मान्यवर, ग्रान्ध्र प्रदेश के बारे में हमारे साथियों ने कई बातें कहीं । म्रान्ध्र प्रदेश के बारे में हमारी बहिन श्रीमती सरीज खापर्डे ने काफी कुछ बता दिया है । उस विषय पर दो चार बातें मैं भी कहना चाहता हूं । म्रान्ध्र प्रदेश में एक क्षेत्रीय पार्टी उभर कर सामने ब्राई है। जैसा कि सदन के नेता श्री प्रणब मुकर्जी ने साफ लफ्जों में कहा कि हम हार या जीत से डरते नहीं हैं। हम तो सियासत में हैं ग्रीर कांग्रेस पार्टी देश की जनता की भेलाई के लिए हमेशा काम करती रहेगी भ्रौर कर रही है ।

कहीं जीत होगी या कहीं हार होगी, हम उसका ज्यादा ख्याल नहीं लेंगे । इसलिये मैं इस विषय मैं कहना चाहंगा कि हार जीत तो है ही । लेकिन वहां पर जो जनसंघी भाई हैं या हमारे बी. जे॰ पीं॰ के भाई हैं वे समझते थे कि -हमारा कैंडर है, कांग्रेस की जगह हम स्रायेंगे । उन्होंने वहां 90 स्रक्षेम्बली सीटों पर चुनाव लड़ा भ्रौर सिर्फ तीन सीटें जीते हैं, 77 सीटों पर उनकी जमानत जब्त हुई । इसी तरह से जनता पार्टी के लोग भी करीब 60 मीटों पर चुनाव लंडे और उनको सिर्फ एक सीट मिली जो उनके नेता जयपाल रेड्डी को मिली। तो मैं इस विषय में कहना चाहुंगा कि किसी तरह से जनता हमारे ऊपर नाराज हुई । लेकिन श्राप नहीं श्रा सके श्रीर यह अफ़सोस की बात है कि क्षेत्रीय पार्टी तेल्गु देशम वहां पर ग्राई है। मान्यवर, इस पार्टी के नेताग्रों को भी यह मालूम था कि उनको इतनी बड़ी तादाद में मीटें श्रायेंगी । यह बदिकस्मती की बात है कि किसी तरह से उनको इतनी सीटें मिल गई । यह क्यों मिली ? इसका कारण यह था कि लोगों में नाराजगी थी, जनता में नाराजगी थी भ्रौर उनको जीतने का मौका मिला । उस पार्टी के नेता चीफ मिनिस्टर बने.। लेकिन इसके बाद क्या हो रहा है ? श्रांध्र प्रदेश में मुख्य मंत्री जाते हैं एक बंगले में, लेकिन दूसरे दिन बंगले से निकल जाते हैं। ग्राज किसी ग्राफितर का ट्रॉसफर करते हैं, दूतरे ही दित उसको कैंसिल कर देते है। इसी तरह से, ब्राज वहां पर 50 हनार कर्मचारी जो हैं, जो टोचर हैं या दूसरे सरकारी नौकरियों में वह परेशान है । म्राफिसरों की रिटायरमेंट की भ्राय एक दम 58 वर्ष से घटाकर 55 वर्ष की गई हैं। बर्गर 3 महीने के नोटिस दिये यह किया गया है । न उनको तीन महीने

[श्री जी० स्वामी नायक]

का नोटिस दिया गया श्रीर न उनके रिप्रेजेन्टेटिब्स से बातचीत की 28 फरवरी की उनको नोटिस दे देंगे श्रीर वे घर बैठे जायेंगे । इसके साथ ही उनकी पेंशन का हिसाब एक साल बाद होगा। उनका जो जी. पी. एफ. है, जो ग्रेचुटी है उसका भी वे साल भर बाद पैसा देंगे, इस तरह से वह वहां पर कर रहे हैं।

दूसरे जो वहां की डेवलवभेंट की एकटीविटीज थी, मैं उस स्रोर भी सदन का ध्यान दिलाना चाहुंगा । डेवलपमेंट एक्टीविटीज के लिये सेन्टर फंड देता है श्रीर खासकर हरिजन श्रीर श्रादिवासियों के लिये जहां पीने का पानी नहीं है, वहां पानी का प्रबन्ध होता है, इन लोगों के लिये जहां मकान नहीं हैं वह मकान बनते हैं वह सारा काम बन्द कर दिया है। कोई पैसा किसी को नहीं दे रहे हैं। इसलिये मैं चाहुंगा कि हमारे सदन के नेता और सरकार उनको मादेश दे कि जनता के लिये साल के ग्राखिर में जनवरी से मार्च तक जो फंड होता है वह उनको दे । उन्होंने ऐसे मौके पर पूरे फंड को फीज कर दिया है। तनस्वाह े के सिवाय सारा फंड फीज कर दिया है श्रीर कोई भी डेवलपमेंट एक्टीविटीज नहीं की जा रही हैं। मैं सरकार से श्राग्रह करूंगा कि ऐसी जो गलत हरकतें वे कर रहे हैं इससे उनको रोके ग्रौर हरिजनों ग्रीर ग्रादिवासियों के कल्याण के लिये जो कार्यक्रम चल रहे हैं ऐसा कार्य वे न रोकें, ऐसी मेरी प्रार्थना है।

😳 बहां पर जब कांग्रेस के श्री विजय भास्कर रेड्डी चीफ मिनिस्टर थे तो वहां पर स्कूलों में मिड-डे-मील्स का प्रावधान था । यह स्कीम सारे प्रांघ प्रदेश में चल रही थी। इस तरह की

स्कीम तिमलनाडु में भी चल रही है। लेकिन उनके ग्राने के बाद क्या हुग्रा कि इस स्कीम को कैंसिल कर दिया गया। बच्चों को डबल रोटी देते हैं लेकिन वह कभी मिलती है कभी नहीं मिलती है। . . . (ब्यवधान) . . --

डा मदन मोहन सिह सिद्ध् : कॅपीटेशन फीस बन्द कर दी है।

श्री जीः स्वामी नायकः यह तो हमारा ही प्रस्ताव या कैपीटेशन फीस को बन्द करने का ।

तेल्गू देशम पार्टी के भ्राने के बाद वहां पर हरिजनों ग्रौर ग्रादिवासियों पर काफी जुल्म किया जा रहा है। इलेक्शन के बाद पदिरिकुष्पम जो चित्तूर जिले में हैं वहां पूरी हरिजन बस्ती जला दी गई ग्रौर 4 हिन्जिन की इसमें मृत्यु हुई । हमारी नेता माननीय प्रधान मंत्री श्रीमती इंदिरा गांधी ने ढाई लाख रुपये उनको मदद के तौर पर दिये हैं। इस तरह से भी वहां पर हरिजनो श्रीर भ्रादिवासियों को तंग करने की कोशिश की जा रही है। मैं भारत सरकार से अनुरोध करूंगा कि म्राप उसकी कड़ी से कड़ी निगरानी रखें । हमारी श्रादरणीय प्रधानमंत्री जी ने स्रभी यहां पर हमारी सरकार को डाइरेक्शन दिया है कि जितने भी ब्यो-रोक्रेटस जो 58 साल के बाद कहीं वेयरमैन या कोई पदाधिकारी थे उनका रिटायर करने का मादेश दिया गया है ग्रौर इसके तहत भी करण्यान को रोकने के लिए हमारी सरकार कदम उठा रही है ग्रीर हमें ग्राशा है कि ग्राइंदा सरकारी कर्मचारियों में ग्रौर दूसरी जगहों में करण्यान कम होगी। मैं हम।रे मान-नीय वित्त मंत्री जी को यहां पर जो पधारे हैं उनसे एक खास खबर जो आज

दाइम्स, ब्राफ़ इंडिया में छेपी है उसकी कोट करता हं :--";Visakhapatnam Steel Plant in Doldrums'

मैं इस विषय में तित मंत्री जी का ध्यान प्राकृष्ट करना चाहुंगा कि विशाखा-पटनम स्टील प्लांट के लिए वहां पर कई लोगों ने मस्याग्रह किया है, कई जुल्स निकाले हैं ग्रीर प्रदर्शन किये हैं कई लोग वहां पर मारे गये उसके बाद हमारी प्रधान मंत्री जी द्वारा इस स्कीम को लिया गया और काफो हद तक इसमें काम भी हुआ है। जिस तरह से पिछले साल इसके लिए प्रावधान रखा था और हुमें माल्म हुआ है कि इस वर्ष नौ सौ करोड़ की बजाय दो सौ करोड़ देंगे इसकी वजह से अगर इस तरह से हमा तो काम जो 1983-84 तक कम्पलीट होने जा रहा है उसको रोकने से काफी भ्रौर उसमें खर्च होगा भ्रौर दूसरा वहां तेल्गु देशम पार्टी है और भ्रपोजीशन के जनसंघ के, बी.जे.पी. के लोग हैं वे साफ कहेंगे कि वहां पर तेलुगु देशम पार्टी या गई है, केन्द्रीय सरकार फण्ड्स को कम कर के परेशान करने की कोशिश कर रही है। इस वास्ते ऐसा न हो श्रीर खास कर यह तेलुगु देशम को इससे फायदा होने वाला नहीं है, न एन. टो. रामाराव को फायदा होने वाला है बिल लाखों करोड़ों मान्द्र प्रदेश के गरीब और मादिवासी हरिजन भाई हैं उनको इससे फायदा होने बाला है । मैं इसलिए माननीय वित्त मंत्री जी से निवेदन करूंगा कि इस स्कीम के लिए जो प्रावधान रखा गया है प्रावधान इस बजट में रखें इतना बाह कर मैं हमारे मौर्य जी माननीय राष्ट्रपति जी को धन्यवाद देने

के<sup>ंच</sup>िए प्रस्तिव प्रस्तुत किया है उसका अनुसिदिन करता हैं। १ 'एक' र कारी इक्सेक्ट भाग अपने के रहे । इस इक्ट

श्री घनश्याम सिंह : मोननीय उप-मभाष्ट्रयक्ष महोदय, मैं श्री राष्ट्रपति जी के ग्रभिभाषण पर माननीय श्री मौर्य जी द्वारा रखे गये धन्यवाद प्रस्ताव के समर्थन में ग्रपनी बात कहने के लिए खड़ा हुन्रा हूं। महोदय, राष्ट्रपति जी का ग्रभिभाषण देण की नीतियों का प्रतिबिम्ब है। हम लोगों ने क्या तरकती की है उसके साथ साथ और हम आगे क्या करना चाहते हैं उसको बताता हं। मैं दो तीन दिन से विरोधी दल के नेताओं को बड़ी गहराई से सुन रहा हूं। वे लोग तो यह कहते हैं कि इन 30-35 वर्षों में भारत की श्राजादी के बाद से देश ने कोई तरक्की नहीं की है। देश ने कुछ किया ही नहीं । कुछ समझदार लोग जरूर उनमें ऐसे हैं जो तारीफ कर देते हैं लेकिन ग्रन्त में बात उमी तरोके से उसी पर उसी लहजे में करने लगते हैं । मान्यवर, मैं विरोधी दलों के लोगों से एक बात पूछता चाहता हूं। क्या जब हम ग्राजाद हुए थे हमारे देश की स्थिति ऐसी ही थी जैसी म्राज है । क्या वास्तव में देश ने तरक्की नहीं की ? क्या यह देश पंडित जवाहर-लान नेहरू और माननीया श्रीमती इन्दिरा गांधी के कार्यकाल में आगे नहीं बढ़ा है ? मैं समझता हूं जब यह ठंडे दिल से सोवते होंगे ग्रपने दिल में तो मैं समझता हूं कि जब लाबी में भी एक-ग्राध बात करते हैं तो कहते हैं कि तरक्की तो देश ने की है...

(श्रो लाडली मोहन उपसभाष्यक्ष निगम): भ्राप कितने मिनट लेंगे।

श्री धनश्याम सिंहः समय तो ज्यादा लगेगा ।

--- खपतमाध्यक्ष (श्री लाख्ली मोहन निगम): अच्छा तो सदन की कार्यवाही कब प्रात: 11 बजे तक के लिए स्विगत की जाती है।

The House then adjourned at fifty minutes past seven ofthe clock till eleven of the clock on Friday, the 25th February, 1963.

i e ee Alem